

**Directorate General of Foreign Trade
Ministry of Commerce & Industry
Udyog Bhawan, New Delhi
DES-VIII**

**MINUTES OF NORMS COMMITTEE (NC-7) OF 'PLASTIC & RUBBER PRODUCTS' MEETING NO. 19/08 HELD ON 22.08.2007 UNDER
CHAIRMANSHIP OF DR. SHYAM AGARWAL, ADGFT**

Meeting No. **19/87-ALC 1/2007 of NORMS COMMITTEE (NC-7) dealing with 'Plastic & Rubber Products'** was held on **22.08.2007** under Chairmanship of Dr. Shyam Agarwal, ADGFT, DGFT, Udyog Bhawan, New Delhi-110011. Following officials attended:

- 1) Shri S.K. Samal, Jt. DGFT
- 2) Shri Ishwar Singh, Dy. DGFT and Convener
- 3) Shri A.K. Agarwal, Dy. Industrial Advisor, D/o C&PC
- 4) Shri Shaish Kumar, Senior Development Officer, DIPP

2. Committee confirmed minutes of NC Meeting No. 18/08 held on 08.08.2007.

3.1. Committee, after deliberations, approved following cases:

PART – A (MANUAL APPLICATION)

3.1.1	Case No. A-209	Cray Valley Resin	HQ F. No. 01/82/50/858/AM07/DES-VIII	Status: Approved
	NC No.: 19/08 Dated 22.8.2007	Adv. Lic. No. 0310390403 Dated 20.7.2006	RLA F. No. 03/94/40/389/AM07	

Application: Request is for adhoc norms for following:

EXPORT ITEM:

1	Polyurethane Alkyd Resin 655W	76000.000 KG
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IMPORT ITEM:

1	MONOMER FATTY ACID CHEMICAL	23682.000 KG
2	PENTAERYTHRITOL CHEMICAL	9325.000 KG
3	PHTHALIC ANHYDRIDE CHEMICAL	6460.000 KG
4	TOLUENE DI ISOCYANATE CHEMICAL	5191.000 KG
5	CRCA COIL PACKING MATERIAL	8800.000 KG

Decision: With D/o C&PC OM No. 46011/113/2004-PC.II dated 2.8.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyurethane Alkyd Resin	1 kg	1. Monomer Fatty Acid	0.300 kg

(Synofac 655W, Solid Content 55+/-2%)		2. Pentoerythritol 3. Phthalic Anhydride 4. Toluene Di Isocyanate 5. CRCA Coil	0.117 kg 0.084 kg 0.059 kg As per Packing Policy
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RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

3.1.2	Case No. A-210	Cray Valley Resin	HQ F. No. 01/82/50/857/AM07/DES-VIII	Status: Approved
	NC No.: 19/08 Dated 22.8.2007	Adv. Lic. No. 0310390626 Dated 21.7.2006	RLA F. No. 03/94/40/388/AM07	

Application: Request is for adhoc norms for following:

EXPORT ITEM:

1	ACRYLIC RESIN SYNOCURE 878N60	304000.000 KG
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IMPORT ITEM:

1	SOLVENT C-9	122208.000 KG
2	STYRENE MONOMER CHEMICAL	81776.000 KG
3	HYDROXY PROPYL METHACRYLATE CHEMICAL	41952.000 KG
4	BUTYL ACRYLATE CHEMICAL	54112.000 KG
5	CRCA COIL PACKING MATERIAL	35200.000 KG

Decision: With D/o C&PC OM No. 46011/113/2004-PC.II dated 2.8.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Acrylic Resin (Synocure 878S-60/878N-60, Solid Content 60+/-1%)	1 kg	1. Solvent C-9 2. Styrene Monomer 3. Hydroxy Propyl Methacrylate 4. Butyl Acrylate 5. CRCA Coil	0.391 kg 0.269 kg 0.138 kg 0.178 kg As per Packing Policy

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

3.1.3	Case No. A-211	Cray Valley Resin	HQ F. No. 01/82/50/1553/AM06/DES-VIII	Status: Approved
	NC No.: 19/08 Dated	Adv. Lic. No. 0310370006	RLA F. No. 03/94/40/1306/AM06	

	22.8.2007	Dated 6.3.2006		
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Application: Request is for adhoc norms for following:

EXPORT ITEM:

1	POLYAMIDE RESIN CMD 115X-70	28800 KG
2	POLYAMIDE RESIN CMD 140	10800 KG
3	POLYAMIDE RESIN CMD 125	3600 KG

IMPORT ITEM:

1	DIMER ACID	23897 KG
2	TRI ETHYLENE TETRAMINE	11642 KG
3	CRCA COIL	5280 KG

Decision: With D/o C&PC OM No. 46011/113/2004-PC.II dated 2.8.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyamide Resin (Craymid -115-100 Solid Content 97+/-3%)	1 kg	1. Dimer Acid 2. Tri Ethylene Tetra Amine 3. CRCA Coil	0.5110 kg 0.2058 kg As per Packing Policy
Polyamide Resin (Craymid -115-100 Solid Content 97+/-3%)	1 kg	1. Dimer Acid 2. Tri Ethylene Tetra Amine 3. CRCA Coil	0.730 kg 0.294 kg As per Packing Policy
Polyamide Resin (Craymid 125-100 Solid Content 97+/-3%)	1 kg	1. Dimer Acid 2. Tri Ethylene Tetra Amine 3. CRCA Coil	0.675 kg 0.351 kg As per Packing Policy

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

3.1.4	Case No. A-212	Cray Valley Resin	HQ F. No. 01/82/50/859/AM07/DES-VIII	Status: Approved
	NC No.: 19/08 Dated 22.8.2007	Adv. Lic. No. 0310390397 Dated 20.7.2006	RLA F. No. 03/94/40/348/AM07	

Application: Request is for adhoc norms for following:

EXPORT ITEM:

1	Polyurethane Alkyd Resin 655W	15200.000 KG
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IMPORT ITEM:

1	MONOMER FATTY ACID FATTY ACID	4736.000 KG
2	PENTAERYTHRITOL CHEMICAL	1865.000 KG
3	PHTHALIC ANHYDRIDE CHEMICAL	1240.000 KG
4	TOLUENE DI ISOCYANATE CHEMICAL	1038.000 KG
5	CRCA COIL PACKING MATERIAL	1760.000 KG

Decision: With D/o C&PC OM No. 46011/113/2004-PC.II dated 2.8.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyurethane Alkyd Resin (Synofac 655W, Solid Content 55+/-2%)	1 kg	1. Monomer Fatty Acid 2. Pentoerythritol 3. Phthalic Anhydride 4. Toluene Di Isocyanate 5. CRCA Coil	0.300 kg 0.117 kg 0.084 kg 0.059 kg As per Packing Policy

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

3.1.5	Case No. A-213	Cray Valley Resin	HQ F. No. 01/82/50/1554/AM06/DES-VIII	Status: Approved
	NC No.: 19/08 Dated 22.8.2007	Adv. Lic. No. 0310370007 Dated 6.3.2006	RLA F. No. 03/94/40/1252/AM06	

Application: Request is for adhoc norms for following:

EXPORT ITEM:

1	POLYAMIDE RESIN CRAYMID 125	7200 KG
2	POLYAMIDE RESIN CRAYMID 140	7200 KG

IMPORT ITEM:

1	DIMER ACID CHEMICAL	9591 KG
2	TRIETHYLENE TETRAMINE CHEMICAL	5108 KG
3	CRCA COIL PACKING MATERIAL	1760 KG

Decision: With D/o C&PC OM No. 46011/113/2004-PC.II dated 2.8.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyamide Resin (Craymid 125-100 Solid Content 97+/-3%)	1 kg	1. Dimer Acid 2. Tri Ethylene Tetra Amine 3. CRCA Coil	0.675 kg 0.351 kg As per Packing Policy

Polyamide Resin (Craymid -115-100 Solid Content 97+/-3%)	1 kg	1. Dimer Acid 2. Tri Ethylene Tetra Amine 3. CRCA Coil	Policy 0.730 kg 0.294 kg As per Packing Policy
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RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

3.1.6	Case No. A-214	Sperry Plast Ltd.	HQ F. No. 01/84/50/42/AM08/DES-VIII	Status: Approved
	NC No.: 19/08 Dated 22.8.2007	Adv. Lic. No. 0510203515 Dated 9.5.2007	RLA F. No. 05/24/40/103/AM08	

Application: Request is for adhoc norms for following:

EXPORT ITEM:

1	THERMOPLASTIC COMPOUND/THERMOPLASTIC RUBBER COMPOUNDS	224000 KG
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IMPORT ITEM:

1	SBS COPOLYMER/STYRENE BUTADIENE COPOLYMER/STYRENE BUTADIENE BLOCK COPOLYMER KRATON D1101CS, 1102CS, G1650ES, G1650, G1651, E1818, D1184CS, KIBITON TPE PB5302, CALPRENE-411, 540, 6120, 6170 ENPRENE-611, 655, 684, 675 JSR-RB- 820, 830 EUROPRENE SOL T 177, 161 BG, 166, GLOBALPENE 3411, 3546	194746 KG
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Decision: With D/o C&PC OM No. 46011/52/2003-PC.II dated 28.8.2006, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Thermoplastic Rubber Compound (Containing 83 +/- 1% SBS Copolymer)	1 kg	1. Styrene Butadiene Styrene (Oil Bound) Copolymer/Styrene Butadiene Styrene Block Copolymer 2. HIPS Granules	0.850 kg 0.060 kg

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

3.1.7	Case No. A-216	TESA TPES (INDIA) PVT. LTD.	HQ F. No. 01/87/50/182/AM08/DES-VIII	Status: Approved
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	NC No.: 19/08 Dated 22.8.2007	Adv. Lic. No. 0310431430 Dated 1.6.2007	RLA F. No. 03/95/40/194/AM08	
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Application: Request is for adhoc norms for following:

EXPORT ITEM:

1	TESA – 53952 DUCT TAPE 1.5 INCH CORE (BLACK) SIZE – 25MM WIDTHX 30 MTRS LENGTH NART NO -53952-09000-00 122424 ROLLS 91818 SQ MTRS	122424 COIL/ROLL
2	TESA – 53952 DUCT TAPE 1 INCH CORE (BLACK) SIZE – 12.5MM WIDTHX 19 MTRS LENGTH NART NO -53952-09001-00 386601 ROLLS 91818 SQ MTRS	386601 COIL/ROLL
3	TESA – 53952 DUCT TAPE 3 INCH CORE (BLACK) SIZE – 25MM WIDTHX 30 MTRS LENGTH NART NO -53952-09002-00 126138 ROLLS 94602 SQ MTRS	126138 COIL/ROLL

IMPORT ITEM:

1	56389 – 80001 – 00 DUCT TAPE – 04SIZE – 1550MM WIDTH X 1097 MTRS LENGTH 180 ROLLS 306063 SQ MTRS	180 COIL/ROLL
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Decision: With D/o C&PC OM No. 46011/33/2006-PC.II dated 20.8.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Tesa Duck Tape (Type 53952 Size 25mm x 30 meters length/12.5mm width x 19 meters length / 25mm width x 30 meters length	1 Sq. Meter	Relevant Tesa Duck Tape (Size 1550mm Width x 1097 meters length)	1.05 Sq. Meter

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

3.1.8	Case No. A-217	TESA TPES (INDIA) PVT. LTD.	HQ F. No. 01/87/50/183/AM08/DES-VIII	Status: Approved
	NC No.: 19/08 Dated 22.8.2007	Adv. Lic. No. 0310431432 Dated 1.6.2007	RLA F. No. 03/95/40/195/AM08	

Application: Request is for adhoc norms for following:

Sl. No.	EXPORT ITEM	Qty
1	TESA TAPE BLACK – SIZE: 19MM X 25 MTRS TESA PART NO. 51608 PACKING (56 ROLLS PER CARTONS), TYCO PART NO. -00-0235517-674760 ROLLS 35511.00 SQ MTRS	74760 COIL/ROLL
2	TESA TAPE BLACK – SIZE: 9MM X 25 MTRS TESA PART NO. 51608 PACKING (120 ROLLS PER CARTONS), TYCO PART NO. -00-0235517-2324720 ROLLS 73062.00 SQ MTRS	324720 COIL/ROLL
3	VELOUR TESA 4606 BLACK T- SIZE: 19MM WIDTH X 15 MTRS LENGTH TYCO PART NO. -00-235517-7142358 ROLLS 405272.00 SQ MTRS	142358 COIL/ROLL

Sl. No.	IMPOR ITEM	Qty
1	51608 PET FLEECE MANUAL APPL. BLACK TAPE SIZE -1140MM WIDTH X 25 MTRS LENGTH PACKING (40 ROLL PER CARTON) 4000 ROLLS 114000.00 SQ MTRS	4000 COIL/ROLL
2	T-4606 ADHESIVE COATED VELOUR TAPE SIZE- 1420 MM WIDTH X 15 MTRS LENGTH 2000 ROLLS 42602.25 SQ MTRS	2000 COIL/ROLL

Decision: With D/o C&PC OM No. 46011/33/2006-PC.II dated 20.8.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Adhesive Coated Polyester Fabric Tesa Tape Black (Type 51608/4606, Size 19mm x 25 meters/9mm x 25 meters/19mm x 15 meters)	1 Sq. Meter	Relevant Adhesive Coated Polyester Fabric Tesa Tape Black (Type 51608/4606 Size 1140mm Width x 25 meters/1420mm width x 15 meter length)	1.05 Sq. Meter

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

3.1.10	Case No.A- 219	HALDIA PETROCHEMICALS	HQ F. No. 01/87/50/36/AM08/DES-VIII	Status: Approved
	NC No.: 19/08 Dated 22.8.2007	Adv. Lic. No. 0310431432 Dated 1.6.2007	RLA F. No. 02/24/40/355/AM07	

Application: Request is for adhoc norms for following:

Sl. No.	EXPORT ITEM	Qty
1	POLYPROPYLENE	770 MT

1	POLYPROPYLENE	/ / 0 M 1
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Sl. No.	IMPOR ITEM	Qty
1	NAPTHA	980.21
2	CATALYST	320.32
3	ADDITIVES	1,925.00
4	ANTI-OXIDANTS	1,322.09

Decision: With D/o C&PC OM No. 46011/260/2004-PC.II dated 9/12.3.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polypropylene (Homopolymer)/Granules	1 MT	1. Naphtha	1.273 MT
		2. Catalyst (ZN GF2A-1H / Lynx 1010 HA/ Donor-C/Donor-D/TEAL/ZN 111-4/ZNM1/ZN 118	0.416 kgs
		3. Anti-oxidants (DHT 4A/ Irganox 1010 / Irganox 1076 / Irgafos 168 / DSTDP / Irganox 1330)	1.717 kgs
		4. Additives (ATMER 63/ Crodamide ER / PEPQ / Syloblock 45H / Calcium Stearate / Glycol Mono Stearate / Nalco-39M/ Sodium BENZOATE /GMS 40/ Hyperform HPN)	2.500 kgs

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

3.1.1	Case No. A-220	MULTIVAC INDIA PVT. LTD.	HQ F. No. 01/87/50/35/AM08/DES-VIII	Status: Approved
	NC No.: 19/08 Dated 22.8.2007	Adv. Lic. No. 0510200114 Dated 27.2.2007	RLA F. No. 05/24/40/971/AM07	

Application: Request is for adhoc norms for following:

Sl. No.	EXPORT ITEM	Qty
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Sl. No.	EXPORT ITEM	Qty
1	PUR SANDWICH PANELS (AUTO INTERIOR HEADLINER SANDWICH PANEL) SIZE 1180 MM X 1530 MM X 6 MM	50000 NUMBER

Sl. No.	IMPOR ITEM	Qty
1	TOP SHEETS PROTHERM E5003/ SAC NEUTRAL	99000 SQ. METER
2	TOP SHEETS PROTHERMS SAC BLACK TISSUE	99000 SQ. METER
3	ISOCYNATE MDI	20000 KG
4	SPUN BONDED NON WOVEN	99000 SQ. METER

Decision: With D/o C&PC OM No. 46011/25/2006-PC.II dated 20.8.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PUR Sandwich Panels (Size 1180mm x 1530mm x 6mm)	1No.	1. Top Sheets Protherm (E5003/SAC Neutral)	1.95 Sq.Mtr
		2. Top Sheets Protherm (SAC Black Tissue)	1.95 Sq.Mtr
		3. Isocyanate (MDI)	0.400 kg
		4. Spun Bonded Non Woven	1.975 Sq. Mtr

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

3.1.12	Case No. A-229	IDEAL CURES PVT. LTD.	HQ F. No. 01/83/50/3/AM08/DES-VIII	Status: Approved
	NC No.: 19/08 Dated 22.8.2007	Adv. Lic. No. 0310417704 Dated 31.1.2007	RLA F. No. 03/94/40/1135/AM07	

Application: Request is for adhoc norms for following:

Sl. No.	EXPORT ITEM	Qty
1	ENTERIC FILM COATING SYSTEM USING M.C.A. (INSTACOAT IN II)	1100 KG

Sl. No.	IMPOR ITEM	Qty
1	METHACRYLIC ACID COPOLYMER (DUDRAGIT L-100)	827.090 KG
2	METHYL METHACRYLATE	125.060 KG

2	DIETHYL PHTHALATE	155.960 KG
3	TITANIUM DIOXIDE	158.620 KG

Decision: With D/o C&PC OM No. 46011/106/2003-PC.II dated 4.4.2006, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Instacoat EN II (containing 73% Methacrylic Acid Copolymer, 12% DEP and 14% Titanium Dioxide)	1000 kg	1. Methacrylic Acid Copolymer 2. Diethyl Phthalate 3. Titanium Dioxide	777.60 kg 122.40 kg 142.80 kg

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

PART – C (SION CASES)

3.1.13	Case No. C-16	ITCO INDUSTRIES LTD.	HQ F. No. 01/82/162/1286/AM07/DES-VIII	Status: Approved
	NC No.: 19/08 Dated 22.8.2007	MODIFICATION IN SION A-1955		

Request: Inclusion of additional inputs on net to net basis with nil wastage in existing SION A-1955, which is as under:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Cable Filling/Flooding Compound	1 kg	1. Base Oil 2. Polyethylene Wax 3. Microcrystalline Wax 4. Antioxidant (Di-Tertiary Butyl Hydroxy Phenyl Propionate) 5. Polyisobutylene 6. Polyalphaolefin	Net + 1% Wastage Net to Net Net to Net Upto 1% of the weight of export Net to Net Net to Net

Decision: With D/o C&PC O.M. No. 46011/218/2004-PC.II dated 31.07.2007, SION A-1955 is recommended to be modified as under:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Cable Filling/Flooding/Tube Filling Compound	1 kg	1. Base Oil 2. Polyethylene Wax 3. Microcrystalline Wax 4. Polyisobutylene 5. Polyalphaolefin 6. Thermoplastic Elastomer 7. Fumed Silica	Net + 1% Wastage Net to Net Net to Net Net to Net Net to Net Net to Net Net to Net

		7. Filled Silica	Net to Net
		8. Organoclay Gellant	Net to Net
		9. Microspheres (Polymeric)	Net to Net
		10. Absorbent Polymer	Net to Net
		11. Antioxidant (Di-Tertiary Butyl Hydroxy Phenyl Propionate)	Upto 1% of weight of export product
		12. Fluid Bag (Bulk Bag Packing)	As per Packing Policy

PART – M (REPRESENTATION CASES)

3.1.14	Case No. M-187	ALOK MASTERBATCHES	HQ F. No. 01/87/50/312/AM07/DES-VIII	Status: Approved
	NC No.: 19/08 Dated 22.8.2007	Adv. Lic. No. 0510185069 Dated 20.6.2006	RLA F. No. 05/24/40/248/AM07	

Application: Request is for adhoc norms for following:

Sl. No.	EXPORT ITEM	Qty
1	FILLER MASTERBATCH, CONTAINING (a) Polymer of Polyethylene viz.LLDPE contents 23% = 4600 kgs. (b) Calcium Carbonate contents 77% = 15400 kg.	20000 KG

Sl. No.	IMPORT ITEM	Qty
1	Polymer of Polyethylene viz LLDPE	4784 KG
2	Fillers viz Calcium Carbonate	16016 KG

Decision: With D/o C&PC OM No. 46011/36/2006-PC.II dated 20.4.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Filler/Calcium Carbonate Master Batch (Containing 23% LLDPE & 77% Filler/Calcium Carbonate)	1 kg	1. LLDPE Granules 2. Filler/Calcium Carbonate	0.2369 kg 0.7931 kg

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

3.1.15	Case No. M-189	KAYGEE-LOPAREX INDIA	HQ F. No. 01/82/50/354/AM06/DES-VIII	Status: Approved
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NC No.: 19/08 Dated 22.8.2007	Adv. Lic. No. 0310337693 Dated 5.7.2005	RLA F. No. 03/94/40/381/AM06	
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Application: Request is for adhoc norms for following:

Sl. No.	EXPORT ITEM	Qty
1	SILICONE COATED HDPE/LDPE FILM 30 TO 50 MICRON +/- 10%	40000 KG

Sl. No.	IMPORT ITEM	Qty
1	HDPE/LDPE GRANULE FILM GRADE OR HDPE/LDPE FILM	42000 KG
2	SILICONE IN PRIMARY FORMS (100% SOLID)	1340.640 KG
3	CATALYST	53.625 KG
4	CONTROL RELEASE ADDITIVE	335.160 KG

Decision: With D/o C&PC OM No. 46011/160/2005-PC.II dated 19.6.2006, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Silicone Coated HDPE/LDPE Film (30 – 50 Micron +/-10%)	40000 kg	1. Relevant HDPE/LDPE Granules	42000 kg
		2. Silicone in Primary Form (100% Solid)	1305 kg
		3. Silicone Catalyst	50 kg
		4. Silicone Control Release Additive	325 kg

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

ONLINE CASES

2

Case No.:1/19/87-ALC1/2007	Party Name:CORONET PRODUCTS PVT. LTD,	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Approved		
HQ File :01/87/050/00070/AM06/	RLA File :34/24/040/00014/AM06/	Lic.No/Date:3410013210 21.04.2005	Defer Date:		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- HOUSEHOLD BRUSHES [Floor Broom – Turbo]	52000.000	Number	1508000.00	26000.00 EURO
			Total	1,508,000.00	26,000.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)

1	Relevant PET Monofilament Bristles	5951.400	K.G	743925.00	12826.00 EURO
2	Relevant Polymer like PP Granules (Polypropylene Granules)	9645.700	K.G	501577.00	8648.00 EURO
3	Relevant Colour Masterbatch	191.173	K.G	47793.00	824.00 EURO
			Total	1,293,295.00	22,298.00

Decision: With D/o C&PC OM No. 46011/168/2005-PC.II dated 18.07.2007, following adhoc norms are **approved**:

Sl.No.	EXPORT ITEM	Qty
1	63/0- HOUSEHOLD BRUSHES [Brushes/Wiper/Scrubber/Floor Broom]	1 kg

Sl.No.	IMPORT ITEM	Qty
1	Relevant PET Monofilament Bristles	1.05 kg/kg content of PET Monofilament
2	Relevant Polymer like PP Granules (Polypropylene Granules)	1.04 kg PP per kg of Polypropylene content
3	Relevant Colour Masterbatch	0.01 kg Colour Master Batch per kg of Polypropylene content

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

5	Case No.: 11/5/82-ALC1/2006	Party Name:JBF INDUSTRIES LIMITED.	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status: Approved
	HQ File :01/82/050/01547/AM06/	RLA File :03/94/040/01415/AM06/	Lic.No/Date:0310373749 28.03.2006	Defer Date:
	Decision: Approved in Norms Committee Meeting No. 17/08 held on 01.08.2007.			

8

Case No.: 9/19/87-ALC1/2006	Party Name:SANHIT POLYMER PVT. LTD.,	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status: Approved		
HQ File :01/87/050/00335/AM07/	RLA File :02/24/040/00087/AM07/	Lic.No/Date:0210090969 03.07.2006	Defer Date:		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- PE Bags (made of polyethylene)	100.000	M.T	8050000.00	175000.00 US\$
			Total	8,050,000.00	175,000.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Polyethylene granules HDPE / MDPE/ etc	110.000	M.T	6399750.00	139125.00 US\$
2	Colour master batches	5.000	M.T	414000.00	9000.00 US\$
			Total	6,813,750.00	148,125.00
Decision: With D/o C&PC vide OM No. 46011/168/2005-PC II dated 18.07.2007, following adhoc norms are approved :					

Decision: With D/O C&FC vide OM NO. 40011/108/2005-FC.II dated 18.07.2007, following amoc norms are **approved**.

EXPORT ITEM	QTY	IMPORT ITEM	QTY
HDPE Bags (Shopping Bags/T-shirt Bags/Vest Carrier Bags)	1 kg	1. HDPE Granules 2. Relevant Colour Master Batch	1.03 kg 0.05 kg

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

9	Case No.:22/18/87-ALC1/2006	Party Name:BAYER MATERIALSCIENCE PVT. LTD.,	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Approved
	HQ File :01/87/050/00337/AM07/	RLA File :04/24/040/00110/AM07/	Lic.No/Date:0410082556 04.07.2006	Defer Date:
Decision: Approved in Norms Committee Meeting No. 15/08 held on 18.07.2007.				

11	Case No.:33/21/87-ALC1/2006	Party Name:BAYER MATERIALSCIENCE PVT. LTD.,	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Approved
	HQ File :01/87/050/00402/AM07/	RLA File :04/24/040/00074/AM07/	Lic.No/Date:0410083157 27.07.2006	Defer Date:
Decision: Approved in Norms Committee Meeting No. 15/08 held on 18.07.2007.				

13	Case No.:81/23/82-ALC1/2006	Party Name:KUMAR ADHESIVE PVT LTD	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Approved
	HQ File :01/82/050/00680/AM07/	RLA File :02/24/040/00118/AM07/	Lic.No/Date:0210092324 07.08.2006	Defer Date:
Decision: Approved in Norms Committee Meeting No. 16/08 held on 25.07.2007.				

14	Case No.:64/25/82-ALC1/2006	Party Name:LALITHA CHEM INDUSTRIES PVT.LTD.	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Approved
	HQ File :01/82/050/00708/AM07/	RLA File :03/95/040/00548/AM07/	Lic.No/Date:0310393814 09.08.2006	Defer Date:
Decision: Approved in Norms Committee Meeting No. 18/08 held on 08.08.2007.				

15	Case No.:10/25/87-ALC1/2006	Party Name:BAYER MATERIALSCIENCE PVT. LTD.,	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Approved
	HQ File :01/87/050/00453/AM07/	RLA File :04/24/040/00190/AM07/	Lic.No/Date:0410083557 14.08.2006	Defer Date:
Decision: Approved in Norms Committee Meeting No. 15/08 held on 18.07.2007.				

16	Case No.:5/34/82-ALC1/2006	Party Name:DELTA RUBBER PRODUCTS PLTD.,	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Approved
	HQ File :01/82/050/00878/AM07/	RLA File :09/24/040/00199/AM07/	Lic.No/Date:0910027492 08 09 2006	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	62/0- CORK RUBBER FLOORING SHEETS MADE OF SBR 1502/1712 GRADE	52000.000	K.G	7763560.00	166600.00 US\$
			Total	7,763,560.00	166,600.00

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Relevant SBR of Grade – SBR 1502 / 1712 Synthetic Rubber – SBR 1502 Grade.	25168.000	K.G	2732238.00	57886.40 US\$
2	SBR – High Styrene Rubber	5720.000	K.G	674960.00	14300.00 US\$
3	Cork Granules	3432.000	K.G	583165.00	12355.20 US\$
4	Carbon Black / Precipitated Silica / Clay	13728.000	K.G	712758.00	15100.80 US\$
5	Zinc Oxide	1544.000	K.G	280604.00	5945.00 US\$
6	Rubber Chemicals (Accelerator, Anti-oxidant, Retarder, Peptiser). (Restricted Upto 5% of FOB value of Exports.) Rubber Chemicals.	1373.000	K.G	498998.00	10572.00 US\$
7	Misc.Chemicals (Microcrystalline Wax, Paraffin Wax, Plasticiser, Softners, Pigments, Stearic Acid, Sulpher). (Restricted Upto 5% of FOB value of Exports) Chemicals	2860.000	K.G	965240.00	20450.00 US\$
			Total	6,447,963.00	136,609.40

Decision: With DIPP dated 22.08.2007, following adhoc norms are **approved**:

Sl.No.	EXPORT ITEM	Qty
1	62/0- CORK RUBBER FLOORING SHEETS CONTAINING SBR 1502/1712 MINIMUM 44% AND CORK MINIMUM 6%	52000.000 KG

Sl.No.	IMPORT ITEM	Qty
1	Relevant SBR of Grade – SBR 1502 / 1712 Synthetic Rubber – SBR 1502 Grade.	25168.000 KG
2	SBR – High Styrene Rubber	5720.000 KG
3	Cork Granules	3432.000 KG
4	Clay	13728.000 KG
5	Zinc Oxide	1544.000 KG
6	Rubber Chemicals (Accelerator, Anti-oxidant, Retarder, Peptiser).	1373.000 KG

		(Restricted Upto 5% of FOB value of Exports.) Rubber Chemicals.	
7		Misc.Chemicals (Microcrystalline Wax, Paraffin Wax, Plasticiser, Softners, Pigments, Stearic Acid, Sulpher). (Restricted Upto 5% of FOB value of Exports) Chemicals	2860.000 KG
RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.			

17	Case No.:4/35/87-ALC1/2006	Party Name:V.K.A. POLYMERS PRIVATE LIMITED	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Approved
	HQ File :01/87/050/00542/AM07/	RLA File :32/24/040/00046/AM07/	Lic.No/Date:3210033696 15.09.2006	Defer Date:
Decision: Approved in Norms Committee Meeting No. 15/08 held on 18.07.2007.				

21	Case No.:7/36/87-ALC1/2006	Party Name:PLASTICHEMIX INDUSTRIES	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Approved
	HQ File :01/87/050/00650/AM07/	RLA File :34/24/040/00147/AM07/	Lic.No/Date:3410017237 20.10.2006	Defer Date:
Decision: Approved in Norms Committee Meeting No. 15/08 held on 18.07.2007.				

27	Case No.:14/36/82-ALC1/2006	Party Name:LAFFANS PETROCHEMICALS LTD.,	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Approved
	HQ File :01/82/050/01236/AM07/	RLA File :03/95/040/00950/AM07/	Lic.No/Date:0310406439 03.11.2006	Defer Date:
Decision: Approved in Norms Committee Meeting No. 18/08 held on 08.08.2007.				

28	Case No.:15/36/82-ALC1/2006	Party Name:LAFFANS PETROCHEMICALS LTD.,	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Approved
	HQ File :01/82/050/01237/AM07/	RLA File :03/95/040/00951/AM07/	Lic.No/Date:0310406446 03.11.2006	Defer Date:
Decision: Approved in Norms Committee Meeting No. 18/08 held on 08.08.2007.				

35	Case No.:20/41/87-ALC1/2006	Party Name:BAYER MATERIALSCIENCE PVT. LTD.,	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Approved
	HQ File :01/87/050/00811/AM07/	RLA File :04/24/040/00304/AM07/	Lic.No/Date:0410086300 12.12.2006	Defer Date:
Decision: Approved in Norms Committee Meeting No. 15/08 held on 18.07.2007.				

	Case No.:22/43/87-ALC1/2006	Party Name:SINTEX INDUSTRIES LTD,	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Approved
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36	HQ File :01/87/050/00810/AM07/	RLA File :08/24/040/00221/AM07/	Lic.No/Date:0810061619 12.12.2006	Defer Date:
Decision: Approved in Norms Committee Meeting No. 16/08 held on 25.07.2007.				

38

Case No.:2/19/87-ALC1/2007	Party Name:RMG POLYVINYL INDIA LTD.	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Approved		
HQ File :01/87/050/00839/AM07/	RLA File :05/24/040/00615/AM06/	Lic.No/Date:0510196256 15.12.2006	Defer Date:		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- PVC FLEXIBLE FILM LAMINATED WITH POLYESTER FELT	29280.000	Sq. meter	5998600.00	134800.00 US\$
			Total	5,998,600.00	134,800.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	PVC RESIN POWDER FORM	54708.000	K.G	3282480.00	73764.00 US\$
2	PLASTICIZER LIQUID FORM	30088.000	K.G	1895544.00	42596.00 US\$
3	STABILIZER LIQUID FORM	2180.000	K.G	392400.00	8818.00 US\$
4	POLYESTER STAPLE FIBRE FIBROUS PRODUCT	7444.000	K.G	310518.00	6978.00 US\$
			Total	5,880,942.00	132,156.00
Decision: With D/o C&PC vide OM No. 46011/37/2007-PC.II dated 10.04.2007, following adhoc norms are approved:					
EXPORT ITEM	QTY	IMPORT ITEM	QTY		
PVC Flexible Film Laminated with Polyester Felt	1 SQM	1. For 1 kg weight of PVC Flexible Film: i) PVC Resin ii) Plasticizer (DOP) iii) PVC Stabilizer 2. Relevant Polyester Staple Fiber (Fibrous Product in compressed bales, Denier 4 to 10)	0.6673 kg 0.3670 kg 0.0266 kg 1.05 kg/kg content of Polyester Felt in the export Product		
RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.					

43	Case No.:7/44/87-ALC1/2006	Party Name:TERUMO PENPOL LIMITED	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Approved
	HQ File :01/87/050/00876/AM07/	RLA File :53/81/040/00011/AM07/	Lic.No/Date:5310003958 08.01.2007	Defer Date:
	Decision: Approved in Norms Committee Meeting No. 15/08 held on 18.07.2007.			

44	Case No.:2/44/85-ALC3/2006	Party Name:M/S.RAM COIR MILLS	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Approved
	HQ File :01/85/050/00205/AM07/	RLA File :10/81/040/00043/AM07/	Lic.No/Date:1010025312 09.01.2007	Defer Date:
	Decision: Approved in Norms Committee Meeting No. 15/08 held on 18.07.2007.			

49	Case No.:26/46/87-ALC1/2006	Party Name:KALPANA INDUSTRIES LIMITED,	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Approved
	HQ File :01/87/050/00959/AM07/	RLA File :03/94/040/01122/AM07/	Lic.No/Date:0310416256 17.01.2007	Defer Date:
	Decision: Approved in Norms Committee Meeting No. 18/08 held on 08.08.2007.			

51	Case No.:11/49/82-ALC1/2006	Party Name:GLENROCK RUBBER PRODUCTS PVT. LTD.	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Approved
	HQ File :01/82/050/01591/AM07/	RLA File :10/24/040/00121/AM07/	Lic.No/Date:1010025407 19.01.2007	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	62/0- Special Purpose Rubber Mats(Cattle Shed Mats) H70/TS 8-9.5/AL 0.3 gm of various sizes.	1500.000	M.T	73507500.00	1276172.00 EURO
			Total	73,507,500.00	1,276,172.00

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Natural Rubber RSS Grade (BG/LUT AS PPLICABLE TO BE EXECUTED AS PER RELEVANT CUSTOMS NOTIFICATION/CIRCULAR IN TERMS OF PARA 2.20 OF HBP(VOL.1) 2004.09 AS AMENDED	295.000	M.T	22812125.00	507500.00 US\$
			Total	22,812,125.00	507,500.00

Decision: With DIPP dated 22.07.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
62/0- Special Purpose Rubber Mats(Cattle Shed Mats)	1 kg	Natural Rubber RSS Grade	0.198 kg

ivats) H70/TS 8-9.5/AL 0.3 gm of various sizes.			
RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.			

53	Case No.:12/49/82-ALC1/2006	Party Name:J K INDUSTRIES LTD.	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Approved
	HQ File :01/82/050/01595/AM07/	RLA File :05/24/040/00697/AM07/	Lic.No/Date:0510198228 22.01.2007	Defer Date:
	Decision: Approved in Norms Committee Meeting No. 15/08 held on 18.07.2007.			

55	Case No.:4/50/87-ALC1/2006	Party Name:GALA BRUSH LTD.,	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Approved
	HQ File :01/87/050/00940/AM07/	RLA File :03/94/040/01042/AM07/	Lic.No/Date:0310416705 22.01.2007	Defer Date:
	Decision: Approved in Norms Committee Meeting No. 15/08 held on 18.07.2007.			

58	Case No.:6/48/85-ALC3/2006	Party Name:BEENA COIR WORKS	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Approved
	HQ File :01/85/050/00214/AM07/	RLA File :10/81/040/00046/AM07/	Lic.No/Date:1010025444 24.01.2007	Defer Date:
	Decision: Approved in Norms Committee Meeting No. 15/08 held on 18.07.2007.			

59	Case No.:21/48/87-ALC1/2006	Party Name:MEDIPLUS INDIA LIMITED	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Approved
	HQ File :01/87/050/00932/AM07/	RLA File :05/24/040/00820/AM07/	Lic.No/Date:0510198452 25.01.2007	Defer Date:
	Application: Request is for adhoc norms for following:			

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- I.V. CANNULA (14G, 16G, 17G, 18G, 20G, 22G, 24G, 26G)	13500.000	Thousand in nos	57375000.00	1287879.00 US\$
	I.V. CANNULA (14G, 16G, 17G, 18G, 20G, 22G, 24G, 26G)				
			Total	57,375,000.00	1,287,879.00

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	H.D.P.E 50MA 180 H.D.P.E 50MA 180	17010.000	K.G	1143923.00	25448.76 US\$
2	P.P. GRANULES H110MA, H033MG P.P. GRANULES H110MA, H033MG	42052.500	K.G	2775465.00	61745.60 US\$
3	STAINLESS STEEL CANNULA (14G, 16G, 17G, 18G, 20G, 22G, 24G, 26G) STAINLESS STEEL CANNULA (14G, 16G, 17G, 18G, 20G, 22G, 24G, 26G)	14175.000	Thousand in nos	8802675.00	195832.59 US\$

	STAINLESS STEEL CANNULA (14G, 16G, 17G, 18G, 20G, 22G, 24G, 26G)		nos		US\$
4	SILICON POLYMER TUBE GREY COLOUR TUBE IN CUT PCS. SILICON POLYMER TUBE GREY COLOUR TUBE IN CUT PCS.	14175.000	Thousand in nos	2126250.00	47302.56 US\$
5	MEDICAL KRAFT PAPER (COATED) MEDICAL GRADE PAPER OF 60GSM MEDICAL KRAFT PAPER (COATED) MEDICAL GRADE PAPER OF 60GSM	36960.000	Sq. meter	489720.00	10894.77 US\$
6	TYVEK (COATED) 2FS TYVEK (COATED) 2FS	34320.000	Sq. meter	1578720.00	35121.69 US\$
7	TEFLON / P.T.F.E POLY TETRA FLUORO ETHYLENE (14G, 16G, 17G, 18G, 20G, 22G, 24G, 26G) TEFLON / P.T.F.E POLY TETRA FLUORO ETHYLENE (14G, 16G, 17G, 18G, 20G, 22G, 24G, 26G)	14850.000	Thousand in nos	8527970.00	189721.25 US\$
8	RIGID P.V.C SHEET / FILM RIGID P.V.C SHEET / FILM	82890.000	Sq. meter	2624297.00	58382.58 US\$
9	FLEXO GRAPHIC PRINTER'S INK FLEXO GRAPHIC PRINTER'S INK	20.000	Litre	62000.00	1379.31 US\$
10	SOLVENT to be mixed with Flexo Graphic Printer's ink SOLVENT to be mixed with Flexo Graphic Printer's ink	20.000	Litre	17000.00	378.20 US\$
11	VERSAPOR FILTER PAPER V12R500-18-VERSAPOR 1200R, 5 INCH WIDE ROLL – 01567 VERSAPOR FILTER PAPER V12R500-18-VERSAPOR 1200R, 5 INCH WIDE ROLL – 01567	4303.360	Sq. foot	242064.00	5385.18 US\$
12	PORUS FILTER- XA- 9089 PORUS FILTER- XA- 9089	2625.000	Thousand in nos	735000.00	16351.50 US\$
			Total	29,125,084.00	647,943.99

Decision: With D/o C&PC vide OM No. 46011/31/2007-PC.II dated 21.08.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
I.V. Cannula 14G, 16G, 17G, 18G, 20G, 22G, 24G, 26G	1 No.	1. HDPE Granules	1.05 kg/kg content in export product
		2. PP Granules	1.05 kg/kg content in export product
		3. Relevant Stainless Steel Cannula	1.02 No/No contained in export product

4. Relevant Silicon Polymer tube in cut pieces	1.05 No/No contained in export product
5. Medical Kraft Paper/Tyvek (Coated)	0.00528 Sq. Mtr.
6. Relevant Teflon/Fluoro Polymer tube of Relevant Length and dia 14G, 16G, 17G, 18G, 20G, 22G, 24G, 26G	1.10 No/No contained in export product
7. Rigid PVC Sheet/Film	0.00614 Sq. Mtr.
8. Versapor Filter Paper	0.00107584 Sq. Ft/for 1 No. filter paper content in the export product
9. Porus Filter	1.05 No./No. content
10. Flexographic Printing Ink	0.0015 ml
11. Relevant Solvant for Printing Ink	0.0015 ml

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

60	Case No.:20/47/87-ALC1/2006	Party Name:TERUMO PENPOL LIMITED	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Approved
	HQ File :01/87/050/00934/AM07/	RLA File :53/81/040/00012/AM07/	Lic.No/Date:5310003993 30.01.2007	Defer Date:
	Decision: Approved in Norms Committee Meeting No. 15/08 held on 18.07.2007.			

Case No.:11/49/87-ALC1/2006	Party Name:KULODAY TECHNOPACK PVT.LTD.,	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Approved
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61	HQ File :01/87/050/00978/AM07/	RLA File :03/94/040/01204/AM07/	Lic.No/Date:0310417915 01.02.2007	Defer Date:
Decision: Approved in Norms Committee Meeting No. 18/08 held on 08.08.2007.				

63	Case No.:8/3/87-ALC1/2007	Party Name:PLASTICHEMIX INDUSTRIES	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Approved
	HQ File :01/87/050/00952/AM07/	RLA File :34/24/040/00204/AM07/	Lic.No/Date:3410017997 02.02.2007	Defer Date:
Decision: Approved in Norms Committee Meeting No. 18/08 held on 08.08.2007.				

66	Case No.:4/2/87-ALC1/2007	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Approved
	HQ File :01/87/050/00973/AM07/	RLA File :31/24/040/00322/AM07/	Lic.No/Date:3110028080 08.02.2007	Defer Date:
Decision: Approved in Norms Committee Meeting No. 18/08 held on 08.08.2007.				

67	Case No.:5/2/87-ALC1/2007	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Approved
	HQ File :01/87/050/00974/AM07/	RLA File :31/24/040/00359/AM07/	Lic.No/Date:3110028085 08.02.2007	Defer Date:
Decision: Approved in Norms Committee Meeting No. 18/08 held on 08.08.2007.				

69	Case No.:7/50/87-ALC1/2006	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Approved
	HQ File :01/87/050/00975/AM07/	RLA File :31/24/040/00330/AM07/	Lic.No/Date:3110028086 08.02.2007	Defer Date:
Decision: Approved in Norms Committee Meeting No. 18/08 held on 08.08.2007.				

70

Case No.:3/19/87-ALC1/2007	Party Name:PLASTICHEMIX INDUSTRIES	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Approved		
HQ File :01/87/050/00995/AM07/	RLA File :34/24/040/00249/AM07/	Lic.No/Date:3410018074 12.02.2007	Defer Date:		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- White Masterbatches containing Polymer 25 % 22000 Kgs and Titanium Dioxide 75 % 66000 Kgs	88000.000	K.G	6788320.00	117040.00 EURO
2	63/0- White Masterbatches containing Polymer 20 % 13200 Kgs, Lithopone 20 % 13200 Kgs and Titanium Dioxide 60 % 39600 Kgs	66000.000	K.G	5435760.00	93720.00 EURO
			Total	12 224 080.00	210 760.00

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Polyethylene LLDPE having specific gravity of less than 0.94	22660.000	K.G	1182852.00	27192.00 US\$
2	Titanium Dioxide	67980.000	K.G	5470690.50	125763.00 US\$
3	Polyethylene LLDPE having specific gravity of less than 0.94	13596.000	K.G	887139.00	20394.00 US\$
4	Titanium Dioxide	40788.000	K.G	3548556.00	81576.00 US\$
5	Lithopone	13596.000	K.G	650568.60	14955.60 US\$
			Total	11,739,806.10	269,880.60

Decision: With D/o C&PC vide OM No. 46011/31/2005-PC.II dated 19.07.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
White Master Batch (Containing 25% LLDPE, 75% Titanium Dioxide)	1 kg	1. LLDPE Granules 2. Titanium Dioxide	0.2575 kg 0.7725 kg
White Master Batch (Containing 60% Titanium dioxide, 20% LDPE and 20% Lithopone)	1 kg	1. Titanium dioxide 2. LLDPE Granules 3. Lithopone	0.6180 kg 0.2060 kg 0.2060 kg

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

75	Case No.:2/3/87-ALC1/2007	Party Name:SRF POLYMERS LIMITED	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Approved
	HQ File :01/87/050/01023/AM07/	RLA File :04/24/040/00223/AM07/	Lic.No/Date:0410087642 15.02.2007	Defer Date:
	Decision: Approved in Norms Committee Meeting No. 18/08 held on 08.08.2007.			

78	Case No.:11/3/87-ALC1/2007	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Approved
	HQ File :01/87/050/01045/AM07/	RLA File :31/24/040/00332/AM07/	Lic.No/Date:3110028233 21.02.2007	Defer Date:
	Decision: Approved in Norms Committee Meeting No. 18/08 held on 08.08.2007.			

90	Case No.:5/6/87-ALC1/2007	Party Name:T.K.H.PLASTICS PVT.LTD.,	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Approved
	HQ File :01/87/050/01066/AM07/	RLA File :09/24/040/00473/AM07/	Lic.No/Date:0910029460 27.02.2007	Defer Date:

	Decision: Approved in Norms Committee Meeting No. 18/08 held on 08.08.2007.		
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91	Case No.: 3/3/85-ALC3/2007	Party Name:F A CHASMAWALA PVT LTD	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status: Approved
	HQ File :01/85/050/00242/AM07/	RLA File :34/24/040/00278/AM07/	Lic.No/Date:3410018201 28.02.2007	Defer Date:
	Decision: Approved in Norms Committee Meeting No. 18/08 held on 08.08.2007.			

92	Case No.: 17/2/87-ALC1/2007	Party Name:SERVO-MED INDUSTRIES PVT.LTD.,	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status: Approved
	HQ File :01/87/050/01076/AM07/	RLA File :03/95/040/01452/AM07/	Lic.No/Date:0310421649 02.03.2007	Defer Date:
	Decision: Approved in Norms Committee Meeting No. 16/08 held on 25.08.2007.			

95	Case No.: 2/1/87-ALC1/2007	Party Name:SINTEX INDUSTRIES LTD,	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status: Approved
	HQ File :01/87/050/01084/AM07/	RLA File :08/24/040/00353/AM07/	Lic.No/Date:0810063453 07.03.2007	Defer Date:
	Decision: Approved in Norms Committee Meeting No. 17/08 held on 01.08.2007.			

96	Case No.: 8/6/87-ALC1/2007	Party Name:SUN PLAST	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status: Approved
	HQ File :01/87/050/01091/AM07/	RLA File :03/95/040/01515/AM07/	Lic.No/Date:0310422544 09.03.2007	Defer Date:
	Decision: Approved in Norms Committee Meeting No. 18/08 held on 08.08.2007.			

97	Case No.: 20/2/87-ALC1/2007	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status: Approved
	HQ File :01/87/050/01096/AM07/	RLA File :31/24/040/00403/AM07/	Lic.No/Date:3110028499 12.03.2007	Defer Date:
	Decision: Approved in Norms Committee Meeting No. 15/08 held on 18.07.2007.			

101	Case No.: 25/3/87-ALC1/2007	Party Name:ATUL LIMITED,	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status: Approved
	HQ File :01/87/050/01105/AM07/	RLA File :08/24/040/00343/AM07/	Lic.No/Date:0810063604 14.03.2007	Defer Date:
	Decision: Approved in Norms Committee Meeting No. 18/08 held on 08.08.2007.			

102	Case No.: 10/8/87-ALC1/2007	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status: Approved
	HQ File :01/87/050/01121/AM07/	RLA File :02/24/040/00362/AM07/	Lic.No/Date:0210099138	Defer Date:

20.03.2007

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- HDPE (High Density Polyethylene) granules/ LLDPE (Linear low density polyethylene) granules	13200.000	M.T	762762000.00	17160000.00 US\$
			Total	762,762,000.00	17,160,000.00

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Naptha	29946.000	M.T	639798143.00	14393659.00 US\$
2	Solvent Exxsol Hexane RD	198000.000	K.G	4400550.00	99000.00 US\$
3	Catalyst Lynx-1010 HA, Z 212, Z 213, PZ Catalyst, RZ 200 Catalyst, Donor-C, TEAL, HS Catalyst, Z-230-1, TIBAL, THF Catalyst	6072.000	K.G	72873108.00	1639440.00 US\$
4	Additives (ATMER 163, DLTP/PS-800, Crodamide ER, Sylobloc 45H, Optibloc 10, LDPE/Lotrene, Kynerflex 2821 Viton GB Free Flow/VGBSARZ100/200, Tinuvin 783 FDL, Calcuim Sterate, Octeal 9-10, ZN Stearate, GMS-40/90, Viton Sarz-100/200)	82830.000	K.G	30393132.00	683760.00 US\$
5	Anti-oxidants (DHT 4A/HYCITE, Anox PP18, Irganox 1010/KINOX-10/EU-10, Irganox 1076/kinox-76/eu-76 Irgafos 168/EU-68/K-68, Irganox 3114, PEPQ, Ultrinox 626, DSTDP, Irganox 20)	31680.000	K.G	7744968.00	174240.00 US\$
			Total	755,209,901.00	16,990,099.00

Decision: With D/o C&PC vide OM No. 46011/136/2002-PC.II dated 09/12.03.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
LLDPE/HDPE Granules	1 MT	1. Naptha	2268.64 kg
		2. Solvent (Exxsol Hexane RD/ N-Hexane/ Cyclohexane)	15 kg
		3. Catalysts (Lynx-1010 HA/ Z 212/ Z 213/ PZ Catalyst/ RZ 200 Catalyst/ Donor-C/ TEAL/ HS Catalyst/ Z-230 -1/ TIBAL/ THF Catalyst)	0.46 kg
		4. Additives (ATMER 163/ DLTP/ PS-800/ Crodamide ER/ Sylobloc 45H/ Optibloc	6.275 kg

EN Syrobut 4311/ Opudloc
10/ LDPE/ Lotrene/
Kynertflex 2821/ Viton GB
Free flow/ VGB-SARZ
100/200/ Tinuvin783 FDL/
Calcium Stearate/ Oteal 9-
10/ ZN Stearate/ GMS-40/90/
Viton Sarz-100/200)

5. **Anti-oxidants** (DHT 4A/
HYCITE/ Anox PP18/
Irganox 1010/ KINOX-10/
EU 10/ Irganox 1076/ kinox
76/ eu-76/ Irgafos 168/ EU-
68/ K-68/ Irganox 3114/
PEPQ/ Ultrinox 626/
DSTDP/ Irganox 20)

2.40 kg

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

106	Case No.:16/5/87-ALC1/2007	Party Name:TERUMO PENPOL LIMITED	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Approved
	HQ File :01/87/050/01132/AM07/	RLA File :53/81/040/00014/AM07/	Lic.No/Date:5310004058 22.03.2007	Defer Date:
	Decision: Approved in Norms Committee Meeting No. 17/08 held on 01.08.2007.			

111	Case No.:10/6/87-ALC1/2007	Party Name:ASMACO INDUSTRIES LTD	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Approved
	HQ File :01/87/050/01155/AM07/	RLA File :03/94/040/01396/AM07/	Lic.No/Date:0310424857 28.03.2007	Defer Date:
	Decision: Approved in Norms Committee Meeting No. 18/08 held on 08.08.2007.			

114	Case No.:1/2/85-ALC3/2007	Party Name:WALLACE LANGFORD AND ASSOCIATES	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Approved
	HQ File :01/85/050/00263/AM07/	RLA File :10/24/040/00155/AM07/	Lic.No/Date:1010026176 30.03.2007	Defer Date:
	Decision: Approved in Norms Committee Meeting No. 17/08 held on 01.08.2007.			

115	Case No.:11/6/87-ALC1/2007	Party Name:E I DUPONT INDIA PVT LIMITED	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Approved
	HQ File :01/87/050/01162/AM07/	RLA File :34/24/040/00283/AM07/	Lic.No/Date:3410018440 30.03.2007	Defer Date:
	Application: Request is for adhoc norms for following:			

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- NYLON 66 (CHIPS) 33% GLASS FILLED POLYAMIDE RESIN COMPOUND	10000.000	K.G	1280000.00	28444.00 US\$
			Total	1,280,000.00	28,444.00

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	POLYAMIDE 6-6 RESIN	6823.800	K.G	726930.00	16154.00 US\$
2	GLASS FIBRE / CHOPPED STRAND	3366.000	K.G	354690.00	7882.00 US\$
3	ADDITIVES SUCH AS HEAT STABILIZERS / 7 : 1 : .5 S PELLETS (STABILIZERS FOR RUBBER OR PLASTIC)	10.200	K.G	137430.00	3054.00 US\$
			Total	1,219,050.00	27,090.00

Decision: With D/o C&PC vide OM No. 46011/53/2006-PC.II dated 15.01.2007, following adhoc norms are **approved:**

EXPORT ITEM	QTY	IMPORT ITEM	QTY
33% Glass Fibre Filled Nylon-66 Compound Granules	1 kg	1. Polyamide-66 Resin 2. Glassfibre Chopped Strand 3. Heat Stabilizer	0.6823 kg 0.3366 kg 0.0010 kg

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

117	Case No.:4/19/87-ALC1/2007	Party Name:J K INDUSTRIES LTD.	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Approved
	HQ File :01/87/050/00013/AM08/	RLA File :05/24/040/00002/AM08/	Lic.No/Date:0510202309 10.04.2007	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	62/0- STEEL RADIAL PASSENGER CAR TYRES (TUBELESS) REINFORCED WITH POLYESTER TYRE CORD FABRIC	871080.000	K.G	83255030.00	1890012.00 US\$
			Total	83,255,030.00	1,890,012.00

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	NATURAL RUBBER	188153.000	K.G	17981339.00	404530.00 US\$
2	SYNTHETIC RUBBER (SBR1502/1712), PBR	186411.000	K.G	15743351.00	354181.00 US\$

3	V.P. LATEX	871.080	K.G	116159.00	2613.00 US\$
4	CHLOROBUTYL RUBBER	34843.200	K.G	5420731.00	121951.00 US\$
5	CARBON BLACK	234407.000	K.G	10419419.00	234408.00 US\$
6	DIPPED POLYESTER TYRE CORD FABRIC	24912.800	K.G	4208036.00	94669.00 US\$
7	BEAD WIRE	28310.100	K.G	1258384.00	28310.00 US\$
8	STEEL TYRE CORD	53745.600	K.G	3822390.00	85993.00 US\$
9	RUBBER CHEMICALS: ACCELERATOR, ANTIOXIDANT, ANTIOZONANT, RETARDER & PEPTIZERS	8710.800	K.G	1680221.00	37800.00 US\$
10	ZINC OXIDE	16202.000	K.G	720183.00	16202.00 US\$
11	MISCELLANEOUES CHEMICALS :- STEARIC ACID, SYNTHETIC RESIN, BONDING /COUPLING AGENT, ACTIVATORS & FILLERS DIP CHEMICALS	104616.000	K.G	4200552.00	94501.00 US\$
			Total	65,570,765.00	1,475,158.00

Decision: With DIPP dated 22.08.2007, following adhoc norms are **approved**:

Sl.No.	EXPORT ITEM	Qty
1	62/0- STEEL RADIAL PASSENGER CAR TYRES (TUBELESS) REINFORCED WITH POLYESTER TYRE CORD FABRIC	100 kgs.

Sl.No.	IMPORT ITEM	Qty
1	NATURAL RUBBER	20.04 kgs.
2	SYNTHETIC RUBBER (SBR1502/1712)/PBR	25.63 kgs.
3	V.P. LATEX	0.10 kg.
4	CHLOROBUTYL RUBBER	4.77 kgs.
5	CARBON BLACK	23.32 kgs.
6	DIPPED POLYESTER TYRE CORD FABRIC	2.86 kgs.
7	BEAD WIRE	4.77 kgs.
8	STEEL TYRE CORD	6.25 kgs.
9	RUBBER CHEMICALS: ACCELERATORS, ANTIOXIDANTS, RETARDERS & PEPTIZERS	0.95 kg (value restricted to 2% of FOB value of export)
10	ZINC OXIDE	1.91 kgs.
11	MISCELLANEOUES CHEMICALS :- STEARIC ACID, SYNTHETIC RESIN, BONDING /COUPLING AGENT, ACTIVATORS & FILLERS DIP CHEMICALS	11.87 kgs.

BONDING / COUNTERS / AGENT, ACTIVATORS & FEEDERS BY CHEMICALS

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

119	Case No.:2/9/87-ALC1/2007	Party Name:KALPANA INDUSTRIES LIMITED,	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Approved
	HQ File :01/87/050/00028/AM08/	RLA File :03/94/040/01528/AM07/	Lic.No/Date:0310427132 18.04.2007	Defer Date:
Decision: Approved in Norms Committee Meeting No. 17/08 held on 01.08.2007.				

122	Case No.:10/9/87-ALC1/2007	Party Name:KALPANA INDUSTRIES LIMITED,	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Approved
	HQ File :01/87/050/00043/AM08/	RLA File :03/94/040/01337/AM07/	Lic.No/Date:0310427969 25.04.2007	Approved
Decision: Approved in Norms Committee Meeting No. 17/08 held on 01.08.2007.				

123	Case No.:8/9/87-ALC1/2007	Party Name:KALPANA INDUSTRIES LIMITED,	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Approved
	HQ File :01/87/050/00041/AM08/	RLA File :03/94/040/01271/AM07/	Lic.No/Date:0310427966 25.04.2007	Approved
Decision: Approved in Norms Committee Meeting No. 17/08 held on 01.08.2007.				

124	Case No.:9/9/87-ALC1/2007	Party Name:KALPANA INDUSTRIES LIMITED,	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Approved
	HQ File :01/87/050/00042/AM08/	RLA File :03/94/040/01276/AM07/	Lic.No/Date:0310427968 25.04.2007	Approved
Decision: Approved in Norms Committee Meeting No. 17/08 held on 01.08.2007.				

125	Case No.:11/9/87-ALC1/2007	Party Name:BALKRISHNA INDUSTRIES LIMITED,	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Approved
	HQ File :01/87/050/00044/AM08/	RLA File :03/94/040/01334/AM07/	Lic.No/Date:0310427988 26.04.2007	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	62/0- AUTOMOBILE TYRE REINFORCED WITH NYLON AND POLYSTER TYRE CORD WARP SHEET OTHER THAN BUS AND TRUCK TYRES (OFF HIGHWAY TYRES FOR TRACTOR AND IMPLEMENT)	1000000.000	K.G	94753200.00	2131700.00 US\$
			Total	94,753,200.00	2,131,700.00

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	NATURAL RUBBER	250000.000	K.G	25558800.00	575001.12 US\$

1	NATURAL RUBBER	25000.000	K.G	2553600.00	575001.12 US\$
2	SYNTHETIC RUBBER : PBR	30000.000	K.G	2173600.00	48899.89 US\$
3	SYNTHETIC RUBBER : SBR-1502	50000.000	K.G	3611600.00	81250.84 US\$
4	SYNTHETIC RUBBER : SBR-1712	200000.000	K.G	12090400.00	272000.00 US\$
5	CARBON BLACK	230000.000	K.G	8690000.00	195500.56 US\$
6	NYLON TYRE CORD FABRIC (DIPPED)	56100.000	K.G	8353700.00	187934.76 US\$
7	POLYSTER TYRE CORD FABRIC (DIPPED)	80000.000	K.G	12446000.00	280000.00 US\$
8	BEAD WIRE	40000.000	K.G	1280200.00	28800.90 US\$
9	RUBBER CHEMICAL : ANTIOXIDANTS	10000.000	K.G	1378000.00	31001.12 US\$
10	RUBBER CHEMICAL : ACCELERATOR	5000.000	K.G	722300.00	16249.72 US\$
11	RUBBER CHEMICAL : RETARDERS	5000.000	K.G	877900.00	19750.28 US\$
12	ZINC OXIDE	20000.000	K.G	3778300.00	85001.12 US\$
13	MISCELLANEOUS CHEMICALS : STEARIC ACID	15000.000	K.G	493400.00	11100.11 US\$
14	MISCELLANEOUS CHEMICALS : MICROCRYSTALLINE WAX	35000.000	K.G	1991400.00	44800.90 US\$
15	MISCELLANEOUS CHEMICALS : MOULD RELEASE AGENT	15000.000	K.G	1466900.00	33001.12 US\$
16	MISCELLANEOUS CHEMICALS : FILLER (PRECIPITATED SILICA)	9000.000	K.G	240000.00	5399.33 US\$
17	INSOLUBLE SULPHUR	5000.000	K.G	281100.00	6323.96 US\$
			Total	85,433,600.00	1,922,015.73

Decision: With DIPP dated 22.08.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Automobile Tyres Reinforced with Nylon and Polyester Tyre Cord Warp Sheet (containing Min. 28% Synthetic rubber and 8% Polyester cord fibre)	100 kg	1. a) Natural Rubber	25.00 kg
		b) Syntheic Rubber	
		i) PBR	3.00 kg
		ii) SBR-1502	5.00 kg
		iii) SBR-1712	20.00 kg
		2. Carbon Black	23.00 kg
		3. Nylon tyre cord Fabric (Dipped)	5.61 kg
		4. Polyester Tare Cord Fabric (Dipped)	8.00 kg
		5. Bead Wire	4.00 kg
		6. Rubber Chemical	
		a) Antioxidants	1.00 kg up to 7% of FOB
		b) Accelerator	0.50 kg up to 7% of FOB

c) Retarders	0.50 kg up to 7% of FOB
7. Zinc Oxide	2.00 kg up to 7% of FOB
8. Miscellaneous chemicals:	
a) Stearic Acid	1.50 kg up to 5% of FOB
b) Microcrystalline wax	3.50 kg up to 5% of FOB
c) Mould Release Agent	1.50 kg up to 5% of FOB
d) filler (Precipitated Silica)	0.90 kg up to 5% of FOB
9. Insoluble Sulphur	0.50 kg

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

126

Case No.:16/9/87-ALC1/2007	Party Name:GUJARAT RECLAIM & RUBBER PRODUCTS LTD.	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Approved		
HQ File :01/87/050/00063/AM08/	RLA File :03/94/040/00018/AM08/	Lic.No/Date:0310428273 30.04.2007	Defer Date:		
Application: Request is for adhoc norms for following:					
SL.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	62/0- BUTYL RECLAIMED RUBBER BUTYL RECLAIMED RUBBER BT 999	500.000	M.T	21137500.00	475000.00 US\$
			Total	21,137,500.00	475,000.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	USED RUBBER TUBES WITHOUT VALVES WITH CUT INTO MINIMUM TWO PIECES SUBJECT TO THE CONDITION .	500.000	M.T	11500000.00	260000.00 US\$
			Total	11,500,000.00	260,000.00

Decision: With DIPP dated 22.08.2007, following adhoc norms are **approved:**

EXPORT ITEM	QTY	IMPORT ITEM	QTY
62/0- BUTYL RECLAIMED RUBBER BUTYL RECLAIMED RUBBER BT 999	500.000 MT	USED RUBBER TUBES WITHOUT VALVES WITH CUT INTO MINIMUM TWO PIECES	500.000 MT

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

127	Case No.:17/9/87-ALC1/2007	Party Name:GUJARAT RECLAIM & RUBBER PRODUCTS LTD.	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Approved
	HQ File :01/87/050/00064/AM08/	RLA File :03/94/040/00340/AM07/	Lic.No/Date:0310428274 30.04.2007	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	62/0- BUTYL RECLAIMED RUBBER BT 999	500.000	M.T	19550000.00	425000.00 US\$
			Total	19,550,000.00	425,000.00

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	USED BUTYL TUBES WITHOUT VALVES	500.000	M.T	10350000.00	225000.00 US\$
			Total	10,350,000.00	225,000.00

Decision: With DIPP dated 22.08.2007, following adhoc norms are **approved:**

EXPORT ITEM	QTY	IMPORT ITEM	QTY
62/0- BUTYL RECLAIMED RUBBER BT 999	500.000 MT	USED BUTYL TUBES WITHOUT VALVES WITH CUT SUBJECT TO CONDITION THAT IMPORTED TUBES SHALL BE CLEARED FROM CUSTOMS FOR HOME CONSUMPTION ONLY AFTER IT IS CUT INTO TWO PIECES UNDER CUSTOMS SUPERVISION SO AS TO ENSURE THAT ALL TUBES ARE CUT INTO MINIMUM TWO PIECES IN CONFORMITY WITH CONDITIONS INDICATED IN ITC HS CODE	500.000 MT

ITC HS CODE

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

131	Case No.: 7/10/87-ALC1/2007	Party Name:GUALA CLOSURES (INDIA) PRIVATE LIMITED	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status: Approved
	HQ File :01/87/050/00088/AM08/	RLA File :17/24/040/00004/AM08/	Lic.No/Date:1710001643 09.05.2007	Defer Date:
	Decision: Approved in Norms Committee Meeting No. 18/08 held on 08.08.2007.			

136

Case No.:1/15/87-ALC1/2007	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Approved		
HQ File :01/87/050/00097/AM08/	RLA File :31/24/040/00358/AM07/	Lic.No/Date:3110029216 15.05.2007	Defer Date:		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- ARNITE TO 6 202 GREY UNFILLED POLYBUTYLENE TERPHTHALATE (PBT) COMPOUND IN GREY COLOUR	9000.000	K.G	1440000.00	32505.64 US\$
			Total	1,440,000.00	32,505.64
SL.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	BASE POLYMER PBT CHIPS / GRANULES	9261.000	K.G	765838.40	17132.85 US\$
2	LOXIOI	27.810	K.G	3232.08	72.31 US\$
			Total	769,070.48	17,205.16
Decision: With D/o C&PC vide OM No. 46011/111/2004-PC.II dated 19.02.2007, following adhoc norms are approved:					
EXPORT ITEM		QTY	IMPORT ITEM		QTY
Unfilled Polybutene Terephthalate Compound PBT Compound (Arnite TO 6200/TO 6202/TO 8200)		1 kg	1. PBT Chips/Granules 2. Mould Releasing Agent (Loxiol)		1.00000 kg 0.00300 kg
RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.					

	Case No.:1/14/87-ALC1/2007	Party Name:GALA BRUSH LTD.	Meet No/Date:19/87-ALC1/2007 22.08.2007		Status:Approved	
	HQ File :01/87/050/00148/AM08/	RLA File :03/94/040/00226/AM08/	Lic.No/Date:0310432289 11.06.2007		Defer Date:	
	Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM		Qty	UOM	FOB (Rs.)	FOB (Currency)

					(Currency)
1	63/0- Plastic Household Brushes : Containing PP Granules-62000Kgs & Nylon 6 Resin :29000kgs	99250.000	K.G	8490141.00	188669.80 US\$
			Total	8,490,141.00	188,669.80

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Polypropylene Granules [Moulding Grade]	65100.000	K.G	3881610.00	86258.00 US\$
2	Nylon 6 Resin	30450.000	K.G	3836700.00	85260.00 US\$
			Total	7,718,310.00	171,518.00

Decision: With D/o C&PC vide OM No. 46011/170/2005-PC.II dated 15.12.2006, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Plastic Household Brushes	1 kg	1. Polypropylene	1.05 kg/kg content of Polypropylene in the PP Handle
		2. Nylon-6 Resin	1.05 kg/kg content of Nylon Bristles in the export product

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

144

Case No.:18/19/87-ALC1/2007	Party Name:KALPANA INDUSTRIES LIMITED,	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Approved		
HQ File :01/87/050/00218/AM08/	RLA File :03/94/040/00258/AM08/	Lic.No/Date:0310432794 15.06.2007	Defer Date:		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- XLPE SIOPLAS COMPOUND GRADE KI – XL – 03-04	504.000	M.T	35225568.00	871920.00 US\$
			Total	35,225,568.00	871,920.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	LINER LOW DENSITY POLYTHLENE (LLDPE) BASE POLYMER	489.880	M.T	26047345.00	636854.40 US\$
2	TRI METHOXY VINYLSILANE (VTMOS) CROSS LINKING AGENT	12.600	M.T	1829457.00	44730.00 US\$

CROSS LINKING AGENT					
3	DI – CUMYLPEROXIDE (DCP) CROSS LINKING AGENT	0.403	M.T	57718.08	1411.20 US\$
4	ANTIOXIDANT (IRGANOX 1024) HEAT STABILIZER	0.403	M.T	57718.08	1411.20 US\$
			Total	27,992,238.16	684,406.80

Decision: With D/o C&PC vide OM No. 46011/108/2005-PC.II dated 01.02.2006, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
XLPE Sioplas Compound	1 kg	1. Liner Low Density Polyethylene (LLDPE)	0.9720 kg
		2. Tri-Methoxy Vinyl Silane (VTMOS)	0.0250 kg
		3. Di-Cumylperoxide (DCP)	0.0008 kg
		4. Antioxidant (Irganox 1024)	0.0008 kg

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

151	Case No.:16/19/87-ALC1/2007	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Approved
	HQ File :01/87/050/00209/AM08/	RLA File :31/24/040/00114/AM08/	Lic.No/Date:3110029764 06.07.2007	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- ARNITE TO6 202 GREY UNFILLED POLYBUTYLENE TEREPHTHALATE (PBT) COMPOUND IN GREY COLOUR	9000.000	K.G	1440000.00	35511.71 US\$
			Total	1,440,000.00	35,511.71

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	BASE POLYMER PBT CHIPS / GRANULES BASE POLYMER	9261.000	K.G	703303.49	17132.85 US\$
2	LOXIOI MOULD RELEASING AGENT	27.810	K.G	3253.56	79.26 US\$
			Total	706,557.05	17,212.11

Decision: With D/o C&PC vide OM No. 46011/111/2004-PC.II dated 19.02.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Unfilled Polybutene Terephthalate Compound PBT Compound (Arnite TO	1 kg	1. PBT Chips/Granules 2. Mould Releasing Agent (Loxiol)	1.00000 kg 0.00300 kg

6200/TO 6202/TO 8200)

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

155	Case No.:28/19/87-ALC1/2007	Party Name:EXPANDED INCORPORATION	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Approved
	HQ File :01/87/050/00243/AM08/	RLA File :03/94/040/00209/AM08/	Lic.No/Date:0310435387 09.07.2007	Approved

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	62/0- Ecopuf X 642 b Blended Polyol	7800.000	K.G	735540.00	17940.00 US\$
			Total	735,540.00	17,940.00

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Phthalic Anhydride	600.600	K.G	36757.00	891.00 US\$
2	Diethylene Glycol	849.420	K.G	38224.00	927.00 US\$
3	Propylene Oxide	3435.900	K.G	233641.00	5663.00 US\$
4	1,1 Di-Chloro Fluro Ethane (HCFC 141b)	1989.000	K.G	121329.00	2941.00 US\$
5	Pentamethyldiethylenetriamine (PMDTA)	5.460	K.G	1343.00	33.00 US\$
6	Dimethylcyclohexylamine (DMCHA)	57.720	K.G	5772.00	140.00 US\$
7	Silicon Surfactant	68.640	K.G	14758.00	358.00 US\$
8	Catalyst	17.160	K.G	7293.00	177.00 US\$
			Total	459,117.00	11,130.00

Decision: With D/o C&PC vide OM No. 46011/77/2007-PC.II dated 28.07.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Blended Polyol (Ecopuf X 642 b)	1 kg	1. Phthalic Anhydride 1. Diethylene Glycol 2. Propylene Oxide 3. 1, 1 Dichloro Fluro Ethane (HCFC 141b) 4. Pentamethyldiethylenetriamine 5. Dimethylcyclohexylamine 6. Silicone 7. Catalyst (TMR-2)	0.0770 kg 0.1089 kg 0.4405 kg 0.2550 kg 0.0007 kg 0.0074 kg 0.0088 kg 0.0022 kg

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

157	Case No.: 30/19/87-ALC1/2007	Party Name:KALPANA INDUSTRIES LIMITED,	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status: Approved	
	HQ File :01/87/050/00245/AM08/	RLA File :03/94/040/00269/AM08/	Lic.No/Date:0310435402 09.07.2007	Approved	
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- PVC COMPOUND (SECONDARY INSULATION GRADE)	72.481	M.T	3221055.64	0.00 Indian Rupees
			Total	3,221,055.64	0.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	PVC RESIN SUSPENSION GRADE	42.836	M.T	1796981.57	42836.27 US\$
2	DI- OCTYLPHALATE (DOP) LIQUID ORGANIC PLASTICIZER	16.221	M.T	1190842.35	28386.75 US\$
			Total	2,987,823.92	71,223.02
Decision: With D/o C&PC vide OM No. 46011/70/2005-PC.II dated 2.08.2007, following adhoc norms are approved :					
EXPORT ITEM	QTY	IMPORT ITEM	QTY		
PVC Compound (Secondary Insulation Grade)	1 kg	1. PVC Resin Suspension Grade 2. Dioctylphalate Plasticizer (DOP)	0.591 kg 0.223 kg		
RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.					

158	Case No.: 17/19/87-ALC1/2007	Party Name:SINTEX INDUSTRIES LTD,	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status: Approved	
	HQ File :01/87/050/00215/AM08/	RLA File :08/24/040/00089/AM08/	Lic.No/Date:0810065958 12.07.2007	Approved	
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- GRP(SMC)MOULDED COMPONENTS THE GLASS FIBRE CONTENT IN THE EXPORT PRODUCT WILL BE 30% +/- 2%	180000.000	K.G	41400000.00	900000.00 US\$
			Total	41 400 000 00	900 000 00

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	FIBRE GLASS	56700.000	K.G	2869020.00	62250.00 US\$
2	LOW PROFILE ADDITIVE	18342.000	K.G	4071924.00	88350.00 US\$
3	p-BENZOQUINONE	270.000	K.G	1067040.00	23145.00 US\$
4	UNSATURATED POLYESTER RESIN	37098.000	K.G	6121200.00	132780.00 US\$
5	CATALYST	414.000	K.G	43740.00	960.00 US\$
6	WETTING AND DISPERSION ADDITIVES	882.000	K.G	370845.00	8055.00 US\$
7	COATHYLENE POWDER	2988.000	K.G	1174284.00	25500.00 US\$
8	MAGNESIUM OXIDE PASTE	414.000	K.G	46920.00	1020.00 US\$
9	CARRIER WEB FILM	3960.000	K.G	574200.00	12465.00 US\$
10	FILLER (CALCIUM CARBONATE,ALUMINIUM,TRYHYDRATE ETC)	66798.000	K.G	384090.00	8400.00 US\$
11	RELEASE AGENTS	19656.000	K.G	4068792.00	88260.00 US\$
12	PIGMENTS	1494.000	K.G	228300.00	4950.00 US\$
			Total	21,020,355.00	456,135.00

Decision: With D/o C&PC OM No. 46011/41/2007-PC.II dated 24.7.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
GRP (SMC) Moulded Components Glassfiber Content – 30 +/- 2%	1 kg	1) Fibre Glass	0.3150 kg
		2) Low Profile Additive	0.1019 kg
		3) p-Benzoquinone	0.0015 kg
		4) Unsaturated Polyester Resin	0.2060 kg
		5) Catalyst	0.0023 kg
		6) Wetting and Dispersion Additives	0.0049 kg
		7) Coathylene Powder	0.0166 kg
		8) Magnesium Oxide Paste/Luvitol	0.0023 kg
		9) Carrier Web Film	

		10) Filler (Calcium Carbonate, Aluminium Tryhydrate) 11) Release Agents 12) Pigments	0.0220 kg 0.3711 kg 0.1092 kg 0.0083 kg
RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.			

164

Case No.:24/19/87-ALC1/2007	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Approved
HQ File :01/87/050/00232/AM08/	RLA File :31/24/040/00124/AM08/	Lic.No/Date:3110029894 18.07.2007	Approved

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- ARNITE TO6 202 NATURAL (UNFILLED POLYBUTYLENE TEREPHTHALATE (PBT) COMPOUND IN NATURAL COLOUR	10000.000	K.G	1090795.00	26900.00 US\$

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	PBT CHIPS / GRANULES BASE POLYMER	10291.300	K.G	781547.05	19038.91 US\$
2	LOXIOI MOULD RELEASING AGENT	30.900	K.G	3615.07	88.07 US\$

Decision: With D/o C&PC vide OM No. 46011/111/2004-PC.II dated 19.02.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Unfilled Polybutene Terephthalate Compound PBT Compound (Arnite TO 6200/TO 6202/TO 8200)	1 kg	1. PBT Chips/Granules 2. Mould Releasing Agent (Loxiol)	1.00000 kg 0.00300 kg

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

Case No.:33/19/87-ALC1/2007	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Approved
HQ File :01/87/050/00252/AM08/	RLA File :31/24/040/00128/AM08/	Lic.No/Date:3110029950 23.07.2007	Defer Date:
Application: Request is for adhoc norms for following:			

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- NYLON 6 MOULDING POWDER / GRANULES AKULON K222 KGV4 BLACK 20 % GLASS FIBER REINFORCED FLAME RETARDANT PA 6 (NYLON 6) COMPOUND IN BLACK COLOUR	83739.200	K.G	11639761.00	287047.13 US\$
			Total	11,639,761.00	287,047.13

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	NYLON 6 CHIPS / GRANULES BASE POLYMER (Net content should not be less than 54464 kgs.in the R.P.)	56097.900	K.G	5872193.71	143049.79 US\$
2	GLASS FIBER REINFORCING AGENT (Net content should not be less than 16748 kgs.in the R.P.)	17250.200	K.G	743530.79	18112.81 US\$
3	MELAMINE CYNURATE FLAME RETARDANT (Net content should not be less than 10049 kgs.in the R.P.)	10350.100	K.G	1019699.36	24840.42 US\$
4	BLACK MASTERBATCH PE 48/93 RELEVANT COLOURANT (Net content should not be less than 837.38 kgs.in the R.P.)	862.510	K.G	131003.04	3191.30 US\$
5	CALCIUM STEARATE MOULD RELEASEING AGENT (Net content should not be less than 1641.29 kgs.in the R.P.)	1690.530	K.G	86745.26	2113.16 US\$
			Total	7,853,172.16	191,307.48

Decision: With C&PC vide OM No. 46011/111/2004-PC.II dated 19.02.2007, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
20% Glass Fiber Reinforced, Flame Retardant PA6 (Nylon 6) Compound (Akulon – K222 KGV4)	1 kg	1. Polyamide 6/Nylon 6 Chips/Granules	0.66990 kg
		2. Glass Fiber	0.20600 kg
		3. Relevant Colourant (Pigments/Masterbatch)	0.01030 kg
		4. Flame Retardant (Non Haloganated) Melamine Cynurate	0.12360 kg
		5. Mould Release Agent (Calcium Stearate)	0.02020 kg

RLA concerned shall call back the licence in question and take consequential action as per Foreign Trade Policy/Procedures.

3.2. Committee, after deliberations, did not consider following cases which were already rejected:

26	Case No.: 51/32/82-ALC1/2006	Party Name:MANAKSIA LTD.(FORMERLY HINDUSTHAN SEALS LTD.)	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Rejected
	HQ File :01/82/050/01188/AM07/	RLA File :02/24/040/00208/AM07/	Lic.No/Date:0210094805 27.10.2006	Defer Date:
	Decision: Rejected in Norms Committee Meeting No. 15/08 held on 18.07.2007.			

39	Case No.: 9/48/82-ALC1/2006	Party Name:LION RUBBER INDUSTRIES PVT LTD.	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Rejected
	HQ File :01/82/050/01479/AM07/	RLA File :03/95/040/01131/AM07/	Lic.No/Date:0310413161 21.12.2006	Defer Date:
	Decision: Rejected in Norms Committee Meeting No. 13/08 held on 04.07.2007.			

52	Case No.: 3/50/87-ALC1/2006	Party Name:AKZO NOBEL COATINGS INDIA PVT LTD,	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Rejected
	HQ File :01/87/050/00914/AM07/	RLA File :07/24/040/00624/AM07/	Lic.No/Date:0710049667 19.01.2007	Defer Date:
	Decision: Rejected in Norms Committee Meeting No. 15/08 held on 18.07.2007.			

107	Case No.: 18/5/87-ALC1/2007	Party Name:DERIK MONOFIL (P) LTD.,	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Rejected
	HQ File :01/87/050/01140/AM07/	RLA File :35/24/040/00069/AM07/	Lic.No/Date:3510020647 22.03.2007	Defer Date:
	Decision: Rejected in Norms Committee Meeting No. 17/08 held on 01.08.2007.			

121	Case No.: 6/9/87-ALC1/2007	Party Name:DUJODWALA PAPER CHEMICALS LTD	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Rejected
	HQ File :01/87/050/00037/AM08/	RLA File :03/94/040/00049/AM08/	Lic.No/Date:0310427651 23.04.2007	Rejected
	Decision: Rejected in Norms Committee Meeting No. 17/08 held on 01.08.2007.			

3.3. Committee, after deliberations, decided to transfer following case:

4	Case No.:1/2/82-ALC1/2006	Party Name:MAILAM INDIA LIMITED	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status: Transferred to Different Section																																																
	HQ File :01/82/050/01363/AM06/	RLA File :25/80/040/00036/AM06/	Lic.No/Date:2510001581 13.02.2006	Defer Date:																																																
	Application: Request is for adhoc norms for following:																																																			
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			Total	563,530.00	12,679.00																																															
Decision: Committee transferred case to DES-I as export product is Engineering Item.																																																				

3.4.1. Following applications were deferred due to non-receipt of reply to deficiency letters:

PART – A (MANUAL APPLICATION)

		Systems Ltd.	01/87/50/205/AM08/DES-VIII	Deferred
	NC No.: 19/08 Dated 22.8.2007	Adv. Lic. No. 0510204921 Dated 14.6.2007	RLA F. No. 05/24/40/219/AM08	

Application: Request is for adhoc norms for following:

Sl. No.	EXPORT ITEM	Qty
1	PARTS OF AUTOMOBILES: Panel ASMC/PLR UPR TR	32594.000 Number
2	TRIM ASY-BODY L/PLR	19168.000 Number
3	Moulding ASM W/S SI GARN	30728.000 Number
4	FILLER ASM-I/P STRG COL OPC	62100.000 Number
5	Panel ASM-L/PLR UPR TR	13074.000 Number
6	Panel ASM-L/PLR TR	4360.000 Number
7	COVER W/S O/S MSTRE SEN TOTAL NET CONTENTS OF IMPORT ITEMS IN EXPORT PRODUCTS: 1. ADHESIVE (T.C.: Bond Master 831.01 CR): (11,722.055 LTRS.), 2. FABRIC: (T.C.: Becca Fabric Neutral Grey Sample Circular Knit Scour & HS/Becca Fabric Onyx sample Circular Knit Scour and HS) (14,004.721 MTRS.), 3. POLYPROPYLENE: (T.C.: EPALEX 7489 HS UV2 7B71modified Polypropylene/EPALEX 7479 HS UV 19245 MODIFIED Polypropylene/EPALEX 7489 HS UV 2 9227 modified Polypropylene: (36,997.962 KGS.), 4. Nut Push (T.C.: Nut Push in 4.2 High Retention GM 11609650: EMHART 17465): 86498 NOS. (Net to Net), 5. Screw (T.C.:Screw ASM-6-LOBED PAN HD GM 11900481: NEDS 10014192): 86498 NOS. (Net To Net), 6. Retaining Clip (T.C.: ZUS7501 Retaining Clip 82041141011) 98322 NOS. (Net to Net),7. PU Laminated Fabric: (2129.143 MTRS.), 8. ABS (T.C.: Astology ABS/PC M130S45001 Black): (2661.571 KGS.)	18633.000 Number

Sl.	IMPORT ITEM	Qty
1	ADHESIVE (T.C.: Bond Master 831.01 CR)	12308.158 LITRE
2	FABRIC: (T.C.: Becca Fabric Neutral Grey Sample Circular Knit Scour & HS/Becca Fabric Onyx sample Circular Knit Scour and HS)	14704.958 METER

	Scour and HS)	
3	POLYPROPYLENE: (T.C.: EPALEX 7479 HS UV2 7B71 modified Polypropylene/EPALEX 7489 HS UV 19245 modified Polypropylene/EPALEX 7489 HS UV 2 9227 modified Polypropylene	38847.860 KG
4	NUT PUSH (T.C.: Nut Push in 4.2 High Retention GM 11609650: EMHART 17465)	86498.000 NUMBER
5	SCREW (T.C.:Screw ASM-6-LOBED PAN HD GM 11900481: NEDS 10014192)	86498.000 NUMBER
6	RETAINING CLIP (T.C.: ZUS7501 Retaining Clip 82041141011)	98322.000 NUMBER
7	PU LAMINATED FABRIC	2235.600 METER
8	ABS (T.C.: Astology ABS/PC M130S45001 Black)	2794.650 KG

Position: Deficiency Letter (D/L) No. 46011/79/2007-PC.II dated 18.07.2007 by Department of Chemicals & Petrochemicals (D/o C&PC), information is awaited.

Decision: Deferred.

3.4.2	Case No. A-208	Motherson Sumi Systems Ltd.	HQ F. No. 01/87/50/204/AM08/DES-VIII	Status: Deferred
	NC No.: 19/08 Dated 22.8.2007	Adv. Lic. No. 0510204446 Dated 4.6.2007	RLA F. No. 05/24/40/174/AM08	

Application: Request is for adhoc norms for following:

EXPORT ITEM:

1	PARTS OF AUTOMOBILES: Scuff (LH/RH)	210000.000 Set
2	PARTS OF AUTOMOBILES: Cowl (LH/RH) TOTAL NET CONTENTS OF IMPORT ITEMS: IN EXPORT PRODUCTS: (1) Polypropylene Granules (Grade WSKM 4D 604A): 1,17,400.00 KGS. (2) Clip Part No. TRW 1991 15238601 3A: : NET TO NET BASIS (3) Metal Clip Part No W 710488: : NET TO NET BASIS	210000.000 Set

IMPORT ITEM:

1	Clip (T.C.: Part No TRW 1991 15238601 3A)	120000.000 Number
2	Metal Clip: (T.C.: Part No W 710488)	840000.000 Number
3	Polypropylene Granules: (T.C.: Grade WSKM 4D 604A)	123270.000 KG

Position: D/L No. 46011/79/2007-PC.II dated 18.07.2007 by D/o C&PC, information is awaited.

Decision: Deferred.

3.4.3	Case No. A-218	PLASTIC PRODUCTS ENGINEERING CO.	HQ F. No. 01/87/50/57/AM08/DES-VIII	Status: Deferred
	NC No.: 19/08 Dated 22.8.2007	Adv. Lic. No. 0810063418 Dated 6.3.2007	RLA F. No. 08/24/40/199/AM08	

Application: Request is for adhoc norms for following:

Sl. No.	EXPORT ITEM	Qty
1	PTFE COATED FIBRE GLASS CLOTH (PSA ADHESIVE TEFLON CLOTH WITH RELEASE LINER)	1000 SQ. MTR.

Sl. No.	IMPOR ITEM	Qty
1	PTFE SOLID	190 KGS.
2	GLASS FIBRE CLOTH	1050 SQ. MTR.
3	RELEASE PAPER	700 KGS.
4	ADHESIVE	750 KGS.

Position: D/L No. 46011/55/2007-PC.II dated 13.6.2007 by D/o C&PC.

Decision: Deferred.

3.4.4	Case No. A-221	BIOTECH VISION CARE PVT. LTD.	HQ F. No. 01/85/162/621/AM07/DES-VIII	Status: Deferred
	NC No.: 19/08 Dated 22.8.2007	Adv. Lic. No. 0810060431 Dated 17.10.2006	RLA F. No. 08/24/40/197/AM07	

Application: Request is for adhoc norms for following:

Sl. No.	EXPORT ITEM	Qty
1	INTRA OCULAR LENS (FOLDABLE)	115000 NUMBER

Sl. No.	IMPOR ITEM	Qty
1	ACRYLIC BLANKS	128800 NOS.
2	POUCHES (TYVEK LID & BLISTER)	116150 NOS.
3	LENS HOLDER	116150 NOS.
4	FOTO/CAP	116150 NOS.

5	BUNGS	116150 NOS.
6	CONSUMABLES	4% OF FOB VALUE

Position: D/L No. 46011/233/2004-PC.II dated 6.7.2007 by D/o C&PC.

Decision: Deferred.

3.4.5	Case No. A-222	BIOTECH VISION CARE PVT. LTD.	HQ F. No. 01/85/162/610/AM07/DES- VIII	Status: Deferred
	NC No.: 19/08 Dated 22.8.2007	Adv. Lic. No. 0810060108 Dated 5.10.2006	RLA F. No. 08/24/40/183/AM07	

Application: Request is for adhoc norms for following:

Sl. No.	EXPORT ITEM	Qty
1	INTRA OCULAR LENS (FOLDABLE)	10000 NUMBER

Sl. No.	IMPOR ITEM	Qty
1	ACRYLIC BLANKS	11200 NOS.
2	POUCHES (TYVEK LID & BLISTER)	10100 NOS.
3	LENS HOLDER	10100 NOS.
4	FOTO/CAP	10100 NOS.
5	BUNGS	10100 NOS.
6	CONSUMABLES	4% OF FOB VALUE

Position: D/L No. 46011/233/2004-PC.II dated 6.7.2007 by D/o C&PC.

Decision: Deferred.

3.4.6	Case No. A-223	BIOTECH VISION CARE PVT. LTD.	HQ F. No. 01/85/162/868/AM07/DES- VIII	Status: Deferred
	NC No.: 19/08 Dated 22.8.2007	Adv. Lic. No. 0810062416 Dated 16.1.2007	RLA F. No. 08/24/40/303/AM07	

Application: Request is for adhoc norms for following:

Sl. No.	EXPORT ITEM	Qty
1	INTRA OCULAR LENS (FOLDABLE)	115000 NUMBER

Sl. No.	IMPOR ITEM	Qty
1	ACRYLIC BLANKS	128800 NOS.
2	POUCHES (HOLSTER & ALLUMINIUM LID & TYVEK LID)	116150 NOS.
3	LENS HOLDER	116150 NOS.
4	FOTO/CAP	116150 NOS.
5	BUNGS	116150 NOS.
6	CONSUMABLES	4% OF FOB VALUE

Position: D/L No. 46011/233/2004-PC.II dated 6.7.2007 by D/o C&PC.

Decision: Deferred.

3.4.7	Case No. A-224	OMNI LENS PVT. LTD.	HQ F. No. 01/85/162/80/AM08/DES-VIII	Status: Deferred
	NC No.: 19/08 Dated 22.8.2007	Adv. Lic. No. 0810063608 Dated 14.3.2007	RLA F. No. 08/24/40/362/AM07	

Application: Request is for adhoc norms for following:

Sl. No.	EXPORT ITEM	Qty
1	HYDROPHILIC ACRYLIC FOLDABLE INTRA OCULAR LENSES	10000 NUMBER

Sl. No.	IMPOR ITEM	Qty
1	HYDROPHILIC ACRYLIC BUTTONS	11300 NOS.
2	POUCHES	10100 NOS.
3	LENS HOLDER	10100 NOS.
4	MISCELLANEOUS ITEMS: VIZ OPTICAL WAX, POLISHING POWDER, LINT FREE TOWELS, INSERTS, LATHE TOOLS, MILLING TOOLS	4% OF FOB VALUE

Position: D/L No. 46011/249/2004-PC.II dated 6.7.2007 by D/o C&PC.

Decision: Deferred.

3.4.8	Case No. A-225	OMNI LENS PVT. LTD.	HQ F. No. 01/87/50/178/AM08/DES-VIII	Status: Deferred
	NC No.: 19/08 Dated 22.8.2007	Adv. Lic. No. 0810064690 Dated 7.5.2007	RLA F. No. 08/24/40/29/AM08	

Application: Request is for adhoc norms for following:

Sl. No.	EXPORT ITEM	Qty
1	HYDROPHILIC ACRYLIC FOLDABLE INTRA OCULAR LENSES	5000 NUMBER

Sl. No.	IMPOR ITEM	Qty
1	HYDROPHILIC ACRYLIC BUTTONS	5650 NOS.
2	POUCHES	5050 NOS.
3	LENS HOLDER	5050 NOS.
4	MISCELLANEOUS ITEMS: VIZ OPTICAL WAX, POLISHING POWDER, LINT FREE TOWELS, INSERTS, LATHE TOOLS, MILLING TOOLS	4% OF FOB VALUE

Position: D/L No. 46011/249/2004-PC.II dated 6.7.2007 by D/o C&PC.

Decision: Deferred.

3.4.9	Case No. A-227	Motherson Sumi Systems Ltd.	HQ F. No. 01/80/50/213/AM07/DES-VIII	Status: Deferred
	NC No.: 19/08 Dated 22.8.2007	Adv. Lic. No. 2510001671 Dated 30.5.2006	RLA F. No. 25/24/40/3/AM07	

Application: Request is for adhoc norms for following:

Sl. No.	EXPORT ITEM	Qty
1	PANEL ASM-C/PLR UPR TR	5239 Number
2	PANEL ASM-C/PLR UPR TR	5251 Number
3	PANEL ASM-C/PLR UPR TR	4509 Number
4	PANEL ASM-C/PLR UPR TR	1608 Number
5	MOLDING ASM – WS SI GARN	4513 Number
6	MOLDING ASM – WS SI GARN	1596 Number
7	MOLDING ASM – WS SI GARN	4513 Number
8	MOLDING ASM – WS SI GARN	1596 Number
9	TRIM ASY-BODY L/PLR	4891 Number
10	TRIM ASY-BODY L/PLR	4891 Number

10	TRIM ASM-BODY L/PLR	4691 Number
11	FILLER ASM -I/P STRG COL OPG	24945 Number
12	FILLER ASM -I/P STRG COL OPG	8750 Number
13	COVER W/S O/S MSTRE SEN	3282 Number
14	PANEL ASM-BODY L/PLR TR	348 Number
15	PANEL ASM-BODY L/PLR TR	1596 Number
16	PANEL ASM-BODY L/PLR TR	348 Number
17	PANEL ASM-BODY L/PLR TR	1608 Number
18	PANEL ASM-BODY L/PLR UPR TR	240 Number
19	PANEL ASM-BODY L/PLR UPR TR	1608 Number
20	PANEL ASM-BODY L/PLR UPR TR	348 Number
21	PANEL ASM-BODY L/PLR UPR TR	939 Number

Sl. No.	IMPORT ITEM	Qty
1	BOND MASTER 831.01CR	4689.49 LTR
2	BECCA FABRIC NEUTRAL GREY SAMPLE CIRCULAR KNIT SCOUR AND HS	2038.13 MTR
3	BECCA FABRIC ONYX SAMPLE CIRCULAR KNIT SCOUR AND HS	4305.74 MTR
4	PU LAMINATE FABRIC	1263.04 MTR
5	EPALEX 7489 HS UV2 7B71 MODIFIED POLY PROPYLENE	5224.65 KG
6	EPALEX 7479 HS UV2 9245 MODIFIED POLY PROPYLENE	1061.38 KG
7	EPALEX 7489 HS UV2 9227 MODIFIED POLY PROPYLENE	10494.85 KG
8	ASTALOY ABS/PC M130S 45001 BLACK	1185.42 KG
9	NUT-PUSH IN 4.2 HIGH RETENTION GM#16609651; EMHART#17465	38815 NOS.
10	SCREW ASM-6-LOBED PAN HD GM#11900481; NEDS#10014192	38815 NOS.
11	ZUS7501 RETAINING CLIP 82041141011	46615 NOS.

Position: D/L No. 46011/79/2007-PC.II dated 18.07.2007 by D/o C&PC, information is awaited.

Decision: Deferred.

3.4.10	Case No. A-228	Motherson Sumi Systems Ltd.	HQ F. No. 01/80/50/214/AM07/DES-VIII	Status: Deferred
	NC No.: 19/08 Dated 22.8.2007	Adv. Lic. No. 2510001672 Dated 30.5.2006	RLA F. No. 25/24/40/4/AM07	

Application: Request is for adhoc norms for following:

Sl. No.	EXPORT ITEM	Qty
1	PANEL ASM-C/PLR UPR TR	5239 Number
2	PANEL ASM-C/PLR UPR TR	5251 Number
3	PANEL ASM-C/PLR UPR TR	4509 Number
4	PANEL ASM-C/PLR UPR TR	1608 Number
5	MOLDING ASM – WS SI GARN	4513 Number
6	MOLDING ASM – WS SI GARN	1596 Number
7	MOLDING ASM – WS SI GARN	4513 Number
8	MOLDING ASM – WS SI GARN	1596 Number
9	TRIM ASY-BODY L/PLR	4891 Number
10	TRIM ASY-BODY L/PLR	4891 Number
11	FILLER ASM –I/P STRG COL OPG	24945 Number
12	FILLER ASM –I/P STRG COL OPG	8750 Number
13	COVER W/S O/S MSTRE SEN	3282 Number
14	PANEL ASM-BODY L/PLR TR	348 Number
15	PANEL ASM-BODY L/PLR TR	1596 Number
16	PANEL ASM-BODY L/PLR TR	348 Number
17	PANEL ASM-BODY L/PLR TR	1608 Number
18	PANEL ASM-BODY L/PLR UPR TR	240 Number
19	PANEL ASM-BODY L/PLR UPR TR	1608 Number
20	PANEL ASM-BODY L/PLR UPR TR	348 Number
21	PANEL ASM-BODY L/PLR UPR TR	939 Number

Sl. No.	IMPORT ITEM	Qty
1	BOND MASTER 831.01CR	4689.49 LTR
2	BECCA FABRIC NEUTRAL GREY SAMPLE CIRCULAR KNIT SCOUR AND HS	2038.13 MTR
3	BECCA FABRIC ONYX SAMPLE CIRCULAR KNIT SCOUR AND HS	4305.74 MTR
4	PU LAMINATE FABRIC	1263.04 MTR
5	EPALEX 7489 HS UV2 7B71 MODIFIED POLY PROPYLENE	5224.65 KG
6	EPALEX 7479 HS UV2 9245 MODIFIED POLY PROPYLENE	1061.38 KG
7	EPALEX 7489 HS UV2 9227 MODIFIED POLY PROPYLENE	10494.85 KG
8	ASTALOY ABS/PC M130S 45001 BLACK	1185.42 KG
9	NUT-PUSH IN 4.2 HIGH RETENTION GM#16609651; EMHART#17465	38815 NOS.
10	SCREW ASM-6-LOBED PAN HD GM#11900481; NEDS#10014192	38815 NOS.
11	ZUS7501 RETAINING CLIP 82041141011	46615 NOS.

Position: D/L No. 46011/19/2007-PC.II dated 18.07.2007 by D/o C&PC, information is awaited.

Decision: Deferred.

3.4.11	Case No. A-230	HIGH TECHNOLOGY PLASTICS	HQ F. No. 01/87/50/110/AM08/DES-VIII	Status: Deferred
	NC No.: 19/08 Dated 22.8.2007	Adv. Lic. No. 3110029035 Dated 23.4.2007	RLA F. No. 31/24/40/16/AM08	

Application: Request is for adhoc norms for following:

Sl. No.	EXPORT ITEM	Qty
1	RC21 BOBBIN (XS 6U10303 AA)	180000 NUMBER
2	RC28 BOBBIN (IS7U10B 303 AA)	360000 NUMBER
3	BEARING SLEEVE (IS7U 10986AA)	540000 NUMBER
4	RC21 CIRCUIT BOARD (XS6U 10B 301 AA)	180000 NUMBER
5	RC21 CIRCUIT BOARD (IS7U 10B 301 AA)	360000 NUMBER

Sl. No.	IMPOR ITEM	Qty
1	NYLON 66- ZYTEL 3189 HSL NC 010	9265.320 KG
2	AMODEL AT 1116-HS COLOUR-BLACK	4093.740 KG
3	PPS MOULDING POWDER FORTRON 6165A4 NATURAL/BLACK	5324.400 KG

Position: D/L No. 46011/94/2003-PC.II dated 13.8.2007 by D/o C&PC.

Decision: Deferred.

3.4.12	Case No. A-231	BIOTECH VISION CARE PVT. LTD.	HQ F. No. 01/85/162/539/AM07/DES-VIII	Status: Deferred
	NC No.: 19/08 Dated 22.8.2007	Adv. Lic. No. 0810058921 Dated 21.8.2006	RLA F. No. 08/24/40/136/AM07	

Application: Request is for adhoc norms for following:

Sl. No.	EXPORT ITEM	Qty
1	INTRA OCULAR LENS (FOLDABLE)	20000 NUMBER

Sl. No.	IMPOR ITEM	Qty
1	ACRYLIC BLANKS	22400 NOS.
2	POUCHES (TYVEK LID & BLISTER)	20200 NOS.
3	LENS HOLDER	20200 NOS.
4	FOTO/CAP	20200 NOS.
5	BUNGS	20200 NOS.
6	CONSUMABLES	4% OF FOB VALUE

Position: D/L No. 46011/233/2004-PC.II dated 6.7.2007 by D/o C&PC.

Decision: Deferred.

3.4.13	Case No. A-232	BIOTECH VISION CARE PVT. LTD.	HQ F. No. 01/85/162/867/AM07/DES-VIII	Status: Deferred
	NC No.: 19/08 Dated 22.8.2007	Adv. Lic. No. 0810062397 Dated 16.1.2007	RLA F. No. 08/24/40/290/AM07	

Application: Request is for adhoc norms for following:

Sl. No.	EXPORT ITEM	Qty
1	STERILE INJECTOR	100000 NUMBER

Sl. No.	IMPOR ITEM	Qty
1	INJECTOR-BODY	NET TO NET
2	INJECTOR-ROD	NET TO NET
3	INJECTOR-PUSH	NET TO NET
4	INJECTOR SUPPORT	NET TO NET
5	INTERNAL BLISTER INJECTOR	NET + 1% AS PER GERNERAL NORMS
6	INTERNAL LID INJECTOR	NET + 1% AS PER GERNERAL NORMS
7	EXTERNAL BLISTER INJECTOR	NET + 1% AS PER

		PER GERNERAL NORMS
8	EXTERNAL LID INJECTOR	NET + 1% AS PER GERNERAL NORMS

Position: D/L No. 46011/233/2004-PC.II dated 6.7.2007 by D/o C&PC.

Decision: Deferred.

3.4.14	Case No. A-233	FLUOROTHERM POLYMER INDIA PVT. LTD.	HQ F. No. 01/87/050/498/AM07/DES- VIII	Status: Deferred
	NC No.: 19/08 Dated 22.8.2007	Adv. Lic. No. 0310390272 Dated 19.7.2006	RLA F. No. 03/94/40/381/AM07	

Application: Request is for adhoc norms for following:

Sl. No.	EXPORT ITEM	Qty
1	PTFE TUBING/COILS (VARIOUS SIZES)	1000 KG

Sl. No.	IMPOR ITEM	Qty
1	PTFE POWDER	1050 KG

Position: D/L No. 46011/133/2006-PC.II dated 5.7.2007 by D/o C&PC.

Decision: Deferred.

3.4.15	Case No. M-188	L. T. OVERSEAS LTD.	HQ F. No. 01/87/162/679/AM07/DES-VIII	Status: Deferred
	NC No.: 19/08 Dated 22.8.2007	Adv. Lic. No. 0510019334 Dated 6.6.2000	RLA F. No. 05/24/40/79/AM01	

Application: Request is for allowing norms under the SION H-437 notified after issue of advance licence issued under adhoc norms:

Decision: Shri M. K. Sharma, Senior Manage, L.T. OVERSEAS LTD. and Shri Kayomus S. Irani, Executive, Entremonde Polycoaters Ltd appeared for hearing. Committee asked them to submit details of Income Tax Returns for period 2000-01 to 2006-07 filed by firm showing inputs imported and utilized against all licences substantiating their claim latest by 19.9.2007 to examine their request.

3.4.16	Case No. M-190	JINDAL POLY FILMS LTD.	HQ F. No. 01/87/50/1357/AM06/DES- VIII	Status: Deferred
	NC No.: 19/08 Dated	Adv. Lic. No. 5101503348	'PTA' IN PLACE OF 'DMT'	

	22.8.2007	dated 3.2.2005, 51068217 dated 7.10.2005, 510176296 dated 13.2.2006, RLA F.NO. 05/24/40/838/AM06		
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Request: Allow 'PTA' in place of 'DMT' in proportionate to non utilized portion of 'DMT'.

Decision: Firm's representatives appeared also appeared before Committee and explained matter. They were advised to submit details in support of their claim by 28.8.2007.

ONLINE CASES

1

Case No.:7/46/82-ALC1/2006	Party Name: FUTURA FIBRES	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status: Deferred
HQ File :01/82/050/01418/AM04/	RLA File :04/24/042/00020/AM04/	Lic.No/Date:0410052646 04.02.2004	Next Date:05.09.2007

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	62/0- POLYESTER TOW (PTA ROUTE)	9.000	M.T	477000.00	10449.07 US\$
			Total	477,000.00	10,449.07

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	PTA (PURIFIED TEREPHTHALIC ACID)	8.280	Number	264712.00	5754.60 US\$
2	MONOETHYLENE GLYCOL	3.330	Number	107226.00	2331.00 US\$
3	TITANIUM DIOXIDE	0.033	Number	4004.00	87.05 US\$
4	ANTIMONY TRIOXIDE	0.006	Number	1359.00	29.55 US\$
5	HEAT TRANSFER FLUID (THERMINOL VP1)	0.049	Number	4554.00	99.00 US\$
6	SPIN FINISH OIL (CIF RESTRICTED UPTO 5% ON FOB)	0.100	Number	9694.00	210.74 US\$
7	NAPHTHA (FUEL)	3.780	Number	66944.00	1455.30 US\$
			Total	458,493.00	9,967.24

Position: Deficiency letter No. 46011/52/2007-PC.II dated 03.08.2007 by D/o C&PC, reply from firm is awaited.

Decision: Deferred.

3	Case No.:46/13/87-ALC1/2005	Party Name:ARIES AGRO-VET INDUSTRIES LTD.,	Meet No/Date:19/87-ALC1/2007 22.08.2007		Status:Deferred
	HQ File :01/87/050/00300/AM06/	RLA File :03/94/040/00225/AM06/	Lic.No/Date:0310334240 14.06.2005		Defer Date:05.09.2007

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	62/0- Chelafer F. S. Micro Nutrient Fertiliser Net Exempted material per M.T. (1) EDTA - 0.740 M.T.	25.000	M.T	1394800.00	31700.00 US\$
2	62/0- Agromin Max Micro Nutrient Fertiliser Net Exempted material per M.T. (1) EDTA - 0.039 M.T.	25.000	M.T	154000.00	3500.00 US\$
3	62/0- Chelacop Micro Nutrient Fertiliser Net Exempted material per M.T. (1) EDTA - 0.750 M.T.	25.000	M.T	1412400.00	32100.00 US\$
4	62/0- Chelamag Micro Nutrient Fertiliser Net Exempted material per M.T. (1) EDTA - 0.765 M.T.	25.000	M.T	1441000.00	32750.00 US\$
5	62/0- Boron 20 Micro Nutrient Fertiliser Net Exempted materials per M.T. (1) Borax Decahydrate - 0.500 M.T. (2) Boric Acid - 0.425 M.T.	25.000	M.T	1051600.00	23900.00 US\$
6	62/0- Chelamin Gold Micro Nutrient Fertiliser Net Exempted material per M.T. (1) EDTA - 0.686 M.T.	25.000	M.T	1292280.00	29370.00 US\$
7	62/0- Mn - Chel Micro Nutrient Fertiliser Net Exempted material per M.T. (1) EDTA - 0.750 M.T.	25.000	M.T	1413280.00	32120.00 US\$
8	62/0- Chelacal Micro Nutrient Fertiliser Net Exempted material per M.T. (1) EDTA - 0.804 M.T.	10.000	M.T	621280.00	14120.00 US\$
9	62/0- Crackguard Micro Nutrient Fertiliser Net Exempted material per M.T. (1) EDTA - 0.237 M.T. (2) Boric Acid - 0.047 M.T. (3) Calcium Nitrate - 0.440 M.T. (4) Magnesium Nitrate - 0.140 M.T. (5) Potassium Nitrate - 0.134 M.T.	10.000	M.T	320100.00	7275.00 US\$
			Total	9,100,740.00	206,835.00

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	EDTA (For Export Item No. 1)	18.750	M.T	1328272.00	30188.00 US\$
2	EDTA (For Export Item No. 2)	1.000	M.T	70840.00	1610.00 US\$
3	Boric Acid (For Export Item No. 2)	3.250	M.T	75064.00	1706.00 US\$
4	EDTA (For Export Item No. 3)	19.000	M.T	1345960.00	30590.00 US\$
5	EDTA (For Export Item No. 4)	19.375	M.T	1372536.00	31194.00 US\$
6	Boric Acid (For Export Item No. 5)	13.875	M.T	447568.00	10172.00 US\$
7	Boric Decahydrate (For Export Item No. 5)	16.250	M.T	554400.00	12600.00 US\$
8	EDTA (For Export Item No. 6)	17.400	M.T	1230856.00	27974.00 US\$
9	EDTA (For Export Item No. 7)	19.000	M.T	1345960.00	30590.00 US\$
10	EDTA (For Export Item No. 8)	8.150	M.T	545468.00	12397.00 US\$
11	Boric Acid (For Export Item No. 9)	0.470	M.T	10868.00	247.00 US\$
12	Calcium Nitrate (For Export Item No. 9)	4.400	M.T	59048.00	1342.00 US\$
13	Magnesium Nitrate (For Export Item No. 9)	1.400	M.T	34496.00	784.00 US\$
14	EDTA (For Export Item No. 9)	2.450	M.T	170016.00	3864.00 US\$

15	Potassium Nitrate (For Export Item No. 9)	1.400	M.T	30536.00	694.00 US\$
			Total	8,621,888.00	195,952.00
Position: Details desired by Ministry of Agriculture and Cooperation are awaited from firm. Decision: Deferred.					

7

Case No.:30/13/80-ALC2/2006	Party Name:HI-TECH ARAI LIMITED	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Deferred		
HQ File :01/80/050/00240/AM07/	RLA File :35/81/040/00006/AM07/	Lic.No/Date:3510018772 06.06.2006	Defer Date:05.09.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	61/0- FLUROELASTOMER BASED COMPOUNDED RUBBER(UNVULCANISED) IN SHEET FORM	4800.000	K.G	5262945.00	13599.34 Japanese Yen
			Total	5,262,945.00	13,599.34
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	FLUROELASTOMER	3.636	M.T	4185540.00	92295.00 US\$
2	CARBON BLACK	0.472	M.T	16910.00	373.00 US\$
3	PROCESSING AID	0.036	M.T	73295.00	1616.00 US\$
4	FLUROALKYL CONTAINING POLYESTER	0.073	M.T	400000.00	8820.00 US\$
5	CALCIUM METASILICATE	0.364	M.T	75000.00	1654.00 US\$
6	SILICONE FLUID	0.036	M.T	25635.00	565.00 US\$
			Total	4,776,380.00	105,323.00
Position: D/L No. 46011/54/2007-PC.II dated 25.06.2007 by D/o C&PC, firm sought time.					
Decision: Deferred.					

10

Case No.:77/23/82-ALC1/2006	Party Name:MANAKSIA LTD.(FORMERLY HINDUSTHAN SEALS LTD.)	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Deferred		
HQ File :01/82/050/00595/AM07/	RLA File :02/24/040/00089/AM07/	Lic.No/Date:0210091693 24.07.2006	Defer Date:29.08.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	62/0- Lacquers and Varnishes Internal Lacquer Organsol Liquid	40000.000	K.G	3560000.00	80000.00 US\$
			Total	3,560,000.00	80,000.00

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	PVC Resin Resin	16000.000	K.G	2848000.00	64000.00 US\$
2	Dio Octyl Phthalate (DOP) Phthalate Plasticiser	2800.000	K.G	249200.00	5600.00 US\$
3	Micronised PTEE/PE modified PE Wax Wax Powder	800.000	K.G	249200.00	5600.00 US\$
			Total	3,346,400.00	75,200.00

Position: D/L No. 46011/45/2007-PC.II dated 16.04.2007 by D/o C&PC, reply is awaited.
Decision: Deferred.

12

Case No.:9/22/82-ALC1/2006	Party Name:GKB RX LENS PVT LTD	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Deferred		
HQ File :01/82/050/00674/AM07/	RLA File :02/24/040/00122/AM07/	Lic.No/Date:0210092285 04.08.2006	Defer Date:05.09.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	62/0- OPTHALMIC LENSES	30500.000	Pair	34560000.00	720000.00 US\$
			Total	34,560,000.00	720,000.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	SPECTACLE LENSES SEMI-FINISHED	33600.000	Pair	21317760.00	444120.00 US\$
2	CONSUMABLES FOR MAKING LENSES PADS , FOR SMOOTHING/POLISHING LENSES	483.000	Coil/Roll	968256.00	20172.00 US\$
3	CONSUMABLES FOR MAKING LENSES POLISHING COMPOUND	84.000	Boxes	306130.00	6378.00 US\$
4	CONSUMABLES FOR MAKING LENSES BLOCKING ALLOY	18.000	K.G	494640.00	10305.00 US\$
5	HARD COATING CONSUMABLES WITH DRY ICE PACKAGING	285.000	K.G	4020300.00	83756.00 US\$
6	MULTI-COATING CONSUMABLES Silicon dioxide Granules	9.000	Packs	234767.00	4891.00 US\$
7	MULTI-COATING CONSUMABLES Hydrophobic tablets-100 pcs	9.000	Packs	717049.00	14938.00 US\$
8	MULTI-COATING CONSUMABLES Quartz Crystals	144.000	Packs	1228013.00	25584.00 US\$
9	MULTI- COATING CONSUMABLES Zirconium dioxide Tablets	15.000	Packs	496623.00	10346.00 US\$
	CONSUMABLE FOR MAKING LENSES				

10	CONSUMABLE FOR MARKING DEVICES Blocking Tape	174.000	Coil/Roll	267264.00	5568.00 US\$
			Total	30,050,802.00	626,058.00
Position: D/L No. 46011/42/2007-PC.II dated 20.08.2007 by D/o C&PC, reply from firm is awaited. Decision: Deferred.					

18

Case No.:12/29/82-ALC1/2006	Party Name:HI-TECH ARAI LIMITED	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Deferred		
HQ File :01/82/050/00959/AM07/	RLA File :35/81/040/00014/AM07/	Lic.No/Date:3510019573 19.09.2006	Defer Date:05.09.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	62/0- POLYACRYLIC BASED COMPOUNDED RUBBER REINFORCED WITH GLASS FIBRE AND GRAPHITE CONTAINING NET 50.8% POLYACRYLIC RUBBER. (UNVULCANISED) IN SHEET FORMS	20000.000	K.G	7252740.00	18315000.00 Japanese Yen
			Total	7,252,740.00	18,315,000.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	POLYACRYLIC RUBBER	10.162	M.T	3646340.00	77913.00 US\$
2	RUBBER ANTIOXIDANT	0.203	M.T	82005.00	1752.00 US\$
3	PRECIPITATED SILICA	0.508	M.T	123951.00	2649.00 US\$
4	CARBON BLACK	2.032	M.T	219456.00	4689.00 US\$
5	SYNTEETIC GRAPHITE POWDER	2.540	M.T	500374.00	10692.00 US\$
6	CELLULOSE POWDER	1.524	M.T	330704.00	7066.00 US\$
7	GLASS FIBER MILLD POWDER	0.508	M.T	107890.00	2305.00 US\$
8	CARBON FIBER	0.508	M.T	1270000.00	27137.00 US\$
9	POLYETHLENE GLYCOL	0.810	M.T	29160.00	622.00 US\$
			Total	6,309,880.00	134,825.00
Position: D/L No. 46011/54/2007-PC.II dated 25.06.2007 by D/o C&PC, firm sought time. Decision: Deferred.					

19	Case No.:6/35/80-ALC2/2006		Party Name:JAYASHREE POLYMERS PVT.LTD,		Meet No/Date:19/87-ALC1/2007 22.08.2007		Status:Deferred	
	HQ File :01/80/050/00752/AM07/		RLA File :31/24/040/00199/AM07/		Lic.No/Date:3110026824 11.10.2006		Defer Date:19.09.2007	
	Application: Request is for adhoc norms for following:							
	Sl.No.	EXPORT ITEM			Qty	UOM	FOB (Rs.)	FOB (Currency)
	61/0-	MOULDED GOODS OF SYNTHETIC RUBBER NITRILE						

1	61/0- MOULDED GOODS OF SYNTHETIC RUBBER NITRILE MOULDED GOODS OF SYNTHETIC RUBBER NITRILE	38500.000	K.G	6985976.00	149273.00 US\$
			Total	6,985,976.00	149,273.00

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Relevant Synthetic Rubber / Nitrile Relevant Synthetic Rubber / Nitrile	17710.000	K.G	2072070.00	44275.00 US\$
2	Carbon Black / Precipitated Silica Carbon Black / Precipitated Silica	15785.000	K.G	1108130.00	23678.00 US\$
3	Zinc Oxide Zinc Oxide	731.500	K.G	171288.00	3660.00 US\$
4	Rubber Chemicals (Accelerator, Antioxidant, Retarders, Peptiser) Rubber Chemicals (Accelerator, Antioxidant, Retarders, Peptiser)	885.500	K.G	290254.00	6202.00 US\$
5	Miscellaneous Chemical (Microcrystalline Wax, Paraffin Wax, Plasticiser, Softners, Pigments, Stearic, Acid, Sulphur, Coupling Agent, Activated, Tackifiers)	3388.000	K.G	1902701.00	40656.00 US\$
			Total	5,544,443.00	118,471.00

Position: D/L issued to firm on comments of DIPP.

Decision: Deferred.

22	Case No.:1/37/80-ALC2/2006	Party Name:B.I.C. AUTO PVT.LTD.	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Deferred
	HQ File :01/80/050/00810/AM07/	RLA File :05/24/040/00347/AM07/	Lic.No/Date:0510193169 23.10.2006	Defer Date:05.09.2007

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	61/0- RUBBERISED NON-ASBESTOS BRAKE LININGS (Rubberised with Nitrile Butadiene Rubber) NBR	243384.000	K.G	18734144.00	407264.00 US\$
			Total	18,734,144.00	407,264.00

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	NITRILE BUTADIENE RUBBER (NBR) ANY GRADE	73015.200	K.G	6717398.40	146030.40 US\$
2	GRAPHITE FLAKE ANY GRADE	12169.200	K.G	279891.60	6084.60 US\$
3	FIBRE GLASS ANY GRADE	97353.600	K.G	5373918.70	116824.32 US\$
4	ZINC OXIDE ANY GRADE	12169.200	K.G	167934.96	3650.76 US\$

5	ARAMID FIBRE ANY GRADE	1216.900	K.G	1119548.00	24338.00 US\$
6	ACRALIC FIBER MINERAL FIBRE ANY GRADE	1216.900	K.G	27988.70	608.45 US\$
			Total	13,686,680.36	297,536.53
Decision: Information/details called for from firm as per comments from DIPP awaited. Decision: Deferred.					

23

Case No.:19/35/80-ALC2/2006	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Deferred		
HQ File :01/80/050/00817/AM07/	RLA File :03/94/040/00743/AM07/	Lic.No/Date:0310405374 24.10.2006	Defer Date:05.09.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	61/0- PVC SOLID WOVEN FIRE RESISTANT ANTISTATIC CONVEYOR BELTING. (CLASS-1000)	4725.000	Sq. meter	6378750.00	141750.00 US\$
			Total	6,378,750.00	141,750.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	POLYESTER YARN (1000 DENIER)	18.453	M.T	2306562.50	51256.94 US\$
2	PVC RESIN	15.514	M.T	1008416.50	22409.26 US\$
3	PHOSPHATE PLASTICIZER	4.867	M.T	389376.00	8652.80 US\$
4	DOP	6.023	M.T	301150.00	6692.22 US\$
			Total	4,005,505.00	89,011.22
Position: D/L No. 46011/115/2005-PC.II dated 05.07.2007 by D/o C&PC, reply from firm is awaited. Decision: Deferred.					

24	Case No.:20/35/80-ALC2/2006	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Deferred		
	HQ File :01/80/050/00818/AM07/	RLA File :03/94/040/00797/AM07/	Lic.No/Date:0310405399 26.10.2006	Defer Date:05.09.2007		
	Application: Request is for adhoc norms for following:					
	Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
	1	61/0- PVC SOLID WOVEN FIRE RESISTANT ANTISTATIC CONVEYOR BELTING. (TYPE-3500, 3PLY, 1 X 1 MM COVER THK.)	10115.300	Sq. meter	10800000.00	240000.00 US\$
			Total	10,800,000.00	240,000.00	

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	POLYESTER YARN. (1000 DENIER)	23.164	M.T	2967950.00	65954.44 US\$
2	PVC RESIN	26.563	M.T	1812908.50	40286.86 US\$
3	PHOSPHATE PLASTICIZER	14.424	M.T	1211648.00	26925.51 US\$
4	DOP	5.928	M.T	311195.00	6915.44 US\$
			Total	6,303,701.50	140,082.25

Position: D/L No. 46011/115/2005-PC.II dated 05.07.2007 by D/o C&PC, reply from firm is awaited.

Decision: Deferred.

25	Case No.:26/36/82-ALC1/2006	Party Name:GKB RX LENS PVT LTD	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Deferred
	HQ File :01/82/050/01185/AM07/	RLA File :02/24/040/00209/AM07/	Lic.No/Date:0210094708 26.10.2006	Defer Date:19.09.2007

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	62/0- Ophthalmic Lenses	15000.000	Number	1551000.00	33000.00 US\$
			Total	1,551,000.00	33,000.00

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	NON-TINTABLE VARNISH	72.000	K.G	512887.50	10912.50 US\$
2	TINTABLE VARNISH	60.000	K.G	534258.00	11367.19 US\$
3	PRIMER 110-01-PR	45.000	K.G	63085.00	1342.24 US\$
4	CLEANING AGENT LC-01	60.000	K.G	84113.55	1789.65 US\$
5	CLEANING AGENT LC-56	30.000	K.G	42057.00	894.82 US\$
6	CLEANING AGENT LC-40	30.000	K.G	42057.00	894.82 US\$
7	FIBREBOARD BOX packing	3.000	Number	6413.66	136.46 US\$
			Total	1,284,871.71	27,337.68

Position: D/L No. 46011/42/2007-PC.II dated 20.08.2007 by D/o C&PC, reply is awaited from firm.

Decision: Deferred.

	Case No.:37/35/80-ALC2/2006	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Deferred
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29

HQ File :01/80/050/00847/AM07/	RLA File :03/94/040/00816/AM07/	Lic.No/Date:0310406414 03.11.2006	Defer Date:29.08.2007
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Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	61/0- PVC SOLID WOVEN FIRE RESISTANT CONVEYOR BELT (TYPE-8000, 4PLY 1 X 1 MM COVER)	721.500	Sq. meter	1562652.00	34344.00 US\$
			Total	1,562,652.00	34,344.00

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	POLYESTER YARN (1000 DENIER)	4.319	M.T	561457.00	12339.71 US\$
2	PVC RESIN	2.977	M.T	193472.50	4252.14 US\$
3	PHOSPHATE PLASTICIZER	1.618	M.T	129456.00	2845.19 US\$
4	PTHALATE PLASTICIZER	0.698	M.T	55824.00	1226.90 US\$
			Total	940,209.50	20,663.94

Position: D/L No. 46011/115/2005-PC.II dated 05.07.2007 by D/o C&PC, reply is awaited from firm.
Decision: Deferred.

31

Case No.:5/43/87-ALC1/2006	Party Name:REGALIA LAMINATES	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Deferred
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HQ File :01/87/050/00716/AM07/	RLA File :05/24/040/00539/AM07/	Lic.No/Date:0510193987 08.11.2006	Defer Date:19.09.2007
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Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- GLASS EPOXY LAMINATES G-10/FR-4	50000.000	K.G	11575000.00	250000.00 US\$
			Total	11,575,000.00	250,000.00

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	GLASS FABRIC GSM 100-220	121000.000	Meter	5662800.00	121000.00 US\$
2	EPOXY RESIN VISOUS LIQUID	28000.000	K.G	4062240.00	86800.00 US\$
3	ACETONE LIQUID	6000.000	K.G	336960.00	7200.00 US\$
4	DI METHYL FORMAMIDE LIQUID	6000.000	K.G	505440.00	10800.00 US\$
5	KRAFT PAPER GSM 120-250	8500.000	K.G	238680.00	5100.00 US\$

	USIM 150-250				
			Total	10,806,120.00	230,900.00
Position: D/L No. 46011/96/2007-PC.II dated 13.08.2007 by D/o C&PC. Decision: Deferred.					

32

Case No.:8/41/82-ALC1/2006	Party Name:BHAGWAN SINGH TANDON	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Deferred		
HQ File :01/82/050/01393/AM07/	RLA File :05/24/040/00724/AM07/	Lic.No/Date:0510195599 04.12.2006	Defer Date:05.09.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	62/0- POLYURETHANE WHEELS -39269099	18000.000	Number	14349616.50	315030.00 US\$
			Total	14,349,616.50	315,030.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	POLYURETHANE PREPOLYMER	21054.200	K.G	5754112.86	126325.20 US\$
2	POLYURETHANE CURING AGENT	3798.910	K.G	692161.40	15195.64 US\$
3	POLYURETHANE TO METAL ADHESIVE	251.740	K.G	286663.23	6293.38 US\$
4	COLOUR PIGMENT	320.390	K.G	306469.05	6728.19 US\$
5	BALL BEARING 6204ZZ	18000.000	Number	655920.00	14400.00 US\$
6	BALL BEARING 6205ZZ	10000.000	Number	391730.00	8600.00 US\$
7	BALL BEARING 6206ZZ	8000.000	Number	400840.00	8800.00 US\$
			Total	8,487,896.54	186,342.41
Position: D/L No. 46011/15/2007-PC.II dated 23.02.2007 by D/o C&PC. Decision: Deferred.					

34

Case No.:22/41/80-ALC2/2006	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Deferred		
HQ File :01/80/050/01027/AM07/	RLA File :03/94/040/00949/AM07/	Lic.No/Date:0310411284 07.12.2006	Defer Date:05.09.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	61/0- PVC SOLID WOVEN FIRE RESISTANT ANTISTATIC CONVEYOR BELTING (TYPE-6000/6500 4PLY 1.5 X 1.5 MM THK)	2602.000	Sq. meter	5035680.00	111904.00 US\$
			Total	5,035,680.00	111,904.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)

1	POLYESTER YARN (1000 DENIER)	11.257	M.T	1463397.00	32519.93 US\$
2	PVC RESIN	10.012	M.T	550665.50	12237.01 US\$
3	PHOSPHATE PLASTICIZER	5.430	M.T	434376.00	9652.80 US\$
4	PTHALATE PLASTICIZER	2.151	M.T	172056.00	3823.47 US\$
5	FASTNERS WITH PIN (MATO U37A/U38)	100.000	Number	91345.68	2029.90 US\$
			Total	2,711,840.18	60,263.11

Position: D/L No. 46011/115/2005-PC.II dated 05.07.2007 by D/o C&PC.

Decision: Deferred.

37

Case No.:15/46/87-ALC1/2006	Party Name:DIVINE POLYMER PRODUCTS LIMITED	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Deferred		
HQ File :01/87/050/00825/AM07/	RLA File :03/94/040/00922/AM07/	Lic.No/Date:0310412405 15.12.2006	Defer Date:19.09.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- PET FLAKES having an intrinsic viscosity	400.000	M.T	12408000.00	264000.00 US\$
			Total	12,408,000.00	264,000.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	PET BOTTLES (WASTE/SCRAP) (It is a scrap generated from soft drink and water bottles)	500.000	M.T	10810000.00	230000.00 US\$
			Total	10,810,000.00	230,000.00
Position: D/L No. 46011/85/2006-PC.II dated 05.07.2007 by D/o C&PC.					
Decision: Deferred.					

41

Case No.:9/43/80-ALC2/2006	Party Name:KINECO PVT. LTD.	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Deferred		
HQ File :01/80/050/01120/AM07/	RLA File :17/24/040/00065/AM07/	Lic.No/Date:1710001491 28.12.2006	Defer Date:19.09.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	61/0- FRP Tripod Base For Pressure Vessels (Size Between 21” to 150” ; Thickness 4.1” to 20”)	96000.000	K.G	16086713.64	357880.17 US\$
			Total	16,086,713.64	357,880.17
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)

1	Relevant Resin (i.e. General Purpose Resin, Phenolic Resin, Chemical Grade Resin, Fire Retardant Resin)	70560.000	K.G	10342408.85	230086.96 US\$
2	Relevant Glass Fibre (i.e.Chopped Strand Mat, Combi Mat, Stiched Mat, Surface Mat, Woven Roving)	30240.000	K.G	2363978.93	52591.30 US\$
			Total	12,706,387.78	282,678.26

Position: D/L No. 46011/219/2005-PC.II dated 17.07.2007 by D/o C&PC.
Decision: Deferred.

42	Case No.: 2/49/87-ALC1/2006	Party Name:JYOTI PLASTIC WORKS PVT. LTD.	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Deferred	
	HQ File :01/87/050/00906/AM07/	RLA File :03/94/040/01099/AM07/	Lic.No/Date:0310414910 08.01.2007	Defer Date:19.09.2007	
	Application: Request is for adhoc norms for following:				
	Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)
	1	63/0- ARTICLE MADE OF MODIFIED POLY PHENYLENE	11500.000	K.G	5750000.00
				Total	127777.78 US\$
				5,750,000.00	127,777.78
	Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)
	1	MODIFIED POLY PHENYLENE OXIDE GRANULES	20010.000	K.G	3150000.00
				Total	70000.00 US\$
				3,150,000.00	70,000.00

Position: D/L No. 46011/33/2007-PC.II dated 16.04.2007 by D/o C&PC.
Decision: Deferred.

45	Case No.: 7/48/87-ALC1/2006	Party Name:JINDAL POLY FILMS LTD.	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Deferred	
	HQ File :01/87/050/00892/AM07/	RLA File :05/24/040/00799/AM07/	Lic.No/Date:0510197680 11.01.2007	Defer Date:19.09.2007	
	Application: Request is for adhoc norms for following:				
	Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)
	1	63/0- Polyester Metalised Film – (Aluminum coated) SILICA – PTA Route	1500.000	M.T	133650000.00
		SILICA – PTA ROUTE.			3000000.00 US\$
				Total	133,650,000.00
				3,000,000.00	
	Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)
	1	PTA	1355.100	M.T	57866157.00
		PURIFIED TERAPHTHALIC ACID			1287345.00 US\$
	2	MEG	537.450	M T	21742539.75
					483705.00 US\$

	MONO ETHYLENE GLYCOL				
3	ANTIMONY TRIOXIDE ANTIMONY TRIOXIDE	0.510	M.T	184542.23	4105.50 US\$
4	TRIPHENYL PHOSPHATE TRIPHENYL PHOSPHATE	1500.000	K.G	269700.00	6000.00 US\$
5	PENTATHRITOL / DELION PASS PENTATHRITOL / DELION PASS	150.000	K.G	39106.50	870.00 US\$
6	ANTIMONY FREE CATALIST ANTIMONY FREE CATALIST	60.000	K.G	78213.00	1740.00 US\$
7	SILICA SILICA	1.370	M.T	236233.49	5255.25 US\$
8	ALUMINUM WIRE 99.9% ALUMINUM WIRE 99.9%	14250.000	K.G	5124300.00	114000.00 US\$
9	INDUCTION / EVAPORATION BOAT INDUCTION / EVAPORATION BOAT	330.000	Number	2670030.00	59400.00 US\$
			Total	88,210,821.97	1,962,420.75

Position: D/L No. 46011/68/2006-PC.II dated 04.07.2007 by D/o C&PC.
Decision: Deferred.

47

Case No.:25/46/87-ALC1/2006	Party Name:PROPACK INDUSTRIES(PROP. KUNAL PLASTICS PVT. LTD)	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Deferred
HQ File :01/87/050/00931/AM07/	RLA File :03/95/040/01198/AM07/	Lic.No/Date:0310415838 15.01.2007	Defer Date:19.09.2007

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- POLYETHYLENE WHITE OPAQUE PRINTED BAGS (Net wt. of LDPE 13370 kg , LLDPE 4202 Kgs & White materbatch 1528 Kgs) Grade of items used in export shall conform with grade of items to be imported.	19100.000	K.G	1750500.00	38900.00 US\$
			Total	1,750,500.00	38,900.00

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	LDPE GRANULES	14038.500	K.G	1073945.25	23865.45 US\$
2	LLDPE GRANULES	4412.100	K.G	317671.20	7059.36 US\$
3	WHITE MASTERBATCH	1604.400	K.G	151615.80	3369.24 US\$
			Total	1,543,232.25	34,294.05

Position: D/L No. 46011/65/2006-PC.II dated 03.07.2007 by D/o C&PC.
Decision: Deferred.

48

Case No.:12/48/82-ALC1/2006	Party Name:HI-TECH ARAI LIMITED	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Deferred		
HQ File :01/82/050/01571/AM07/	RLA File :35/24/040/00047/AM07/	Lic.No/Date:3510020221 16.01.2007	Defer Date:19.09.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	62/0- FLUOROELASTOMER BASED COMPOUNDED RUBBER (UNVULCANISED)IN SHEETS FORM	9600.000	K.G	10563695.00	238455.00 US\$
			Total	10,563,695.00	238,455.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	FLUOROELASTOMER FLUOROELASTOMER	7276.000	K.G	8367400.00	187190.00 US\$
2	CARBON BLACK CARBON BLACK	940.000	K.G	67680.00	1514.00 US\$
3	PROCESSING AID PROCESSING AID	76.000	K.G	153748.00	3440.00 US\$
4	FLUOROALKYL CONTAINING POYESTER FLUOROALKYL CONTAINING POYESTER	144.000	K.G	789120.00	17653.00 US\$
5	CALCIUM METASILICATE CALCIUM METASILICATE	729.000	K.G	150174.00	3360.00 US\$
6	SILICONE FLUID DI METHYL POLY SILOXANE(INTERNAL LUBRICANT)	76.000	K.G	53884.00	1203.00 US\$
			Total	9,582,006.00	214,360.00
Position: D/L No. 46011/54/2007-PC.II dated 25.06.2007 by D/o C&PC. Decision: Deferred.					

54	Case No.:13/49/82-ALC1/2006	Party Name:J K INDUSTRIES LTD.	Meet No/Date:19/87-ALC1/2007 22.08.2007		Status:Deferred	
	HQ File :01/82/050/01596/AM07/	RLA File :05/24/040/00758/AM07/	Lic.No/Date:0510198229 22.01.2007		Defer Date:19.09.2007	
	Application: Request is for adhoc norms for following:					
	Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	62/0- LCV/LIGHT TRUCK STEEL RADIAL TYRES (TUBE TYPE) REINFORCED WITH NYLON TYRE CORD WARP SHEETS. AUTOMOBILE TYRES FOR LCV/LIGHT TRUCK APPLICATIONS.	376840.000	K.G	43923100.00	942556.00 US\$	
	62/0- BUTYL TUBES OTHER THAN CYCLE TUBES				95500.00	

2	BUTYL TUBES FOR AUTOMOBILE APPLICATIONS.	37650.000	K.G	4450300.00	US\$
			Total	48,373,400.00	1,038,056.00

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	NATURAL RUBBER	143501.000	K.G	12419266.00	272651.00 US\$
2	SYNTHETIC RUBBER –PBR	19671.000	K.G	1792032.00	39342.00 US\$
3	SYNTHETIC RUBBER – SBR1502	14132.000	K.G	1190826.00	26143.00 US\$
4	SYNTHETIC RUBBER- SBR 1712	1206.000	K.G	93378.00	2050.00 US\$
5	V.P. LATEX	528.000	K.G	73295.00	1609.00 US\$
6	CARBON BLACK	95001.000	K.G	4327312.00	95001.00 US\$
7	NYLON TYRE CORD WARP SHEET	15827.000	K.G	2198844.00	48273.00 US\$
8	BEAD WIRE	15149.000	K.G	690035.00	15149.00 US\$
9	RUBBER CHEMICALS – ACCELERATOR ANTIOZONANT, RETARDER & PEPTIZERS.	1470.000	K.G	858669.00	18851.00 US\$
10	ZINC OXIDE	5577.000	K.G	254043.00	5577.00 US\$
11	MISCELLANEOUES CHEMICALS:- BONDING /COUPLING AGENT. STEARIC ACID, SYNTHETIC RESIN PARAFFIN WAX	41980.000	K.G	2146673.00	47130.00 US\$
12	RESORCINOL	151.000	K.G	48062.00	1055.00 US\$
13	STEEL TIRE CORD	30373.000	K.G	2213606.00	48597.00 US\$
14	BUTYL RUBBER	19955.000	K.G	2454104.00	53877.00 US\$
15	CARBON BLACK	11295.000	K.G	514487.00	11295.00 US\$
			Total	31,274,632.00	686,600.00

Position: Production and consumption data for last two years (year-wise) certified by Excise Authority for export item No. (1) Headquarters' letter No. 01/82/050/01596/AM05/473 dated 25.05.2007 on advice of DIPP is still awaited

Decision: Deferred.

57

Case No.:9/49/87-ALC1/2006	Party Name:JYOTI PLASTIC WORKS PVT. LTD.	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Deferred		
HQ File :01/87/050/00968/AM07/	RLA File :03/94/040/01177/AM07/	Lic.No/Date:0310417013 23.01.2007	Defer Date:05.09.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- ARTICLE MADE OF GLASS REINFORCED MODIFIED POLY PHENYLENE OXIDE (PPO) COMPOUND	11500.000	K.G	5750000.00	127777.78 US\$
			Total	5,750,000.00	127,777.78
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	GLASS REINFORCED MODIFIED POLY PHENYLENE OXIDE (PPO) COMPOUND	20010.000	K.G	3141570.00	69812.67 US\$
			Total	3,141,570.00	69,812.67
Position: D/L. No. 46011/33/2007-PC-II dated 16.4.2007 by D/o C&PC. Decision: Deferred.					

64

Case No.:12/49/81-ALC2/2006	Party Name:PCI LTD.	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Deferred		
HQ File :01/81/050/00888/AM07/	RLA File :05/24/040/00860/AM07/	Lic.No/Date:0510198906 05.02.2007	Defer Date:05.09.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	61/0- Artificial Limbs & Components Artificial Limbs & Components	900.000	Number	3130000.00	36000.00 Pound Sterling
			Total	3,130,000.00	36,000.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Verton Material Super Tough Nylon	900.000	K.G	782000.00	8100.00 Pound Sterling
			Total	782,000.00	8,100.00
Position: D/L. No. 46011/81/2007-PC-II dated 20.07.2007 by D/o C&PC. Decision: Deferred.					

65	Case No.:18/49/80-ALC2/2006	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Deferred
	HQ File :01/80/050/01309/AM07/	RLA File :03/94/040/01232/AM07/	Lic.No/Date:0310418835 08.02.2007	Defer Date:19.09.2007

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	61/0- PVC SOLID WOVEN FIRE RESISTANT ANTISTATIC CONVEYOR BELTING. (TYPE 6000/6500 4 PLY 1.5MM X 1.5 MM THK.)	20609.400	Sq. meter	42300000.00	940000.00 US\$
2	61/0- PVC SOLID WOVEN FIRE RESISTANT ANTISTATIC CONVEYOR BELTING. (TYPE – 8000 4 PLY 1.5 MM X 1.5 MM THK.)	6689.630	Sq. meter	17325000.00	385000.00 US\$
3	61/0- PVC SOLID WOVEN FIRE RESISTANT ANTISTATIC CONVEYOR BELTING. (TYPE – 10000 4 PLY 1.5 MM X 1.5 MM THK.)	11757.800	Sq. meter	36090000.00	802000.00 US\$
			Total	95,715,000.00	2,127,000.00

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	POLYESTER YARN. (1000 DENIER)	211.986	M.T	27558206.00	612404.58 US\$
2	PVC RESIN	168.498	M.T	10109880.00	224664.00 US\$
3	PHOSPHATE PLASTICIZER	91.417	M.T	9598816.50	213307.04 US\$
4	PTHALATE PLASTICIZER	36.581	M.T	3841026.00	85356.14 US\$
5	FASTNERS WITH PINS (MATO U37A/U38)	1280.000	M.T	1158345.45	25741.01 US\$
			Total	52,266,273.95	1,161,472.77

Position: D/L No. 46011/115/2005-PC.II dated 05.07.2007 by D/o C&PC.

Decision: Deferred.

Case No.:7/2/87-ALC1/2007	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Deferred
HQ File :01/87/050/00977/AM07/	RLA File :03/94/040/01040/AM07/	Lic.No/Date:0310418831 08.02.2007	Defer Date:19.09.2007

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- PVC SOLID WOVEN FIRE RESISTANT ANTISTATIC CONVEYOR BELTING (TYPE-5000, 3PLY, 1 X 1 MM COVER THK)	3318.110	Sq. meter	5472000.00	121600.00 US\$
			Total	5,472,000.00	121,600.00

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	POLYESTER YARN (1000 DENIER)	9.149	M.T	1189370.00	26430.44 US\$
2	PVC RESIN	10.208	M.T	663533.00	14745.18 US\$
3	PHOSPHATE PLASTICIZER	5.543	M.T	443456.00	9854.58 US\$
4	PTHALATE PLASTICIZER	2.296	M.T	183688.00	4081.96 US\$
5	FASTNERS WITH PINS (MATO U37A/U38)	300.000	Number	271753.20	6038.96 US\$

68

			Total	2,751,800.20	61,151.12
Position: D/L No. 46011/115/2005-PC.II dated 05.07.2007 by D/o C&PC. Decision: Deferred.					

71

Case No.:9/2/87-ALC1/2007	Party Name:ENTREMONDE POLYECOATERS LTD	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Deferred		
HQ File :01/87/050/00989/AM07/	RLA File :03/94/040/01217/AM07/	Lic.No/Date:0310419173 12.02.2007	Defer Date:19.09.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- Both Side TPU Coated Polyester Fabrics with coating weight of 485 Grms/Sq. Mtr. and with Base fabric weight of 65 GSM. Coating of Thermoplastic Polyurethane on polyester Fabric with one side black & one side brown, (Chemical Resistant)	11476.000	Sq. meter	2966328.00	66960.00 US\$
2	63/0- Both Side TPU Coated Polyester Fabrics with coating weight of 1035 Grms/Sq. Mtr. and with Base fabric weight of 65 GSM. Coating of Thermoplastic Polyurethane on Polyester Fabric with one side black & one side brown, (Chemical Resistant)	4878.000	Sq. meter	2331952.00	52640.00 US\$
			Total	5,298,280.00	119,600.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Polyester Industrial Fabrics High Tenacity, WIWK, Width -153 cms.	12292.000	Meter	714794.00	15539.00 US\$
2	Estane Compound 54600 Natural 021P Thermoplastic Polyurethane	11676.000	K.G	2658662.00	57797.00 US\$
			Total	3,373,456.00	73,336.00
Position: D/L. No. 46011/76/2007-PC-II dated 13.6.2007 by D/o C&PC. Decision: Deferred.					

77

Case No.:2/6/87-ALC1/2007	Party Name:VEEKAY POLYCOATS LTD.	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Deferred		
HQ File :01/87/050/01038/AM07/	RLA File :05/24/040/00935/AM07/	Lic.No/Date:0510199745 20.02.2007	Defer Date:05.09.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- Vinyl (PVC) Floor Covering with Jute Backing /Non Woven Backing.	1000000.000	K.G	78200000.00	1700000.00 US\$
			Total	78,200,000.00	1,700,000.00

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	PVC Suspension Grade	626520.000	K.G	25937928.00	563868.00 US\$
2	PVC Paste Grade	40150.000	K.G	2031590.00	44165.00 US\$
3	Plasticizer DOP	333330.000	K.G	22999770.00	499995.00 US\$
4	Plasticizer DOA	33330.000	K.G	3066360.00	66660.00 US\$
5	Epoxy Plasticizer	19700.000	K.G	996820.00	21670.00 US\$
6	PVC Stabilizer	19700.000	K.G	3624800.00	78800.00 US\$
7	Processing Aid Modifier	13640.000	K.G	1882320.00	40920.00 US\$
8	Pigments	19700.000	K.G	1812400.00	39400.00 US\$
9	Solvents Cyclohexanone	15150.000	K.G	696900.00	15150.00 US\$
10	Titannate Coupling Agent Fungicide	6820.000	K.G	941160.00	20460.00 US\$
11	PU Adhesive (a) PU Resin	1520.000	K.G	209760.00	4560.00 US\$
12	PU Adhesive (b) DMF	4550.000	K.G	376740.00	8190.00 US\$
13	Non Woven Fabric	525000.000	Sq. meter	8452500.00	183750.00 US\$
			Total	73,029,048.00	1,587,588.00

Position: D/L. No. 46011/122/2005-PC-II dated 25.6.2007 by D/o C&PC.

Decision: Deferred.

Case No.:3/5/87-ALC1/2007	Party Name:PROPACK INDUSTRIES(PROP. KUNAL PLASTICS PVT. LTD)	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Deferred
HQ File :01/87/050/01040/AM07/	RLA File :03/95/040/01082/AM07/	Lic.No/Date:0310420295 21.02.2007	Defer Date:29.08.2007

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- POLYETHYLENE WHITE OPAQUE PRINTED BAGS (NET WT OF LDPE 10920 KGS LLDPE 3432 KGS & WHITE MASTERBATCH 1248 KGS)	15600.000	K.G	1545600.00	33600.00 US\$
			Total	1,545,600.00	33,600.00

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	LDPE GRANULES	11466.000	K.G	1002128.40	21785.40 US\$
2	LLDPE GRANULES	3603.600	K.G	298378.08	6486.48 US\$
3	WHITE MASTERBATCH	1310.400	K.G	138640.32	3013.92 US\$
			Total	1,439,146.80	31,285.80

Position: D/L. No. 46011/65/2006-PC-II dated 3.7.2007 by D/o C&PC.

Decision: Deferred.

80

Case No.:4/5/87-ALC1/2007	Party Name:POLMANN INDIA LTD.	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Deferred		
HQ File :01/87/050/01041/AM07/	RLA File :03/95/040/01370/AM07/	Lic.No/Date:0310420332 21.02.2007	Defer Date:29.08.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- Additive Masterbatch (Modified LLDPE compound) Total Qty. 20MT PPA-MB-10	20000.000	K.G	4828700.00	109000.00 US\$
			Total	4,828,700.00	109,000.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Viton freeflow	2060.000	K.G	1925435.00	43075.00 US\$
2	Linear low density polyethylene (LLDPE)	18540.000	K.G	1160233.00	25956.00 US\$
			Total	3,085,668.00	69,031.00
Position: D/L. No. 46011/72/2007-PC-II dated 13.6.2007 by D/o C&PC. Decision: Deferred.					

81

Case No.:16/2/87-ALC1/2007	Party Name:BULK LIQUID SOLUTIONS PVT LTD	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Deferred		
HQ File :01/87/050/01050/AM07/	RLA File :07/24/040/00728/AM07/	Lic.No/Date:0710050248 22.02.2007	Defer Date:19.09.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- FLEXIBLE PLASTIC TANKS AND 1LOOP/4LOOP/FIBC BAGS – 2137 PCS.	79475.000	K.G	19932868.00	438085.00 US\$
			Total	19,932,868.00	438,085.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	LIQUID LINER FILM (QUANTITY INCLUSIVE OF 8% WASTAGE)	55500.000	K.G	7445802.00	163644.00 US\$
2	PP LAMINATED FABRIC (QUANTITY INCLUSIVE OF 5% WASTAGE)	29910.000	K.G	1495130.00	32860.00 US\$
3	PP FLANGES/GLANDS	2137.000	Number	193921.00	4262.00 US\$
4	2" OR 3" PP VALVES	2137.000	Number	1165301.00	25611.00 US\$
5	BOLT CLAMP/JUBILEE CLIP	2137.000	Number	255846.00	5623.00 US\$
6	PVC-EPD EDA HOSE & PVC ELBOW	2137.000	Number	5372913.00	118086.00 US\$

UPVC PIPE, 1/2" DIA ROSE & 1/2" ELBOW	2157.000	144000	3372715.00	116000.00 US\$
		Total	15,928,913.00	350,086.00
Position: D/L. No. 46011/182/2005-PC-II dated 21.5.2007 by D/o C&PC. Decision: Deferred.				

85

Case No.:12/3/87-ALC1/2007	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Deferred		
HQ File :01/87/050/01051/AM07/	RLA File :07/24/040/00784/AM07/	Lic.No/Date:0710050249 23.02.2007	Defer Date:05.09.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- UPVC COLOUMN PIPES OF 75 mm OD (HEAVY DUTY) (Input PVC resins is used 94.31% in the Export quantity)	132.300	M.T	9793770.00	219100.00 US\$
			Total	9,793,770.00	219,100.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	PVC RESINS.	124.775	M.T	4880261.96	109178.12 US\$
			Total	4,880,261.96	109,178.12
Position: D/L. No. 46011/68/2007-PC-II dated 13.6.2007 by D/o C&PC.					
Decision: Deferred.					

86

Case No.:13/3/87-ALC1/2007	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Deferred		
HQ File :01/87/050/01052/AM07/	RLA File :07/24/040/00783/AM07/	Lic.No/Date:0710050250 23.02.2007	Defer Date:05.09.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- UPVC COLOUMN PIPES OF 75 mm OD (HEAVY DUTY) (Input PVC resins is used 94.31% in the export product)	151.200	M.T	11192880.00	250400.00 US\$
			Total	11,192,880.00	250,400.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	PVC RESINS.	142.600	M.T	5577442.50	124775.00 US\$
			Total	5,577,442.50	124,775.00
Position: D/L. No. 46011/68/2007-PC-II dated 13.6.2007 by D/o C&PC. Decision: Deferred.					

87	Case No.: 7/5/87-ALC1/2007	Party Name:DIVINE POLYMER PRODUCTS	Meet No/Date:19/87-ALC1/2007	Status: Deferred
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CASE NO.:01/87/050/01054/AM07/	PARTY NAME:DIVINE POLYMER PRODUCTS LIMITED	MEET NO/DATE:19/87-ALC1/2007 22.08.2007	Status:Deferred		
HQ File :01/87/050/01054/AM07/	RLA File :03/94/040/01319/AM07/	Lic.No/Date:0310420735 23.02.2007	Defer Date:29.08.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- PET FLAKES having an intrinsic viscosity	200.000	M.T	6204000.00	132000.00 US\$
			Total	6,204,000.00	132,000.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	PET BOTTLES (waste/scrap) (It is a scrap generated from soft drink and water bottles)	250.000	M.T	5522500.00	117500.00 US\$
			Total	5,522,500.00	117,500.00
Position: D/L. No. 46011/85/2006-PC-II dated 5.7.2007 by D/o C&PC.					
Decision: Deferred.					

88

Case No.:8/5/87-ALC1/2007	Party Name:DIVINE POLYMER PRODUCTS LIMITED	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Deferred		
HQ File :01/87/050/01055/AM07/	RLA File :03/94/040/01142/AM07/	Lic.No/Date:0310420736 23.02.2007	Defer Date:29.08.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- PET FLAKES having an intrinsic viscosity	2000.000	M.T	60720000.00	1320000.00 US\$
			Total	60,720,000.00	1,320,000.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	PET BOTTLES (WASTE/SCRAP) (It is a scrap generated from soft drink and water bottles)	2500.000	M.T	54050000.00	1175000.00 US\$
			Total	54,050,000.00	1,175,000.00
Position: D/L. No. 46011/85/2006-PC-II dated 05.7.2007 by D/o C&PC. Decision: Deferred.					

89	Case No.:14/3/87-ALC1/2007	Party Name:SAERTEX INDIA PRIVATE LIMITED	Meet No/Date:19/87-ALC1/2007 22.08.2007		Status:Deferred
	HQ File :01/87/050/01062/AM07/	RLA File :31/24/040/00411/AM07/	Lic.No/Date:3110028303 27.02.2007		Defer Date:05.09.2007
	Application: Request is for adhoc norms for following:				
	Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)
	63/0 - Stitch Bonded Fabrics				

1	63/0- Stitch Bonded Fabrics Stitch Bonded Fabrics 132 EY480-01170-01270-496000	161756.000	K.G	15611966.00	346932.57 US\$
2	63/0- Stitch Bonded Fabrics Stitch Bonded Fabrics 132EXPORT ITEM: 010-00410-01270-264000	9544.590	K.G	798930.00	17754.00 US\$
3	63/0- Stitch Bonded Fabrics Stitch Bonded Fabrics 132EY500-00800-01270-264000	53821.900	K.G	5764320.00	128096.00 US\$
4	63/0- Stitch Bonded Fabrics Stitch Bonded Fabrics 132EXPORT ITEM: 010-00810-01270-264000	20001.500	K.G	1773090.00	39402.00 US\$
			Total	23,948,306.00	532,184.57

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	GLASS FIBRE ROVING GLASS FIBRE ROVING FS230 5352233-FG CONTINUOUS ROVING 2002 550 42 TRAY	173931.000	K.G	10417597.00	231502.15 US\$
2	GLASS FIBRE ROVING GLASS FIBRE ROVING FL5108210350-FG CONTINUOUS ROVING NTY 2002 7300 TRAY	10263.000	K.G	1285287.00	28561.92 US\$
3	GLASS FIBRE ROVING GLASS FIBRE ROVING FS 5305352259FG CONTINUOUS ROVING NTY2002 41342 TRAY	57873.000	K.G	3466303.00	77028.96 US\$
4	GLASS FIBRE ROVING GLASS FIBRE ROVING FS2300253420-FG CONTINUOUS ROVING NTY 200282742 TRAY	21507.000	K.G	1522373.00	33830.57 US\$
			Total	16,691,560.00	370,923.60

Position: Details to be called from firm.

Decision: Deferred.

93

Case No.:6/6/87-ALC1/2007	Party Name:UNIVERSAL POLYCHEM INDIA PVT. LTD	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Deferred		
HQ File :01/87/050/01075/AM07/	RLA File :05/24/040/00991/AM07/	Lic.No/Date:0510200350 02.03.2007	Defer Date:05.09.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- PVC COMPOUND CABLE GRADE T.C. PVC COMPOUND CABLE GRADE	71786.700	K.G	3103833.00	0.00 US\$
			Total	3,103,833.00	0.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)

1	PVC RESIN T.C. SUSPENSION GRADE	40024.000	K.G	1288782.00	28017.00 US\$
2	PTHALLATE PLASTICISER (DOP, DIBP, TOTM)	21557.000	K.G	1487456.00	32336.00 US\$
			Total	2,776,238.00	60,353.00

Position: D/L. No. 46011/65/2007-PC-II dated 13.6.2007 by D/o C&PC.
Decision: Deferred.

94

Case No.:18/2/87-ALC1/2007	Party Name:FLUOROTHERM POLYMER INDIA PVT.LTD.	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Deferred		
HQ File :01/87/050/01077/AM07/	RLA File :03/94/040/01303/AM07/	Lic.No/Date:0310421925 05.03.2007	Defer Date:19.09.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- PTFE TUBING/COILS (VARIOUS SIZES)	4000.000	K.G	2848000.00	64000.00 US\$
			Total	2,848,000.00	64,000.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	PTFE POWDER/RESIN	4400.000	K.G	2349600.00	52800.00 US\$
2	ISO PARAFFIN	800.000	K.G	108000.00	2427.00 US\$
			Total	2,457,600.00	55,227.00
Position: D/L. No. 46011/133/2006-PC-II dated 5.7.2007 by D/o C&PC. Decision: Deferred.					

98

Case No.:9/5/87-ALC1/2007	Party Name:SAERTEX INDIA PRIVATE LIMITED	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Deferred		
HQ File :01/87/050/01104/AM07/	RLA File :31/24/040/00430/AM07/	Lic.No/Date:3110028518 13.03.2007	Defer Date:29.08.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- Stitch Bonded Fabrics 132EY480-01170-01270-496000	17803.000	K.G	1882665.00	41837.00 US\$
2	63/0- Stitch Bonded Fabrics 132EY480-01170-01270-496000	35917.000	K.G	3798180.00	84404.00 US\$
3	63/0- Stitch Bonded Fabrics 132EY500-00800-01270-264000	36490.000	K.G	3908070.00	86846.00 US\$
			Total	9,588,915.00	213,087.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	Glass Roving FS2305352233_FG Continuous Roving 2002 550 42 Tray	19143.000	K.G	1146570.00	25479.00 US\$
2	Glass roving FS2305352236_FG Continuous Roving 2002 550 42 Tray	38620.000	K.G	2313146.00	51403.00 US\$
3	Glass roving FS5305352259_FG Continuous Roving 2002 413 42 Tray	39237.000	K.G	2324465.00	51655.00 US\$
			Total	5,784,181.00	128,537.00

Position: Details of indigenous inputs in export product to be called for from firm.
Decision: Deferred.

99

Case No.:10/5/87-ALC1/2007	Party Name:ASSOCIATED CAPSULES PVT. LIMITED	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Deferred		
HQ File :01/87/050/01108/AM07/	RLA File :03/94/040/01317/AM07/	Lic.No/Date:0310423170 14.03.2007	Defer Date:29.08.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- 250 MICRONS PVC FILM LAMINATED WITH PE FILM	5000.000	K.G	427500.00	9500.00 US\$
			Total	427,500.00	9,500.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	PVC Resin	4239.370	K.G	188864.10	4196.98 US\$
2	Plasticizer (Epoxidised Soyabean Oil)	281.180	K.G	18473.40	410.52 US\$
3	Pigments	25.280	K.G	14527.35	322.83 US\$
4	PVC Stabilizer	153.230	K.G	37924.65	842.77 US\$
5	PVC Processing Aid	81.520	K.G	10271.70	228.26 US\$
6	Impact Modifier for PVC	521.080	K.G	57449.25	1276.65 US\$
7	Lubricants	61.390	K.G	7044.30	156.54 US\$
8	Adhesive	111.040	K.G	25333.65	562.97 US\$
9	LDPE FILM	347.910	K.G	36165.15	803.67 US\$
			Total	396,053.55	8,801.19
Position: D/L. No. 46011/71/2007-PC-II dated 13.6.2007 by D/o C&PC.					
Decision: Deferred.					

	Case No.:11/5/87-ALC1/2007	Party Name:ASSOCIATED CAPSULES PVT. LIMITED	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Deferred
	HQ File :01/87/050/01109/AM07/	RLA File :03/94/040/01315/AM07/	Lic.No/Date:0310423173 14.03.2007	Defer Date:29.08.2007

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- 63/0- 250MICRONS PVC FILM LAMINATED WITH PE FILM AND COATED WITH 90 GSM PVDC (TRIPLEX)	5000.000	K.G	787500.00	17500.00 US\$
			Total	787,500.00	17,500.00

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	PVC Resin	3753.880	K.G	167235.30	3716.34 US\$
2	Plasticizer (Epoxidised Soyabean Oil)	248.980	K.G	16357.95	363.51 US\$
3	Pigments	22.380	K.G	12860.55	285.79 US\$
4	PVC Stabilizer	135.680	K.G	33580.80	746.24 US\$
5	PVC Processing Aid	72.180	K.G	9094.50	202.10 US\$
6	Impact Modifier for PVC	461.410	K.G	50870.25	1130.45 US\$
7	Lubricants	54.360	K.G	6237.90	138.62 US\$
8	Adhesive	98.320	K.G	22431.60	498.48 US\$
9	LDPE FILM	308.070	K.G	32023.80	711.64 US\$
10	PVDC aqueous dispersion – (Primer) (Total solids 40 +/-2%	59.590	K.G	11799.00	262.20 US\$
11	Aqueous dispersion of vinylidene chloride)-Base Coat (Total Solid content 60+/-1%)	1589.020	K.G	141581.70	3146.26 US\$
12	Aqueous dispersion Vinylidenns chloride- Methacrylate Copolymer – Top Coat (Total Solid Content 55+/-1%)	173.350	K.G	14431.50	320.70 US\$
			Total	518,504.85	11,522.33

Position: D/L. No. 46011/71/2007-PC-II dated 13.6.2007 by D/o C&PC.

Decision: Deferred.

Case No.:12/8/87-ALC1/2007	Party Name:HASOLON NYLON PRODUCTS PVT. LTD.	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Deferred		
HQ File :01/87/050/01127/AM07/	RLA File :08/24/040/00366/AM07/	Lic.No/Date:0810063816 22.03.2007	Defer Date:19.09.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- ARTICLE MADE OF POLYAMIDE 12 TOTAL CONTENT OF POLYAMIDE 12 IN THE EXPORT PRODUCT IS 3810 KGS	3810.000	K.G	1511300.00	34000.00 US\$
			Total	1,511,300.00	34,000.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
	POLYAMIDE 12 GRANULES				

1	4000.000	Number	1209040.00	27200.00 US\$
		Total	1,209,040.00	27,200.00
Position: D/L. No. 46011/158/2005-PC-II dated 25.06.2007 by D/o C&PC. Decision: Deferred.				

105

Case No.:13/8/87-ALC1/2007	Party Name:KULODAY TECHNOPACK PVT.LTD.,	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Deferred		
HQ File :01/87/050/01130/AM07/	RLA File :03/94/040/01453/AM07/	Lic.No/Date:0310423980 22.03.2007	Defer Date:19.09.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- PLASTIC BAGS NET CONTENT : 1)L.L.D.P.E. GRANULES :16,000.000 KILOGRAM 2)H.D.P.E GRANULES :16,000.000 KILOGRAM 3)L.D.P.E. GRANULES (REPROCESSED) :16,000.000 KILOGRAM 4)MASTER BATCH :2,000.000 KILOGRAM	50000.000	K.G	2990000.00	67191.01 US\$
			Total	2,990,000.00	67,191.01
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	L.L.D.P.E. GRANULES	16800.000	K.G	1008000.00	22651.69 US\$
2	H.D.P.E GRANULES	16800.000	K.G	1008000.00	22651.69 US\$
3	L.D.P.E. GRANULES (REPROCESSED)	16800.000	K.G	672000.00	15101.12 US\$
4	MASTER BATCH	2100.000	K.G	159600.00	3586.52 US\$
			Total	2,847,600.00	63,991.02
Position: D/L. No. 46011/30/2007-PC-II dated 3.8.2007 by D/o C&PC. Decision: Deferred.					

108

Case No.:17/5/87-ALC1/2007	Party Name:PRABHU POLY COLOR PRIVATE LIMITED	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Deferred				
HQ File :01/87/050/01137/AM07/	RLA File :02/24/040/00363/AM07/	Lic.No/Date:0210099317 23.03.2007	Defer Date:29.08.2007				
Application: Request is for adhoc norms for following:							
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)		
1	63/0- FILLER MASTERBATCH	180000.000	K.G	5200650.00	117000.00 US\$		
			Total	5,200,650.00	117,000.00		
Sl.No.	IMPORT ITEM			Qty	UOM	CIF (Rs.)	CIF (Currency)

1	RELEVANT POLYMERS ----- LLDPE (LINER LOW DENSITY POLYETHYLENE)	55080.000	K.G	3305213.10	/4358.00 US\$
2	CALCIUM CARBONATE	124848.000	K.G	804676.57	18102.96 US\$
3	TITANIUM - DI OXIDE ----- RUTILE GRADE	3672.000	K.G	3427.54	77.11 US\$
			Total	4,113,317.21	92,538.07

Position: D/L. No. 46011/63/2007-PC-II dated 13.6.2007 by D/o C&PC.
Decision: Deferred.

109

Case No.:12/2/82-ALC4/2007	Party Name:GKB RX LENS PVT LTD	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Deferred		
HQ File :01/82/050/01877/AM07/	RLA File :02/24/040/00368/AM07/	Lic.No/Date:0210099396 27.03.2007	Defer Date:19.09.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	62/0- Ophthalmic Lenses	13055.000	Pair	11964908.00	254572.50 US\$
			Total	11,964,908.00	254,572.50
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	SPECTACLE LENSES	14350.000	Pair	8801572.50	187267.50 US\$
2	POLISH PAD 80562	52.000	Coil/Roll	29200.90	621.30 US\$
3	SMOOTHING PAD 85497	52.000	Coil/Roll	83917.20	1785.47 US\$
4	SURFACE SAVER TAPE	26.000	Coil/Roll	23389.00	497.64 US\$
5	POLISHING COMPOUND	17.000	K.G	30585.70	650.76 US\$
6	BLOCKING ALLOY 117F	5.000	K.G	45387.90	965.70 US\$
7	NON TINTABLE VARNISH ST11TN-8H	35.000	K.G	249320.31	5304.69 US\$
8	NON TINTABLE VARNISH WITH DRY ICE PACKAGING 1.52-72-NT	7.000	K.G	105783.00	2250.71 US\$
9	TINTABLE VARNISH ST11TN-6H	35.000	K.G	249320.31	5304.69 US\$
10	PRIMER 110-01-PR	17.000	K.G	216872.80	4614.31 US\$
11	CLEANING AGENT LC-01	17.000	K.G	23832.17	507.07 US\$
12	CLEANING AGENT LC56	17.000	K.G	23832.17	507.07 US\$

13	CLEANING AGENT WITH FIBREBOARD BOX LC40	19.000	K.G	28108.00	598.04 US\$
14	CLEANING AGENT LC-OH	9.000	K.G	12617.00	268.45 US\$
15	STRIPPER FOR PRIMER 110-01-PR LC31	9.000	Litre	26811.20	570.45 US\$
			Total	9,950,550.16	211,713.85

Position: D/L No. 46011/42/2007-PC.II dated 20.08.2007 by D/o C&PC.

Decision: Deferred.

110

Case No.:9/6/87-ALC1/2007	Party Name:RENATA PLASTICS	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Deferred		
HQ File :01/87/050/01146/AM07/	RLA File :31/24/040/00439/AM07/	Lic.No/Date:3110028753 27.03.2007	Defer Date:19.09.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- PBT Casing Grey 1756	12000.000	Thousand in nos	1520760.00	34523.00 US\$
			Total	1,520,760.00	34,523.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	VALOX Polybutyleneterephthalate 4631Grey 75171 LM	5736.000	K.G	963648.00	21679.00 US\$
			Total	963,648.00	21,679.00
Position: D/L. No. 46011/62/2007-PC-II dated 13.6.2007 by D/o C&PC.					
Decision: Deferred.					

113

Case No.:2/10/87-ALC1/2007	Party Name:AVLIGHT AUTOMOTIVES LTD.	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Deferred		
HQ File :01/87/050/01152/AM07/	RLA File :05/24/040/01024/AM07/	Lic.No/Date:0510201640 28.03.2007	Defer Date:05.09.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- BUMPER STOP P 3101350	6115927.000	Number	8826017.00	102747.58 Pound Sterling
			Total	8,826,017.00	102,747.58
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	ALC 2070/ALC 2080 BK	20000.000	K.G	5780278.00	130040.00 US\$
			Total	5,780,278.00	130,040.00

Position: D/L. No. 46011/90/2006-PC-II dated 5.7.2007 by D/o C&PC.
Decision: Deferred.

116

Case No.:11/4/85-ALC3/2007	Party Name:SPACEWOOD FURNISHERS (P)LTD.,	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Deferred		
HQ File :01/85/050/00004 /AM08/	RLA File :03/95/040/01281/AM07/	Lic.No/Date:0310425703 05.04.2007	Defer Date:05.09.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	90/0- PVC FOILDED DOORS 18 MM THICKNESS	1525.000	Sq. meter	1246300.00	28325.00 US\$
			Total	1,246,300.00	28,325.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	18 MM THICKNESS MDF BOARD	1678.000	Sq. meter	311564.00	7081.00 US\$
2	BASE PAPER (80-100 GSM)	1601.000	Sq. meter	42988.00	977.00 US\$
3	PVC FOILDED POLY VINYL CHORIDE SHEET	2288.000	Sq. meter	402688.00	9152.00 US\$
4	MALAMINE	102.000	K.G	7700.00	175.00 US\$
5	PARA FORMALDEHYDE	160.000	K.G	4224.00	96.00 US\$
6	GLUE (DORUS POLY URETHENE)	152.000	K.G	46816.00	1064.00 US\$
			Total	815,980.00	18,545.00
Position: D/L. No. 46011/80/2007-PC-II dated 20.7.2007 by D/o C&PC.					
Decision: Deferred.					

118

Case No.:3/10/87-ALC1/2007	Party Name:BIHANI MANUFACTURING CO. PVT. LTD.,	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Deferred		
HQ File :01/87/050/00022/AM08/	RLA File :05/24/040/00027/AM08/	Lic.No/Date:0510202447 12.04.2007	Defer Date:05.09.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- PVC COMPOUND CABLE GRADE T.C. PVC COMPOUND CABLE GRADE	129.000	M.T	6896340.00	153252.00 US\$
			Total	6,896,340.00	153,252.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	PVC RESIN T.C. RESIN, GRANULES	70.950	M.T	2873475.00	63855.00 US\$
2	PTHALLATE PLASTICISER T.C. DOP DOA DIBP	38.700	M.T	3395925.00	75465.00 US\$

			Total	6,269,400.00	139,320.00
Position: D/L. No. 46011/89/2007-PC-II dated 20.7.2007 by D/o C&PC. Decision: Deferred.					

120

Case No.: 4/9/87-ALC1/2007	Party Name:ARC CHEMICALS PVT. LTD.,	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status: Deferred		
HQ File :01/87/050/00031/AM08/	RLA File :03/94/040/01346/AM07/	Lic.No/Date:0310427267 19.04.2007	Defer Date:29.08.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	62/0- RESIN FOR COATING (COATED FRONT RESIN)	120000.000	K.G	7020000.00	156000.00 US\$
			Total	7,020,000.00	156,000.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	NONYL PHENOL	48240.000	K.G	0.00	0.00 US\$
2	PVA	4920.000	K.G	4241700.00	94260.00 US\$
			Total	4,241,700.00	94,260.00
Position: D/L. No. 46011/86/2007-PC-II dated 20.7.2007 by D/o C&PC.					
Decision: Deferred.					

128

Case No.:6/10/87-ALC1/2007	Party Name:SHAILY ENGINEERING PLASTIC LTD.,	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Deferred		
HQ File :01/87/050/00071/AM08/	RLA File :34/24/040/00269/AM07/	Lic.No/Date:3410018705 01.05.2007	Defer Date:05.09.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- ARTICLES MADE OF PHENOL FORMALDEHYDE	15120.000	K.G	1500282.00	33339.60 US\$
			Total	1,500,282.00	33,339.60
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	PHENOL FORMALDEHYDE RESIN	16632.000	K.G	1428840.00	31752.00 US\$
			Total	1,428,840.00	31,752.00
Position: D/L. No. 46011/87/2007-PC-II dated 20.7.2007 by D/o C&PC. Decision: Deferred.					

132	Case No.: 22/9/87-ALC1/2007	Party Name:DIVINE POLYMER PRODUCTS	Meet No/Date:19/87-ALC1/2007 22.08.2007		Status: Deferred
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		LIMITED	22.08.2007		
HQ File :01/87/050/00091/AM08/		RLA File :03/94/040/00063/AM08/	Lic.No/Date:0310429002 10.05.2007		Defer Date:29.08.2007
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- PET GRANULES	3000.000	M.T	110400000.00	2400000.00 US\$
			Total	110,400,000.00	2,400,000.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	PET FLAKES	3300.000	M.T	106260000.00	2310000.00 US\$
			Total	106,260,000.00	2,310,000.00
Position: D/L. No. 46011/85/2006-PC-II dated 05.07.2007 by D/o C&PC.					
Decision: Deferred.					

133	Case No.:8/10/87-ALC1/2007		Party Name:DIVINE POLYMER PRODUCTS LIMITED		Meet No/Date:19/87-ALC1/2007 22.08.2007		Status:Deferred
	HQ File :01/87/050/00092/AM08/		RLA File :03/94/040/00056/AM08/		Lic.No/Date:0310429003 10.05.2007		Defer Date:29.08.2007
	Application: Request is for adhoc norms for following:						
	Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)	
	1	63/0- PET FLAKES having an intrinsic viscosity	6000.000	M.T	182160000.00	3960000.00 US\$	
			Total	182,160,000.00	3,960,000.00		
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)		
1	PET BOTTLES (Waste/Scrap)(It is a scrap generated from soft drink and water bottles)	7500.000	M.T	162150000.00	3525000.00 US\$		
			Total	162,150,000.00	3,525,000.00		
Position: D/L. No. 46011/85/2006-PC-II dated 05.07.2007 by D/o C&PC.							
Decision: Deferred.							

134	Case No.:9/10/87-ALC1/2007		Party Name:DIVINE POLYMER PRODUCTS LIMITED		Meet No/Date:19/87-ALC1/2007 22.08.2007		Status:Deferred
	HQ File :01/87/050/00093/AM08/		RLA File :03/94/040/00071/AM08/		Lic.No/Date:0310429004 10.05.2007		Defer Date:05.09.2007
	Application: Request is for adhoc norms for following:						
	Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)	
	1	63/0- PET GRANULES	2000.000	M.T	73600000.00	1600000.00 US\$	
			Total	73,600,000.00	1,600,000.00		

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	PET FLAKES	2200.000	M.T	70840000.00	1540000.00 US\$
			Total	70,840,000.00	1,540,000.00

Position: D/L. No. 46011/85/2006-PC-II dated 05.07.2007 by D/o C&PC.

Decision: Deferred.

135

Case No.:6/19/87-ALC1/2007	Party Name:PRINT PROCESS,	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Deferred		
HQ File :01/87/050/00095/AM08/	RLA File :04/24/040/00032/AM08/	Lic.No/Date:0410089401 11.05.2007	Defer Date:19.09.2007		
Application: Request is for adhoc norms for following:					
SL.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- PP Spun bond non woven bags PP Spun bond non woven bags	100000.000	Number	519131.00	12524.27 US\$
			Total	519,131.00	12,524.27
SL.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	PP Spun bond non woven fabric 70 gsm. Width 1.6 mtrs. Length 200 mtrs.	5000.000	K.G	415305.00	9900.00 US\$
			Total	415,305.00	9,900.00
Position: D/L. No. 46011/98/2007-PC-II dated 13.08.2007 by D/o C&PC. Decision: Deferred.					

140

Case No.:9/19/87-ALC1/2007	Party Name:GARWARE WALL ROPES LTD.,	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Deferred		
HQ File :01/87/050/00141/AM08/	RLA File :31/24/040/00316/AM07/	Lic.No/Date:3110029458 06.06.2007	Defer Date:19.09.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- Stripes of PP Fibre Material	1000.000	M.T	53661300.00	1193799.70 US\$
			Total	53,661,300.00	1,193,799.70
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	PP Granules	1050.000	M.T	42504000.00	945583.90 US\$
			Total	42,504,000.00	945,583.90

Position: D/L issued by D/o C&PC.**Decision: Deferred.**

147

Case No.:12/19/87-ALC1/2007	Party Name:SAERTEX INDIA PRIVATE LIMITED	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Deferred		
HQ File :01/87/050/00155/AM08/	RLA File :31/21/040/00115/AM08/	Lic.No/Date:3110029601 21.06.2007	Defer Date:19.09.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- Stitch Bonded Fabrics I32EXPORT ITEM: 010 00810 01270 264000	18729.800	Number	2118712.00	52443.00 US\$
			Total	2,118,712.00	52,443.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Glass Roving FS5300277580 F/G CONTINIOUS ROVING***2002 827 42 TRAY***	20372.000	K.G	1191498.80	29132.00 US\$
2	Glass Roving FL5108210350 F/G CONTINIOUS ROVING***NTY 2002 7300 TRAY***	11650.100	K.G	1205527.20	29475.00 US\$
			Total	2,397,026.00	58,607.00
Position: DIPP comments for D/L as in case No. 89, i.e., (i) material balance in weight terms between export and import, and (ii) wastage at each stage of manufacturing. Decision: Deferred.					

3.5. Following applications were deferred due to non-receipt of comments for Technical Authorities:

PART-A (MANUAL APPLICATIONS)

3.5.1	Case No. A-215	Plaso Pan Engineers (India) Pvt. Ltd.	HQ F. No. 01/87/50/184/AM08/DES-VIII	Status: Deferred
	NC No.: 19/08 Dated 22.8.2007	Adv. Lic. No. 0510204391 Dated 1.6.2007	RLA F. No. 05/24/40/75/AM08	

EXPORT ITEM:

1	RIGID PVC PROFILE EXTERIOR GRADE	30000 KG
2	RIGID PVC PROFILE INTERIOR GRADE	150000 KG

IMPORT ITEM:

1	RESIN (SUSPENSION GRADE)	167316 KG
2	FILLER (CALCIUM CARBONATE, CALCITE)	11574.600 KG
3	STABLIZERS (SUCH AS LIQUID BARIUM, TIN, CADMIUM, ZINC CADMIUM, COMPLEX STABLIZERS & LEAD STABLIZERS)	6614.060 KG
4	PROCESSING AID (ACRYLIC)	4133.790 KG
5	TITANIUM DIOXIDE (RUTILE)	7841.690 KG
6	IMPACT MODIFIER (CHLORINATED POLYETHYLENE, ACRYLIC IMPACT MODIFIER, ABS RESIN)	7841.690 KG

Position: Under examination by D/o C&PC.

Decision: Deferred.

3.5.2	Case No. A-226	WELSET PLAST EXTRUSIONS	HQ F. No. 01/87/50/604/AM07/DES-VIII	Status: Deferred
	NC No.: 19/08 Dated 22.8.2007	Adv. Lic. No. 0310389554 Dated 14.7.2006	RLA F. No. 03/95/40/187/AM07	

Application: Request is for adhoc norms for following:

Sl. No.	EXPORT ITEM	Qty
1	2-(2-AMINO ETHOXY)-2-CHLORO DIETHYL SULFONE	6000 KG

Sl. No.	IMPOR ITEM	Qty
1	2-AMINO ETHOXY ETHANOL	5580 KG
2	2-MERCAPTO ETHANOL	4140 KG
3	CAUSTIC FLAKES	4440 KG

Position: Under examination by D/o C&PC.

Decision: Deferred.

ONLINE CASES

6	Case No.:2/7/85-ALC3/2006	Party Name:LASTOLITE INDIA PRIVATE LIMITED	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Deferred
	HQ File :01/85/050/00018/AM07/	RLA File :04/24/040/00030/AM07/	Lic.No/Date:0410080933 02.05.2006	Defer Date:29.08.2007
	Application: Request is for adhoc norms for following:			

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	90/0- Reflector Taped Steeled using Polyester Tricot Reflector Fabric In DBL layer Silver/White foil coated, Cire finished 12 INCH	240.000	Number	20139.96	453.09 US\$
2	90/0- Reflector Taped Steeled using Polyester Tricot Reflector Fabric In DBL layer Silver/White foil coated, Cire finished 20 INCH	210.000	Number	26377.58	593.42 US\$
3	90/0- Reflector Taped Steeled using Polyester Tricot Reflector Fabric In DBL layer Silver/White foil coated, Cire finished 30 INCH	202.000	Number	56143.88	1263.08 US\$
4	90/0- Reflector Taped Steeled using Polyester Tricot Reflector Fabric In DBL layer Silver/White foil coated, Cire finished	480.000	Number	179592.00	4040.31 US\$
5	90/0- Reflector Taped Steeled using Polyester Tricot Reflector Fabric In DBL layer Silver/White foil coated, Cire finished 48 INCH	210.000	Number	93163.35	2095.91 US\$
6	90/0- Reflector Taped Steeled using Polyester Tricot Reflector Fabric In DBL layer Silver/White foil coated, Cire finished 33INCH (3031 SQ)	300.000	Number	92201.25	2074.27 US\$
			Total	467,618.02	10,520.08

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	ITEM # BG31-31-11-03 POLYESTER TRICOT FABRIC DBL LAYER SILVER/WHITE FOIL COATED, CIRE FINISHED 58 INCH WIDE WIDTH: 1.47 MTSWEIGHT: APPROX 108 GMS PER SQUARE METER	1359.000	Yard	261663.42	5834.19 US\$
			Total	261,663.42	5,834.19

Position: DGFT file is with D/o C&PC for examination.

Decision: Deferred.

20

Case No.:3/30/85-ALC3/2006	Party Name:KUBER CONSTRUCTION PRIVATE LIMITED,	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Deferred		
HQ File :01/85/050/00145/AM07/	RLA File :02/24/040/00197/AM07/	Lic.No/Date:0210094438 17.10.2006	Defer Date:29.08.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	90/0- Industrial Nylon Safety Lanyards with Hook Fittings: - RL 05 Rope Lanyard	2200.000	Number	763125.00	16500.00 US\$
2	90/0- Industrial Nylon Safety Lanyards with Hook Fittings: - RL 22 Rope Lanyard	400.000	Number	462500.00	10000.00 US\$

3	90/0- Industrial Nylon Safety Lanyards with Hook Fittings: -WL 22 Rope Lanyard	1000.000	Number	10/5312.50	23250.00 US\$
			Total	2,300,937.50	49,750.00

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	308 HOOK (1 MP) (For – RL 05 Rope Lanyard)	2200.000	Number	106837.50	2310.00 US\$
2	SH 60 (S 634) Hook (1 MP) (For – RL 05 Rope Lanyard)	2200.000	Number	303215.00	6556.00 US\$
3	Nylon Rope 12 M Dia (For – RL 05 Rope Lanyard)	6600.000	Meter	244200.00	5280.00 US\$
4	Shrink Tube (For – RL 05 Rope Lanyard)	2200.000	Meter	59015.00	1276.00 US\$
5	PC 308 HOOK (For – RL 22 Rope Lanyard)	400.000	Number	19425.00	420.00 US\$
6	SH 60 (S 634) Hook (For – RL 22 Rope Lanyard)	800.000	Number	110260.00	2384.00 US\$
7	Nylon Rope (For – RL 22 Rope Lanyard)	2400.000	Meter	88800.00	1920.00 US\$
8	Tear Webbing (For – RL 22 Rope Lanyard)	400.000	Meter	79550.00	1720.00 US\$
9	Shrink Tube (1 MP) (For – RL 22 Rope Lanyard)	1000.000	Meter	26825.00	580.00 US\$
10	PC 308 HOOK (For – WL 22 Rope Lanyard)	1000.000	Number	48562.50	1050.00 US\$
11	SH 60 (S 634) Hook (For – WL 22 Rope Lanyard)	2000.000	Number	275650.00	5960.00 US\$
12	Nylon Webbing (For – WL 22 Rope Lanyard)	6000.000	Meter	111000.00	2400.00 US\$
13	Tear Webbing (For – WL 22 Rope Lanyard)	1000.000	Meter	198875.00	4300.00 US\$
			Total	1,672,215.00	36,156.00

Position: Comments are awaited from D/o C&PC.

Decision: Deferred.

30	Case No.:53/32/82-ALC1/2006	Party Name:MANAKSIA LTD.(FORMERLY HINDUSTHAN SEALS LTD.)	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Deferred
	HQ File :01/82/050/01253/AM07/	RLA File :02/24/040/00220/AM07/	Lic.No/Date:0210095058 06.11.2006	Defer Date:29.08.2007
	Application: Request is for adhoc norms for following:			

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	62/0- LACQUERS AND VARNISHES (VINYL BASED) VINYL ALKYD WHITE	8000.000	Gram	1030400.00	22400.00 US\$
2	62/0- LACQUERS AND VARNISHES (VINYL BASED) VINYL PROMOTIONAL LACQUER	6000.000	K.G	676200.00	14700.00 US\$
3	62/0- LACQUERS AND VARNISHES(VINYL BASED) VINYL SIZE	12000.000	K.G	1324800.00	28800.00 US\$
4	62/0- LACQUERS AND VARNISHES(VINYL BASED) VINYL INTERNAL GOLD	10000.000	K.G	1081000.00	23500.00 US\$
5	62/0- LACQUERS AND VARNISHES(VINYL BASED) VINYL TOP COAT VARNISH	12000.000	K.G	1352400.00	29400.00 US\$
6	62/0- LACQUERS AND VARNISHES(BASED ON POLYESTER) POLYESTER WHITE COAT	10000.000	K.G	2116000.00	46000.00 US\$
7	62/0- LACQUERS AND VARNISHES(BASED ON POLYESTER) POLYESTER OVERPRINT VARNISH	15000.000	K.G	31744000.00	69000.00 US\$
8	62/0- LACQUERS AND VARNISHES(BASED ON OTHERS) EPOXY ESTER VARNISH	5000.000	K.G	575000.00	12500.00 US\$
9	62/0- LACQUERS AND VARNISHES(BASED ON OTHERS) EPOXY SILVER SIZE/EPOXY SILVER BASE COAT	3000.000	K.G	358800.00	7800.00 US\$
10	62/0- LACQUERS AND VARNISHES(BASED ON OTHERS) EPOXY INTERNAL BASE COAT	4000.000	K.G	460000.00	10000.00 US\$
			Total	40,718,600.00	264,100.00

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	VINYL RESIN POWDER	10180.000	K.G	1919948.00	41738.00 US\$
2	TITANIUM DI OXIDE (PIGMENTS) POWDER	5400.000	K.G	546480.00	11880.00 US\$
3	POLYESTER RESIN RESIN	13210.000	K.G	2977534.00	64729.00 US\$
4	BUTYLATED BENZOGUANAMINE FORMALDEHIED RESIN LIQUID	1000.000	K.G	184000.00	4000.00 US\$
5	MICRONISED PTEE/PE WAX WAX POWDER	200.000	K.G	78292.00	1702.00 US\$
6	BLOCKED POLY ISOCYNATE ISOCYNATE	1500.000	K.G	427800.00	9300.00 US\$
7	EPOXY RESIN RESIN	3610.000	K.G	464968.00	10108.00 US\$
			Total	6,599,022.00	143,457.00

Position: Information/details furnished by firm sent to DIPP for examination. **Decision:** Deferred

Position: Information/details furnished by him sent to DIT for examination. **Decision: Deferred.**

33

Case No.:19/41/80-ALC2/2006	Party Name:HENKEL ADHESIVES TECHNOLOGIES INDIA PVT.LTD.	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Deferred		
HQ File :01/80/050/01023/AM07/	RLA File :31/24/040/00292/AM07/	Lic.No/Date:3110027462 06.12.2006	Defer Date:05.09.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	61/0- ACCUSET M-15 L PART NO. 46275(SUPPLIES TO M/S.PENTAIR WATER INDIA P LTD,GOA)	10000.000	Litre	9150000.00	205387.00 US\$
			Total	9,150,000.00	205,387.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Trimethylopropane Trimethacrylate Trade Names : a) ATM 11 b) SR 350 CAS No. 3290-92-4	7305.000	Litre	4231608.00	91692.46 US\$
2	2-Hydroxy Ethyl Methacrylate Trade Names: a) Bisomer HEMA SPEC no. 6001 b) Bisomer HEMA c) 2 HEMA d) 2-Hydroxyethyl Methacrylate e) Hydroxyethyl Methacrylate CAS No. 868-77-9	2388.000	Litre	0.00	0.00 US\$
3	Alpha-Hydroxy-Iso-Butyrophenone Trade Names: a)Darocure 1173 b) Genocure DMHA CAS No. 7473-98-5	218.000	Litre	0.00	0.00 US\$
4	Diphenyl (2,4,6-Trimethylbenzoyl) Phosphine Oxide Trade Names: a) Lucirin TPO b) Chivacure TPO CAS No. 868-77-9	218.000	Litre	0.00	0.00 US\$
			Total	4,231,608.00	91,692.46
Position: Comments are awaited from D/o C&PC. Decision: Deferred.					

40	Case No.:31/43/87-ALC1/2006	Party Name:POLYLINK POLYMERS (INDIA) LIMITED	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Deferred
	HQ File :01/87/050/00850/AM07/	RLA File :08/24/040/00276/AM07/	Lic.No/Date:0810061928 22.12.2006	Defer Date:29.08.2007
	Application: Request is for adhoc norms for following:			
	Sl. No.	EXPORT ITEM	Qty	
	1	XLPE COMPOUNDS POLYETHYLENE	190 MT	
	2	XLPE CATALYST COMPOUND POLYETHYLENE	10 MT	
	Sl. No.	IMPORT ITEM	Qty	
	1	LLDPE GRANULES POLYETHYLENE	193.040 MT	
	2	VINYL THRIMETHOXY SILANE ADDITIVE	2.090 MT	

3	DICUMYL PEROXIDE ADDITIVE	0.190 MT
4	IRGANOX ANTIOXIDANT	0.380 MT
5	LLDPE GRANULES POLYETHYLENE	10.160 MT
6	DI-N-BUTYL-TIN DLURATE (DBTL) CATALYST	0.110 MT

Position: Comments are awaited from D/o C&PC.

Decision: Deferred.

46

Case No.:15/47/81-ALC2/2006	Party Name:SWASTIK POLYMERS	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Deferred		
HQ File :01/81/050/00799/AM07/	RLA File :05/24/040/00838/AM07/	Lic.No/Date:0510197806 15.01.2007	Defer Date:29.08.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	61/0- PVC COMPOUND- SHOE SOLE GRADE GRADE NO. RT-80 E	48.000	M.T	2830200.00	63600.00 US\$
2	61/0- TPR (THERMOPLASTIC RUBBER) COMPOUND- SHOE SOLE GRADE GRADE NO. TPR-05 E-BLACK	100.000	M.T	8521750.00	191500.00 US\$
3	61/0- PVC COMPOUND- SHOE SOLE GRADE GRADE NO. RT-127 (BLACK)	186.000	M.T	9601320.00	215760.00 US\$
4	61/0- PVC COMPOUND SHOE SOLE GRADE GRADE NO. RT-128	16.000	M.T	890000.00	20000.00 US\$
			Total	21,843,270.00	490,860.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	PVC RESIN K.VALUE 66-67	150.000	M.T	5473500.00	123000.00 US\$
2	DI OCTYL PHATHALATE (D.O.P.) PVC GRADE	80.600	M.T	5738720.00	128960.00 US\$
3	STABLIZER HANSA DIS T-4 PVC GRADE	1.330	M.T	100614.50	2261.00 US\$
4	CALCIUM CARBONATE INDUSTRIAL GRADE	18.390	M.T	139120.00	3126.30 US\$
5	CARBON BLACK R-3	2.180	M.T	116412.00	2616.00 US\$

	INDUSTRIAL GRADE				
6	SBS (STYRENE BUTADIENE STYRENE)-STYRENE BUTADIENE BLOCK CO-POLYMER INDUSTRIAL GRADE	70.000	M.T	5607000.00	126000.00 US\$
7	G.P.P.S (GENERAL PURPOSE POLYSTYRENE) INDUSTRIAL GRADE	25.000	M.T	1557500.00	35000.00 US\$
8	STABLIZER HANSA DIS TR INDUSTRIAL GRADE	0.900	M.T	68085.00	1530.00 US\$
			Total	18,800,951.50	422,493.30
Position: Comments are awaited from D/o C&PC. Decision: Deferred.					

50

Case No.:17/48/87-ALC1/2006	Party Name:AVLIGHT AUTOMOTIVES LTD.	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Deferred		
HQ File :01/87/050/00909/AM07/	RLA File :05/24/040/00862/AM07/	Lic.No/Date:0510198061 18.01.2007	Defer Date:19.09.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- BUMPER STOP P 3101350	305796.000	Number	444640.00	5137.00 Pound Sterling
			Total	444,640.00	5,137.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	ALC 2070 BK / ALC 2080 BK	1000.000	Number	290639.00	6502.00 US\$
			Total	290,639.00	6,502.00
Position: Comments are awaited from D/o C&PC.					
Decision: Deferred.					

Case No.:12/6/87-ALC1/2007	Party Name:IMPERIAL WATER PROOFING INDUSTRIES PVT.LTD.	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Deferred		
HQ File :01/87/050/00001/AM08/	RLA File :03/94/040/01178/AM07/	Lic.No/Date:0310416868 23.01.2007	Defer Date:05.09.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	62/0- SYNTHETIC RUBBER NITRILE RUBBER (NBR) AND PVC BASED RUBBER COMPOUNDED SHEETS. CONTAINING (NBR OFF GRADE MIN. 37.36 % AND NBR MIN. 11.20 %)	106000.000	K.G	7360000.00	160000.00 US\$

56

			Total	7,360,000.00	160,000.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	ACRYLONITRILE BUTADIENE RUBBER (NBR) OFF GRADE.	40000.000	K.G	2944000.00	64000.00 US\$
2	ACRYLO NITRILE BUTADIENE RUBBER (NBR).	12000.000	K.G	1104000.00	24000.00 US\$
3	DIOCTYL PHTHALATE (DOP)	15000.000	K.G	1104000.00	24000.00 US\$
			Total	5,152,000.00	112,000.00

Position: Comments are awaited from D/o C&PC.**Decision:** Deferred.

62

Case No.:3/49/87-ALC1/2006	Party Name:SUNCITY SYNTHETICS LTD	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Deferred
HQ File :01/87/050/00939/AM07/	RLA File :52/80/040/00025/AM07/	Lic.No/Date:5210021083 01.02.2007	Defer Date:05.09.2007

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- NYLON GRANULES/CHIPS.	52500.000	K.G	4569037.00	102675.00 US\$
			Total	4,569,037.00	102,675.00

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	WASTE OF NYLON YARN THREAD	59660.000	K.G	3025500.00	67988.00 US\$
			Total	3,025,500.00	67,988.00

Position: Comments are awaited from D/o C&PC.**Decision:** Deferred.

72

Case No.:12/2/87-ALC1/2007	Party Name:SRF POLYMERS LIMITED	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Deferred
HQ File :01/87/050/01007/AM07/	RLA File :04/24/040/00176/AM07/	Lic.No/Date:0410087576 13.02.2007	Defer Date:05.09.2007

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- POLYAMIDE 66 COMPOUNDED CHIPS, GRADE TUNFYL SGF 30 M BLOCK	6000.000	K.G	647895.00	14100.00 US\$
			Total	647,895.00	14,100.00

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	NYLON 6 CHIPS	4089 750	K G	381486 00	8302 00 US\$

2	GLASS FIBRE	1845.000	K.G	94951.00	2066.00 US\$
3	ELVALOY 1820	123.000	K.G	14921.00	325.00 US\$
			Total	491,358.00	10,693.00

Position: Comments are awaited from D/o C&PC.

Decision: Deferred.

73

Case No.:15/49/87-ALC1/2006	Party Name:SRF POLYMERS LIMITED	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Deferred		
HQ File :01/87/050/01008/AM07/	RLA File :04/24/040/00250/AM07/	Lic.No/Date:0410087577 13.02.2007	Defer Date:05.09.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- POLYAMIDE COMPOUNDED CHIPS, GRADE TUNFYL SGF60 BLACK	7500.000	K.G	802500.00	17332.61 US\$
2	63/0- NYLON 6 COMPOUNDED CHIPS, GRADE TUNFYL SXXIC BLACK	36000.000	K.G	4032000.00	87084.23 US\$
			Total	4,834,500.00	104,416.84
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	NYLON 6 CHIPS	40648.400	K.G	4660748.00	99589.00 US\$
2	GLASS FIBRE	2306.250	K.G	124122.00	2652.00 US\$
			Total	4,784,870.00	102,241.00
Position: Comments are awaited from D/o C&PC.					
Decision: Deferred.					

74

Case No.:10/50/87-ALC1/2006	Party Name:SRF POLYMERS LIMITED	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Deferred		
HQ File :01/87/050/01024/AM07/	RLA File :04/24/040/00396/AM07/	Lic.No/Date:0410087644 15.02.2007	Defer Date:19.09.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- POLYAMIDE 66 COMPOUNDED CHIPS Grade TUNFYL RGF30 NATURAL	6000.000	K.G	761477.00	16341.00 US\$
			Total	761,477.00	16,341.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	NYLON 66 CHIPS	3019.040	K.G	359096.00	7608.00 US\$

2	NYLON 6 CHIPS	1230.000	K.G	116112.00	2460.00 US\$
3	GLASS FIBRE	1845.000	K.G	97534.00	2066.00 US\$
			Total	572,742.00	12,134.00

Position: Comments are awaited from D/o C&PC.

Decision: Deferred.

76	Case No.:2/5/87-ALC1/2007	Party Name:PLASTICIZER & POLYMER PRODUCTS	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Deferred
	HQ File :01/87/050/01030/AM07/	RLA File :03/95/040/00893/AM07/	Lic.No/Date:0310419948 19.02.2007	Defer Date:29.08.2007

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- PURE ACRYLIC (JBS-161, ACRLIC POLYMER IN PRIMARY FORMS)	17600.000	K.G	801256.00	17048.00 US\$
			Total	801,256.00	17,048.00

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	BUTYL ACRYLATE (MONOMER)	3890.000	K.G	310811.00	6613.00 US\$
2	METHYL METHACRYLATE (MONOMER)	4822.000	K.G	441936.30	9402.90 US\$
			Total	752,747.30	16,015.90

Position: Comments are awaited from D/o C&PC.

Decision: Deferred.

	Case No.:3/6/87-ALC1/2007	Party Name:THRIARR POLYMERS PVT. LTD.	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Deferred
	HQ File :01/87/050/01049/AM07/	RLA File :03/95/040/00834/AM07/	Lic.No/Date:0310420532 22.02.2007	Defer Date:05.09.2007

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- Thermoset Moulded Components - Plastic Articles made of thermosetting Moulding Compound YW4 fuse handle assemblies (3465 kgs. Exempt material) For Thermosetting switchgear purpose	10500.000	Number	1932420.00	22470.00 Pound Sterling
2	63/0- Thermoset Moulded Components - Plastic Articles made of thermosetting moulding compound YW6 fuse handle assemblies (9765 kgs. Exempt Material) For Thermosetting switchgear purpose	31500.000	Number	5797260.00	67410.00 Pound Sterling

82

			Total	7,729,680.00	89,880.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Relevant Bulk Moulding Compound (BMC) 44-10 EMM/SCH/WHITE (Polyester based) Fibre glass based	3465.000	K.G	350658.00	7623.00 US\$
2	Relevant Bulk Moulding Compound (BMC) 44-10 EMM/SCH/White (Polyester Based) Fibre glass based	9765.000	K.G	988218.00	21483.00 US\$
			Total	1,338,876.00	29,106.00
Position: Information from firm recently received by D/o C&PC and is under examination. Decision: Deferred.					

83

Case No.:5/5/87-ALC1/2007	Party Name:ASMACO INDUSTRIES LTD	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Deferred		
HQ File :01/87/050/01047/AM07/	RLA File :03/94/040/00972/AM07/	Lic.No/Date:0310420488 22.02.2007	Defer Date:29.08.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- STRETCH FILM (L.L.D.P.E FLEXIBLE FILM) NET WEIGHT OF THE RESULTANT PRODUCT – 42924 KGS 39201011	42924.000	K.G	3861000.00	85800.00 US\$
			Total	3,861,000.00	85,800.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	STRETCH FILM IN JUMBO ROLLS (L.L.D.P.E FLEXIBLE FILM) 39201011	43782.000	K.G	3510000.00	78000.00 US\$
			Total	3,510,000.00	78,000.00
Position: Comments are awaited from D/o C&PC.					
Decision: Deferred.					

Case No.:6/5/87-ALC1/2007	Party Name:PLASTICIZER & POLYMER PRODUCTS	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Deferred		
HQ File :01/87/050/01048/AM07/	RLA File :03/95/040/01272/AM07/	Lic.No/Date:0310420526 22.02.2007	Defer Date:29.08.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- PURE ACRYLIC JBS-161 ACRLIC POLYMER IN PRIMARY FORMS	52800.000	K.G	2843028.00	62760.00 US\$

84

Total 2,843,028.00 62,760.00

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	BUTYL ACRYLATE	11668.800	K.G	872125.00	19252.20 US\$
2	METHYL METHACRYLATE	14467.200	K.G	1343478.00	29657.35 US\$
			Total	2,215,603.00	48,909.55

Position: Comments are awaited from D/o C&PC.**Decision:** Deferred.

103

Case No.: 11/8/87-ALC1/2007	Party Name:BAYER MATERIALSCIENCE PVT. LTD.,	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status: Deferred
HQ File :01/87/050/01126/AM07/	RLA File :04/24/040/00438/AM07/	Lic.No/Date:0410088477 22.03.2007	Defer Date:29.08.2007

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- THERMOPLASTIC POLYURETHYANE DESMOPAN 345	50000.000	K.G	7356350.00	167000.00 US\$
			Total	7,356,350.00	167,000.00

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	DESMOPHEN 2002 EINGEG	4200.000	K.G	485394.00	10920.00 US\$
2	DESMODUR TRIAL PRODUCT PU O118 F FUSED	15000.000	K.G	1340167.00	30150.00 US\$
3	1,4 BUTANE DIOL	21700.000	K.G	2122043.00	47740.00 US\$
4	STABOXAL I	150.000	K.G	280179.00	6303.24 US\$
5	NACOL 8-99	150.000	K.G	23348.00	525.27 US\$
6	ADIPIC ACID	25850.000	K.G	2298065.00	51700.00 US\$
			Total	6,549,196.00	147,338.51

Position: Comments are awaited from D/o C&PC.**Decision:** Deferred.

Case No.: 15/8/87-ALC1/2007	Party Name:SRF POLYMERS LIMITED	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status: Deferred
HQ File :01/87/050/01150/AM07/	RLA File :04/24/040/00490/AM07/	Lic.No/Date:0410088619 28.03.2007	Defer Date:29.08.2007

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- TUFNYL SGF 30 BALCK (30% GLASS FIBRE REINFORCED NYLON 6 IN BLACK	1000.000	K.G	121137.50	2750.00 US\$

112	SHADE)				
				Total	121,137.50 2,750.00
	Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)
	1	NYLON 6 CHIPS	686.750	K.G	76315.09
	2	GLASS FIBRE	307.500	K.G	15718.63
				Total	92,033.72
					2,070.51
Position: Comments are awaited from D/o C&PC. Decision: Deferred.					

129

Case No.:21/9/87-ALC1/2007	Party Name:BULK LIQUID SOLUTIONS PVT LTD	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Deferred		
HQ File :01/87/050/00086/AM08/	RLA File :07/24/040/00068/AM08/	Lic.No/Date:0710051533 08.05.2007	Defer Date:29.08.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- FLEXIBLE PLASTIC TANKS (4274 PCS.)	158950.000	K.G	39427650.00	876170.00 US\$
			Total	39,427,650.00	876,170.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	LIQUID LINER FILM	111000.000	K.G	15012270.00	333606.00 US\$
2	PP LAMINATED FABRIC	59820.000	K.G	3734640.00	82992.00 US\$
3	PP FLANGES/GLANDS	4274.000	Number	329535.00	7323.00 US\$
4	2" OR 3" VALVES	4274.000	Number	2214945.00	49221.00 US\$
5	BOLT CLAMP/JUBILEE CLIP	4274.000	Number	793260.00	17628.00 US\$
			Total	22,084,650.00	490,770.00
Position: Comments are awaited from D/o C&PC.					
Decision: Deferred.					

Case No.:23/9/87-ALC1/2007	Party Name:JYOTI PLASTIC WORKS PVT. LTD.	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Deferred		
HQ File :01/87/050/00094/AM08/	RLA File :03/94/040/00089/AM08/	Lic.No/Date:0310428840 09.05.2007	Defer Date:29.08.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- ARTICLE MADE OF GLASS REINFORCED MODIFIED POLY PHENYLENE OXIDE (PPO) COMPOUND NET CONTENT : 1)GLASS REINFORCED	17500.000	K.G	8750000.00	194444.44 US\$

130	MODIFIED POLY PHENYLENE OXIDE (PPO) COMPOUND :17,500.000 KILOGRAM					US\$
			Total	8,750,000.00	194,444.44	
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	
1	GLASS REINFORCED MODIFIED POLY PHENYLENE OXIDE (PPO) COMPOUND	30450.000	K.G	4567500.00	101500.00 US\$	
			Total	4,567,500.00	101,500.00	
Position: Comments are awaited from D/o C&PC.						
Decision: Deferred.						

137

Case No.:7/19/87-ALC1/2007	Party Name:DHARIYAL CHEMICALS	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Deferred
HQ File :01/87/050/00098/AM08/	RLA File :08/24/040/00038/AM08/	Lic.No/Date:0810064849 16.05.2007	Defer Date:19.09.2007
Application: Request is for adhoc norms for following:			
Sl. No.	EXPORT ITEM	Qty	
1	CARBOXY METHYL CELLULOSE (LVG) SALT WATER	380 MT	
Sl. No.	IMPORT ITEM	Qty	
1	POLYANIONIC CELLULOSE POLYMER	42.560 MT	
Position: Comments are awaited from D/o C&PC.			
Decision: Deferred.			

138

Case No.:8/19/87-ALC1/2007	Party Name:POLY MEDICURE LTD.	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Deferred		
HQ File :01/87/050/00121/AM08/	RLA File :05/24/040/00137/AM08/	Lic.No/Date:0510204013 23.05.2007	Defer Date:19.09.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- SPUTUM CONTAINER PLASTIC WITH LID Net Weight of the Plastic 14152.85 Kgs	1500000.000	Number	2625000.00	63329.31 US\$
			Total	2,625,000.00	63,329.31
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	P.P GRANULES	14860.100	K.G	1188810.00	28339.00 US\$
			Total	1,188,810.00	28,339.00
Position: Comments are awaited from D/o C&PC.					

Decision: Deferred and taken up in DG's Meeting.

139

Case No.:5/19/87-ALC1/2007	Party Name:DIVINE POLYMER PRODUCTS LIMITED	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Deferred		
HQ File :01/87/050/00130/AM08/	RLA File :03/94/040/00125/AM08/	Lic.No/Date:0310430873 29.05.2007	Defer Date:19.09.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- PET GRANULES	1000.000	M.T	36000000.00	800000.00 US\$
			Total	36,000,000.00	800,000.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	WASTE (including waste of synthetic fibres, acrylic & others)	1100.000	M.T	27225000.00	605000.00 US\$
			Total	27,225,000.00	605,000.00
Position: Comments are awaited from D/o C&PC. Decision: Deferred.					

142

Case No.:10/19/87-ALC1/2007	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Deferred
HQ File :01/87/050/00147/AM08/	RLA File :08/24/040/00058/AM08/	Lic.No/Date:0810065339 12.06.2007	Defer Date:19.09.2007
Application: Request is for adhoc norms for following:			
Sl. No.	EXPORT ITEM	Qty	
1	ALKYD RESIN F-4035 (70% RESIN CONTENT)	100000 KG	
Sl. No.	IMPORT ITEM	Qty	
1	VEGETABLE FATTY ACID	20200 KG	
2	BENZOIC ACID	10000 KG	
3	PHTHALIC ANHYDRIDE	23400 KG	
4	PENTAERYTHRITOL	23400 KG	
5	TOLUENE	31500 KG	
Position: Comments are awaited from D/o C&PC.			
Decision: Deferred.			

143	Case No.:2/14/87-ALC1/2007	Party Name:JAI CORP LIMITED	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Deferred
	HQ File :01/87/050/00150/AM08/	RLA File :03/94/040/00162/AM08/	Lic.No/Date:0310432312 12.06.2007	Defer Date:05.09.2007
Application: Request is for adhoc norms for following:				

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- POLYPROPYLENE CIRCULAR WOVEN FABRICS(BLACK ,UNLAMINATED 50-100 GSM.)	1000.000	M.T	100000000.00	2380952.00 US\$
			Total	100,000,000.00	2,380,952.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	POLYPROPYLENE GRANULES (RAFFIA GRADE)	1015.000	M.T	76125000.00	1812500.00 US\$
2	BLACK MASTER BATCH (CONTAINING BETWEEN 40 % TO 70 % CARBON BLACK))	54.000	M.T	4860000.00	115715.00 US\$
			Total	80,985,000.00	1,928,215.00
Position: Comments are awaited from D/o C&PC. Decision: Deferred.					

145

Case No.:19/19/87-ALC1/2007	Party Name:BAJAJ STEEL INDUSTRIES LIMITED	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Deferred		
HQ File :01/87/050/00220/AM08/	RLA File :03/94/040/00211/AM08/	Lic.No/Date:0310432834 15.06.2007	Defer Date:19.09.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- White Coloured Masterbatches (Plast White, Plast Supreme and Plast Fil) Contents in Exports. (1) LLDPE Granules Moulding Grade 940000 Kgs .(2) Calcium Carbonate 3060000 Kgs	4000000.000	K.G	90200000.00	2200000.00 US\$
			Total	90,200,000.00	2,200,000.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	L L D P E Granules (Moulding Grade)	968200.000	K.G	61529110.00	1500710.00 US\$
2	Calcium Carbonate	3151800.000	K.G	21968046.00	535806.00 US\$
			Total	83,497,156.00	2,036,516.00
Position: Comments are awaited from D/o C&PC. Decision: Deferred.					

146	Case No.:11/19/87-ALC1/2007	Party Name:L G W LIMITED	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Deferred
	HQ File :01/87/050/00153/AM08/	RLA File :02/24/040/00082/AM08/	Lic.No/Date:0210101691 19.06.2007	Defer Date:19.09.2007
	Application: Request is for adhoc norms for following:			

SL.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- Hair Band (Made from Thermo- Poly-Urethanes)	78.431	M.T	13666601.75	333331.75 US\$
			Total	13,666,601.75	333,331.75

SL.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Thermo-Poly-Urethanes (TPU)	80.000	M.T	11808000.00	288000.00 US\$
			Total	11,808,000.00	288,000.00

Position: Comments are awaited from D/o C&PC.
Decision: Deferred.

148

Case No.:13/19/87-ALC1/2007	Party Name:SHAKUN POLYMERS LIMITED,	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Deferred		
HQ File :01/87/050/00165/AM08/	RLA File :34/24/040/00066/AM08/	Lic.No/Date:3410019063 25.06.2007	Defer Date:05.09.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- ZERO HALOGEN FLAME RETARDANT COMPOUND	360000.000	K.G	22509820.00	549020.00 US\$
			Total	22,509,820.00	549,020.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	ETHYLENE VINYL ACETATE (EVA)	106560.000	K.G	8737920.00	213120.00 US\$
2	ALUMINIUM HYDROXIDE	221040.000	K.G	9062640.00	221040.00 US\$
3	MODIFIED LLDPE	22680.000	K.G	2789640.00	68040.00 US\$
			Total	20,590,200.00	502,200.00
Position: Comments are awaited from D/o C&PC.					
Decision: Deferred.					

149	Case No.:14/19/87-ALC1/2007	Party Name:ROYAL BRUSHES (P) LTD.,	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Deferred		
	HQ File :01/87/050/00189/AM08/	RLA File :03/95/040/01598/AM07/	Lic.No/Date:0310433683 25.06.2007	Defer Date:19.09.2007		
	Application: Request is for adhoc norms for following:					
	Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
	1	63/0- SHAVING BRUSHES : 7000 KGS NET WT OF 1) POLYMER NAMELY POLYSTYRENE GRANULES(INJECTION MOLDING GRADE): 3200 KGS 2) NYLON MONOFILAMENT 66: 2800 KGS 3) COATED BOARD (GSM 170-460) AS PACKING MATERIAL: 1150 KGS 4) RIGID PVC SHEET (AS PACKING MATERIAL): 1150 KGS	7000.000	K.G	1202947.00	27033.00 US\$

				Total	1,202,947.00	27,033.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	
1	POLYMER NAMELY POLYSTYRENE GRANULES (INJECTION MOLDING GRADE)	3360.000	K.G	174885.00	3930.00 US\$	
2	NYLON MONOFILAMENT 66	2940.000	K.G	719565.00	16170.00 US\$	
3	COATED BOARD (GSM 170-460) AS PACKING MATERIAL	1207.500	K.G	64525.00	1450.00 US\$	
4	RIGID PVC SHEET (AS PACKING MATERIAL)	1207.500	K.G	134613.00	3025.00 US\$	
			Total	1,093,588.00	24,575.00	
Position: Comments are awaited from D/o C&PC. Decision: Deferred.						

150

Case No.:15/19/87-ALC1/2007	Party Name:WELSET PLAST EXTRUSIONS PVT.LTD.	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Deferred		
HQ File :01/87/050/00195/AM08/	RLA File :03/95/040/00050/AM08/	Lic.No/Date:0310433846 25.06.2007	Defer Date:19.09.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- PVC COMPOUND (MEDICAL GRADE) NET CONTENT OF PVC RESIN=15000 KGS., PLASTISIZER =13500 KGS., STABILIZER=1500 KGS.	30000.000	K.G	2082000.00	46266.66 US\$
			Total	2,082,000.00	46,266.66
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	PVC RESIN	16500.000	K.G	705375.00	15675.00 US\$
2	PLASTISIZERS	14850.000	K.G	1129320.00	25096.00 US\$
3	STABILIZERS	1650.000	K.G	222750.00	4950.00 US\$
			Total	2,057,445.00	45,721.00
Position: Comments are awaited from D/o C&PC. Decision: Deferred.					

152	Case No.:25/19/87-ALC1/2007		Party Name:JBF INDUSTRIES LIMITED.		Meet No/Date:19/87-ALC1/2007 22.08.2007		Status:Deferred	
	HQ File :01/87/050/00238/AM08/		RLA File :03/94/040/00324/AM08/		Lic.No/Date:0310435332 06.07.2007		Defer Date:05.09.2007	
	Application: Request is for adhoc norms for following:							
	Sl.No.	EXPORT ITEM		Qty	UOM	FOB (Rs.)		FOB (Currency)
	1	63/0- Polyester Chips – PTA Route		5000.000	M.T	242400000.00		6000000.00 US\$

				Total	242,400,000.00	6,000,000.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	
1	Purified Terephthalic Acid (PTA)	4575.000	M.T	163727812.00	4003125.00 US\$	
2	Mono Ethylene Glycol (MEG)	1850.000	M.T	64315250.00	1572500.00 US\$	
3	Titanium Dioxide	17.000	M.T	1443770.00	35300.00 US\$	
4	Antimony Trioxide	3.050	M.T	748470.00	18300.00 US\$	
			Total	230,235,302.00	5,629,225.00	
Position: Comments are awaited from D/o C&PC.						
Decision: Deferred.						

153

Case No.:26/19/87-ALC1/2007	Party Name:JBF INDUSTRIES LIMITED.	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Deferred		
HQ File :01/87/050/00239/AM08/	RLA File :03/94/040/00331/AM08/	Lic.No/Date:0310435334 06.07.2007	Defer Date:19.09.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- Polyester Chips - PTA Route	5000.000	M.T	242400000.00	6000000.00 US\$
			Total	242,400,000.00	6,000,000.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Purified Terephthalic Acid (PTA)	4575.000	M.T	163727813.00	4003125.00 US\$
2	Mono Ethylene Glycol (MEG)	1850.000	M.T	67593530.00	1652653.55 US\$
3	Titanium Dioxide	17.000	M.T	1443770.00	35300.00 US\$
4	Antimony Trioxide	3.050	M.T	748470.00	18300.00 US\$
			Total	233,513,583.00	5,709,378.55
Position: Comments are awaited from D/o C&PC. Decision: Deferred.					

154

Case No.:27/19/87-ALC1/2007	Party Name:KALPANA INDUSTRIES LIMITED,	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Deferred		
HQ File :01/87/050/00240/AM08/	RLA File :03/94/040/00302/AM08/	Lic.No/Date:0310435337 06.07.2007	Defer Date:19.09.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- POLYETHYLENE COMPOUND FILLED PE GRADE(KI-AFMB-03)	25.000	M.T	750000.00	0.00 Indian Rupees
			Total	750,000.00	0.00

Total 750,000.00 0.00

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	LINER LOW DENSITY POLYTHYLENE (LLDPE) BASE POLYMER	8.750	M.T	458080.00	11200.00 US\$
2	CALCIUM CARBONATE FILLER	16.250	M.T	93048.00	2275.00 US\$
			Total	551,128.00	13,475.00

Position: Comments are awaited from D/o C&PC.**Decision:** Deferred.

Case No.:29/19/87-ALC1/2007	Party Name:EXPANDED INCORPORATION	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Deferred
HQ File :01/87/050/00244/AM08/	RLA File :03/94/040/00207/AM08/	Lic.No/Date:0310435388 09.07.2007	Defer Date:19.09.2007

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	62/0- EXPOL PH 350 Polyester Polyol	18000.000	K.G	1383750.00	33750.00 US\$
			Total	1,383,750.00	33,750.00

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Phthalic Anhydride	7169.400	K.G	438767.00	10637.00 US\$
2	Diethylene Glycol	10587.600	K.G	476442.00	11550.00 US\$
3	Pentaerythritol	594.000	K.G	53460.00	1296.00 US\$
			Total	968,669.00	23,483.00

Position: Comments are awaited from D/o C&PC.**Decision:** Deferred.

Case No.:20/19/87-ALC1/2007	Party Name:DINMAN POLYPACKS PVT.LTD.,	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Deferred
HQ File :01/87/050/00223/AM08/	RLA File :02/24/040/00108/AM08/	Lic.No/Date:0210102401 16.07.2007	Defer Date:19.09.2007

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- Printed PP Woven Sacks (BOPP Film laminated)	259050.000	K.G	23292482.00	575123.00 US\$

			Total	23,292,482.00	575,123.00
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Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	PP GRANULES	219415.350	K.G	12885156.00	318152.00 US\$
2	BOPP FILM	40800.375	K.G	3883140.00	95880.00 US\$
3	Plastic Material (PP Granules) used for lamination purpose	13600.125	K.G	798660.00	19720.00 US\$
4	PRINTING INK	8548.650	K.G	1038704.00	25647.00 US\$
			Total	18,605,660.00	459,399.00

Position: Comments are awaited from D/o C&PC.

Decision: Deferred.

160	Case No.:21/19/87-ALC1/2007	Party Name:NEO SACK LTD., (EXPORT DIVISION)	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Deferred
	HQ File :01/87/050/00225/AM08/	RLA File :11/24/040/00016/AM08/	Lic.No/Date:1110015689 16.07.2007	Defer Date:19.09.2007

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- PP WOVEN JUMBO BAGS MILKY WHITE NEOCON BRAND	500.000	M.T	48660000.00	1200000.00 US\$
			Total	48,660,000.00	1,200,000.00

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	PP GRANULES	514.250	M.T	29553948.00	719950.00 US\$
2	TITENIUM DI-OXIDE	11.000	M.T	993410.00	24200.00 US\$
3	ADDITIVE MASTER BATCH: U.V.STABILIZER	11.000	M.T	2483525.00	60500.00 US\$
4	ADDITIVE MASTER BATCH: SLIPS	5.500	M.T	778923.00	18975.00 US\$
5	ADDITIVE MASTER BATCH: OPTICAL BRIGHTNER	5.500	M.T	970832.00	23650.00 US\$
6	ADDITIVE MASTER BATCH: BLOWING AGENT	2.750	M.T	761991.00	18562.50 US\$
7	PP GRANULES FOR PACKING MATERIAL	10.500	M.T	633607.00	15435.00 US\$
			Total	36,176,236.00	881,272.50

Position: Comments are awaited from D/o C&PC.

Decision: Deferred.

	Case No.:22/19/87-ALC1/2007	Party Name:NEO SACK LTD., (EXPORT DIVISION)	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Deferred
	HQ File :01/87/050/00226/AM08/	RLA File :11/24/040/00017/AM08/	Lic.No/Date:1110015690 16.07.2007	Defer Date:19.09.2007

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- PP WOVEN JUMBO BAGS MILKY WHITE NEOCON BRAND	500.000	M.T	48660000.00	1200000.00 US\$
			Total	48,660,000.00	1,200,000.00

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	PP GRANUELS	514.250	M.T	29553948.00	719950.00 US\$
2	TITENIUM DI-OXIDE	11.000	M.T	993410.00	24200.00 US\$
3	ADDITIVE MASTER BATCH: U.V.STABILIZER	11.000	M.T	2483525.00	60500.00 US\$
4	ADDITIVE MASTER BATCH: SLIPS	5.500	M.T	778923.00	18975.00 US\$
5	ADDITIVE MASTER BATCH: OPTICAL BRIGHTNER	5.500	M.T	970832.00	23650.00 US\$
6	ADDITIVE MASTER BATCH: BLOWING AGENT	2.750	M.T	761991.00	18562.50 US\$
7	PP GRANULES FOR PACKING MATERIAL	10.500	M.T	633607.00	15435.00 US\$
			Total	36,176,236.00	881,272.50

Position: Comments are awaited from D/o C&PC.

Decision: Deferred.

162	Case No.:32/19/87-ALC1/2007	Party Name:BANKIM PLAST PVT.LTD.	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Deferred
	HQ File :01/87/050/00249/AM08/	RLA File :03/94/040/00385/AM08/	Lic.No/Date:0310436333 16.07.2007	Defer Date:19.09.2007

Application: Request is for adhoc norms for following:

Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- WHITE MASTER BATCHES (106)	200000.000	K.G	15580000.00	380000.00 US\$
			Total	15,580,000.00	380,000.00

Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	TITANIUM DIOXIDE RUTILE COATED	126000.000	K.G	10073700.00	245700.00 US\$
2	LLDPE Injection Moulding Exxon	52500.000	K.G	4607252.00	112372.00 US\$
3	BARIUM SULPHATE	31500.000	K.G	710325.00	17325.00 US\$
4	FUMED SILICA	200.000	K.G	34440.00	840.00 US\$
			Total	15,425,717.00	376,237.00

Position: Comments are awaited from D/o C&PC.

Decision: Deferred.

	Case No.:23/19/87-ALC1/2007	Party Name:CONCORD NONWOVEN INDUSTRIES PVT. LTD.,	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Deferred
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163

HQ File :01/87/050/00229/AM08/	RLA File :02/24/040/00126/AM08/	Lic.No/Date:0210102433 17.07.2007	Defer Date:19.09.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- NON WOVEN FABRIC : 40GSM WIDTH 160CM, 500M/ROLL, WHITE COLOR	32.000	M.T	2220800.00	55520.00 US\$
			Total	2,220,800.00	55,520.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	POLYPROPLENE GRANULES : 20-40 MFI	33.600	M.T	1905120.00	47040.00 US\$
			Total	1,905,120.00	47,040.00
Position: Comments are awaited from D/o C&PC.					
Decision: Deferred.					

165

Case No.:31/19/87-ALC1/2007	Party Name:ESSILOR MANUFACTURING INDIA PVT LTD	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Deferred		
HQ File :01/87/050/00246/AM08/	RLA File :07/24/040/00284/AM08/	Lic.No/Date:0710052542 19.07.2007	Defer Date:19.09.2007		
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- PLASTIC OPHTHALMIC LENSES – FINISHED SINGLE VISION UNCOATED 70 DIA LENSES	500000.000	Number	7096250.00	175000.00 US\$
			Total	7,096,250.00	175,000.00
SL.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	CR 39 MONOMER	6430.000	K.G	1108596.00	27006.00 US\$
2	PEROYL IPP 10%	2030.000	K.G	791649.00	19285.00 US\$
3	LINER MATERIAL	155.000	K.G	69492.00	1693.00 US\$
4	ENVELOPES	505000.000	Number	621908.00	15150.00 US\$
			Total	2,591,645.00	63,134.00
Position: Comments are awaited from D/o C&PC.					
Decision: Deferred.					

Case No.: 34/19/87-ALC1/2007	Party Name:INJECTOPLAST PVT.LTD	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status: Deferred
HQ File :01/87/050/00253/AM08/	RLA File :06/81/040/00007/AM08/	Lic.No/Date:0610012139	Defer

166

HQ File :01/87/050/00256/AM08/		RLA File :34/24/041/00040/AM05/		20.07.2007	Date:19.09.2007
Application: Request is for adhoc norms for following:					
Sl.No.	EXPORT ITEM	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	63/0- BOOT SEAL	105000.000	Number	3341100.00	77700.00 US\$
			Total	3,341,100.00	77,700.00
Sl.No.	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	THERMOPLASTICS ELASTOMER	5017.000	K.G	1510117.00	35119.00 US\$
			Total	1,510,117.00	35,119.00
Position: Comments are awaited from D/o C&PC.					
Decision: Deferred.					

167	Case No.:35/19/87-ALC1/2007	Party Name:E I DUPONT INDIA PVT LIMITED	Meet No/Date:19/87-ALC1/2007 22.08.2007	Status:Deferred
	HQ File :01/87/050/00256/AM08/	RLA File :34/24/041/00040/AM05/	Lic.No/Date:3410019253 20.07.2007	Defer Date:05.09.2007
	Application: Request is for adhoc norms for following:			
	Sl. No.	EXPORT ITEM	Qty	
	1	NYLON 66 (CHIPS) 30% GLASS FILLED POLYAMIDE RESIN COMPOUND NATURAL,	3.500 MT	
	2	NYLON 66 (CHIPS) 50% GLASS FILLED POLYAMIDE RESIN COMPOUND NATURAL,	5.500 MT	
	Sl. No.	IMPORT ITEM	Qty	
	1	[A] POLYAMIDE 6-6 RESIN [30%]	2.48 MT	
		[B] POLYAMIDE 6-6 RESIN [50%]	2.78 MT	
	2	[A] GLASS FIBRE/CHOPPED STRAND [30%]	1.07 MT	
		[B] GLASS FIBRE/CHOPPED STRAND [50%]	2.81 MT	
	3	[A] ADDITIVES [30%]	0.01 MT	
		[B] ADDITIVES [50%]	0.02 MT	
	Position: Comments are awaited from D/o C&PC.			
	Decision: Deferred.			

